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GEOGRAPHICAL INDICATIONS JOURNAL



बौद्धिक सम्पदा
भारत
**INTELLECTUAL
PROPERTY INDIA**

भौगोलिक उपदर्शन पंजीकृति,
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जी.एस.टी. रोड, गिण्डी,
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**GOVERNMENT OF INDIA
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OFFICIAL NOTICES

Sub: Notice is given under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002.

1. As per the requirement of Rule 41(1) it is informed that the issue of Journal 94 of the Geographical Indications Journal dated 30th December, 2016 / Pausha 9th, Saka 1938 has been made available to the public from 30th December, 2016.

NEW G.I APPLICATION DETAILS

App.No.	Geographical Indications	Class	Goods
555	Gazhipur Jute Wall-hanging Craft	27	Handicraft
556	Varanasi Soft Stone Undercut Work	27	Handicraft
557	Chunar Sand Stone	19	Natural Goods
558	Boka Chaul	30	Agricultural
559	Madras Checks	23 & 24	Textiles
560	Panruti Palapazham	31	Agricultural
561	Manamadurai Ghatam	15	Manufactured
562	Pochampally Ikat (Logo)	24,25 & 27	Textiles
563	Dokra of West Bengal	6,14,21	Handi Crafts
564	Bengal Patachitra	16,24	Handi Crafts
565	Purulia Chhau Mask	27	Handi Crafts
566	Wooden Mask of Kushmani	20	Handi Crafts
567	Madurkathi	20,27	Handi Crafts
568	Darjeeling White	30	Agricultural
569	Darjeeling Green	30	Agricultural
570	Otho Dongo	19	Manufactured
571	Jaipuri Razai	24	Textiles
572	Komal Chaul of Assam	30	Agricultural
573	Lucknow Bone Carving	20	Handi Crafts

PUBLIC NOTICE

No.GIR/CG/JNL/2010

Dated 26th February, 2010

WHEREAS Rule 38(2) of Geographical Indications of Goods (Registration and Protection) Rules, 2002 provides as follows:

“The Registrar may after notification in the Journal put the published Geographical Indications Journal on the internet, website or any other electronic media.”

Now therefore, with effect from 1st April, 2010, The Geographical Indications Journal will be Published and hosted in the IPO official website www.ipindia.nic.in free of charge. Accordingly, sale of Hard Copy and CD-ROM of GI Journal will be discontinued with effect from 1st April, 2010.

Registrar of Geographical Indications

G.I. APPLICATION NUMBER – 241

Application Date: 07-09-2011

Application is made by Horticulture Development Agency, represented by The Commissioner of Horticulture, Government of Andhra Pradesh, Public Gardens, Hyderabad-500 004, Telangana, India for Registration in Part A of the Register of Banaganapalle Mango under Application No: 241 in respect of Mango (Horticultural Goods) falling in Class - 31 is hereby advertised as accepted under Sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- A) Name of the Applicant** : Horticulture Development Agency, Government of Andhra Pradesh
- B) Address** : Horticulture Development Agency, represented by The Commissioner of Horticulture, Government of Andhra Pradesh , Public Gardens, Hyderabad-500 004, Telangana, India.
- C) Types of Goods** : **Class 31** – Mango (Horticultural Goods)
- D) Specification:**

Banaganapalle mango also known as Beneshan, Baneshan, Benishan, Chappatai, Safeda, Banaganapalli, Banginapalli are very much popular and extensively used table fruit all over the world. They are considered to be one of the finest dessert mangoes in the country. They have gained wide acceptability throughout the globe due to their novel characteristics in aroma, taste, shape & size of the fruit and appearance. The agro climatic and geographical conditions prevailing in Banaganapalle and adjoining areas has given the unique characteristic to 'Banaganapalle mangoes' for more than 100 years. The traditional growers attribute the unique agro-climatic conditions of Banaganapalle region for the unique and characteristic taste and flavour of Banaganapalle mangoes.

Banaganapalle Mangoes' are large in size, oblique to obliquely oval in shape with their ventral shoulders markedly broader and higher than dorsal, ventral shoulder progressively rising and then rounded, dorsal shoulder ending in a long curve. Beak point is missing. The stalk is fixed in a basal groove. The skin is thin with very light spots. The colour of the ripened fruits is golden yellow (primuline yellow), the texture of the pulp being pulpy (firm to meaty) and fiberless. The pulp content is 75-80%, stone is 10-15% and the skin is 5%. The tenderness is firm with pulp pressure at 22.26ib/sq.inch (with 8mm diameter head tenderometer) – harvest/ maturity indice.

The fruits are generally of good quality and have unique (pleasant) flavour, and are tasting sweet with moderate juice content and retaining their quality under cold storage even upto 3 months. The prominent characteristic of 'Banaganapalle Mangoes' is that their skin has very light spots, stone is oblong in shape and having very thin seed with

sparse and soft fibre all over and having forked veins which are prominently raised over the surface of the seed.

E) Name of the Geographical Indication:

BANAGANAPALLE MANGO



F) Description of the Goods:

Banaganapalle Mangoes are large in size, oblique to obliquely oval in shape with their ventral shoulders markedly broader and higher than dorsal, ventral shoulder progressively rising and then rounded, dorsal shoulder ending in a long curve. Beak point is missing. The stalk is fixed in a basal groove. The skin is thin with very light spots. The colour of the ripened fruits is golden yellow (primuline yellow), the texture of the pulp being pulpy (firm to meaty) and fiberless. The pulp content is 75-80%, stone is 10-15% and the skin is 5%. The tenderness is firm with pulp pressure at 22.26ib/sq.inch (with 8mm diameter head tenderometer) – harvest/ maturity indice.

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G) Geographical area of Production and Map as shown in page no: 31

The cultivating regions of ‘Banaganapalle Mangoes’ can be classified into two in the state of Andhra Pradesh and Telangana viz.,

- i) **Primary Centre of origin:** Called as ‘Banaganapalle region’ of Kurnool district comprising, Banaganapalle, Paanyam and Nandyal mandals. 15° 20’ N latitude and 78° 14’ E longitude.
- ii) **Secondary Centres of origin:**
 - a) Rayalaseema region (Kadapa (Between 13° 43’ N to 15° 14’ N Latitudes and 77° 55’ E to 79° 29’ E longitudes) Chittoor (Between 12° 37’ N to 14° 8’ N Latitudes and 78° 3’ to 79° 65’ E longitudes) Anantapur (Between 13° 43’ N to 15° 14’ N

- Latitudes and 77° 55' to 79° 29' E longitudes) and other parts of Kurnool (15.83°N Latitudes and 78.05°E longitudes) districts).
- b) Coastal Andhra Region (Prakasam, Krishna (Between 15° 43' N to 17° 10' N Latitudes and 80° 00' to 81° 33' E longitudes) , East Godavari (Between 16° 5' N to 17° 19' N Latitudes and 82° 2' to 86° 56' E longitudes) West Godavari (17° N to 81°16 ') and Guntur (16.3008°N latitudes and 80.4428°E Longitudes) districts).
- c) Telangana region (Khammam (Between 16° 45'' N to 18° 35' N Latitudes and 79° 47' to 80° 47' E longitudes), Mahabubnagar, Rangareddy (Between 16° 30' N to 18° 20' N Latitudes and 77° 30' to 79° 30' E longitudes), Medak (20° 59' N , 78° 96' E) and Adilabad (17° 41' N, 78° 71' E) districts).

H) Proof of Origin (Historical records):

Since, '*Banaganapalle Mango*' is a popular variety of mango with unique quality and reputation, based upon the climatic / production characteristics unique to the Banaganapalle region and Banaganapalle village, which is a definite geographical territory in Kurnool district of Andhra Pradesh, it has all requisites for qualification of a Geographical Indication in India. The folk talk and the existing plantations in 'Kausar Bagh' stand indelible witness to emphasize '*Banaganapalle Mango*' is the native of '*Banaganapalle geographical region*'.

The following table shows the various evidences for proof of origin for *Banaganapalle Mangoes*.

Historical Record	Remarks
Philatelic Incarnation of September 20 th 2009. Banganapally State Madras war fund seal.	Last but not the least, Banaganapally is famous in current Southern India for its famous mangoes named after it ' <i>Banaganapally Mangoes</i> ' !
Socio – Economic implications of GI registration for agricultural and non agricultural commodities / products in India. Volume II, R. Kalpana Sastry and S.K. Soam, NAARM, 2008 Rajendranagar, Hyderabad 500030	Banaganapalle is a town in Kurnool district of Andhra Pradesh and was the capital of a princely state of the same name from 1790 to 1948. Being geographically close to seat of rule by the erstwhile Nizam of Hyderabad, and due to Royal patronage, several orchards were developed. Over the years, these orchards were famous for the bountiful crop and have now evolved as source of several consignments for export
Gazetteer of India, AP District Gazetteer, Kurnool 1974	Banaganapalle is noted in the country especially in the south, for the special types of mangoes namely Baneshan, Mulgoa, Navapasand, Safedamini, Shakkarapara, Harabara, Misrimala, Valaja and Dilpasand.
Pandlu – Rendava Bhagam,	Idi Banganapalli Samsthanamunudi

Mamidi Kutambhamloni Phalajathuli Goteti Jogiraju, June 1973, Andhra Grandhalaya Trust, Vijayawada	Vyapinchina Prasiddhikekkina Rakamu.
Fruit Culture in India, Sham Singh, S. Krishna Murthi and S.L. Katyal ICAR, May 1963	Suvarnarekha and Banaganapalle are very popular table varieties of the Circars and Rayalaseema in Andhra Pradesh
The Wealth of India, Vol VI, L-M CSIR, 1962, New Delhi	Banaganapalle is synonymous to Baneshan, Chaptai, Safeda. Main areas of cultivation are Madras and Andhra Pradesh. Fruit characteristics are large, obliquely oval, base obliquely flattened, primuline yellow, flesh firm to meaty, maize yellow, juice moderate with good keeping quality, mid season, heavy bearer and good quality.
Preservation of Fruits and Vegetables. First edition, January 1960. Girdhari Lal, G.S. Siddappa and G.L. Tandon ICAR, New Delhi	Among the numerous varieties ..., Benishan of Circars and Raspuri, Neelum and Mulgoa of Madras and Mysore are more important for Canning purposes.
Memoirs of the Department of Agriculture, 1956	The map of 'Varietal distribution in the mango growing tracts in Madras state' depicted 12% distribution of Banaganapalle cultivar in Vizag, East Godavari, Krishna, Kurnool and Chittoor for the province.

I) **Method of Production:**

Method of production of '*Banaganapalle Mango*' can be detailed under the two subheadings viz., production technology and post harvest technology.

Production technology

Agro-climatic requirements

'*Banaganapalle Mango*' is a variety which thrives well in all dry regions of Andhra Pradesh where it has been introduced so far. Although, the variety has been introduced in most parts of Andhra Pradesh on varying scale, however, the results are not very encouraging especially in humid regions. It cannot stand severe frost, especially when the tree is young. High temperature by itself is not so injurious to mango, but in combination with low humidity and high winds, it affects the tree adversely.

Mango varieties usually thrive well in places with rainfall in the range of 75-375 cm per annum and dry season. The distribution of rainfall is more important than its amount. Dry weather before blossoming is conducive to profuse flowering. Rain during flowering is detrimental to the crop as it interferes with pollination. However, rain during fruit

development is good but heavy rains cause damage to ripening fruits. Strong winds and cyclones during fruiting season can play havoc as they cause excessive fruit drop.

'Banaganapalle Mango' will grow well from sea level up to 1,200 m above sea level, however, fruit production decreases at higher altitudes.

Soil: - **'Banaganapalle Mango'** is being grown in variety of soils in the state. However, its long time performance depends upon certain physio-chemical characteristics of soil, viz., drainage, moisture holding capacity, aeration, soil depth, pH, free calcium content. Loamy, alluvial, well drained, aerated and deep soils rich in organic matter with a pH range of 5.5 to 7.5 are ideal for mango cultivation. In the designated geographical area, **'Banaganapalle Mango'** is being grown in different types of soils particularly red and black soils with good drainage.

Mango trees are tolerant of both drought and occasional flooding. For good growth deep soils are required to accommodate the large root system which can extend up to 6 meters deep.

Soil texture: Drainage, moisture holding capacity, aeration to root system etc. are determined by the soil texture. Composition of few textural groups may be seen under table given below.

Composition of commonly found soil textures

Soil texture	Coarse sand (%)	Fine sand (%)	Silt (%)	Clay (%)
Clay	-	11.0	24.0	65.0
Sand	2.0	91.0	3.0	4.0
Loam	-	57.0	23.0	20.0
Clay loam	11.0	46.0	15.0	28.0
Sandy loam	-	70.0	15.0	15.0

Climate - **'Banaganapalle Mango'** grows well in tropical climate. The ideal temperature range for mango is 20 to 30°C. Dry weather before blossoming is conducive to profuse flowering. Rain during flowering is detrimental to the crop as it interferes with pollination.

Commercial nursery practices:-

Quality of plant material

For raising a new **'Banaganapalle mango'** plantation, it is better to purchase readymade grafts and plants, but care should be taken in selecting them. Following are the good traits of healthy and vigorous grafts.

- a. Root stock as well as scion of uniform thickness would have been used for the grafts.
- b. Rootstocks used for repeated grafting is to be avoided.

- c. Graft union should be perfect. In a perfect unioned/united graft, the rootstock and the scion has to be seen clinging tightly together on all sides of the joint with a smooth surface.
- d. Wherever healing tissue formation lacks uniformity, such grafts should be rejected.
- e. Grafts, which are strong, healthy and with vigorous scion branches, should always be preferred.
- f. It is better to select only Grafts with a minimum of three flushes.
- g. Grafts which are aged two years and more whether they are in poly-pots or earthen pots are to be avoided, as their establishment in the main field in ordinary course is a problem.
- h. Grafts affected with scales, mealy bugs should also be avoided.

Sourcing of plant material

While purchasing the plant material, it is better not to be carried away by the propaganda and publicity of the nurserymen or their agents. Also avoid purchasing the plant material, which are brought to the doorsteps of the growers, as they may not be able to differentiate the varieties based on the leaf structure. Therefore, source the plant material required either from Departmental nurseries or from Horticultural University Research Stations or from genuine and well-known nurseryman. It is always better to purchase 5 to 10 % extra plants to meet the gap-filling needs.

Optimum time for grafting

The optimum time for grafting has been determined at HRS, Anantharajupeta and FRS, Sangareddy by experimentation and found to be July to September with October ranking next in importance. A hot and dry period as well as heavy rains during grafting period is not conducive for success. Grafting success rate also depend on the variety. The success rate in case of Banaganapalle is at 62 %.

Maintenance aspects of nursery plants

- Veneer grafts have to be maintained still such time that they have put forth three flushes with healthy shoots and leaves.
- All root stock sprouts are to be removed as and when they appear.
- Chlorpyrifos is to be sprayed at 2 ml / l of water if termite incidence is noticed.
- The plants need to be watered regularly on daily basis.
- The clogging of drain holes is to be watched and if noticed provide additional drain holes to the poly pots.
- The pots are to be shifted periodically and rearranged so that the roots do not enter into the soil through drain holes.
- As and when poly pots are damaged or reached pot bound condition, it is better to repot them then and there.
- The process of 1-2 % urea spraying is to be continued to achieve good growth.
- Metasystox or Rogor at 2 ml / l of water is to be sprayed if the plants are affected with the incidences of leaf minor, gal midge, thrips and plant hoppers.
- Watch for micronutrient deficiencies such as zinc and boron and correct them by spraying zinc sulphate at 4 g + borax at 2 g + 10 g urea per liter of water.
- Remove the polythene strip used for grafting after scion has put forth three flushes for uniform development of the grafted portion.

Planting :-

Spacing or planting distance

Generally square system of planting is being followed. All sorts of spacings are available in the existing mango orchards of the state. It is at 15 x 15 m spacing in deep alluvial soils of coastal districts. In the recent past, APHU has suggested spacing of 10 x 10 m for deep soils and 8 x 8 m for shallow sandy loam soils. These recommendations are before the advent of pruning necessity and techniques, pertaining to mango trees. The spacing advocated earlier is justified as the trees have occupied the allotted space. Since, the trees have grown tall and well spread; they render the grower handicapped in carrying out cultural operations such as tilling the soils, spraying of the trees for the control of pests and diseases besides harvesting the fruit without damage. All these have led to rethinking on spacing to be followed for mango planting. Added to the above, the recent research results with regards to pruning and canopy management have proved fruitful. Canopy managed trees have become handy in carrying out cultural operations leading to reduced incidences of pests and diseases and so also quality fruit coupled with additional tonnage.

Preparation of main field (for new plantings)

Plough the selected field 2-3 times immediately after the pre-monsoon showers thoroughly and remove roots of weeds and other plants. This is the time to eradicate pernicious weeds like *Cyperus rotundus*, *Cynodon dactylon*, *Parthenium* etc. by deep ploughing otherwise they become a menace at a later date. Allow the field to weather for 15 days. Work out blade harrow and achieve fine tilth.

Align the planting places in accordance with the chosen spacing and put identifiable pegs as markings. By making the markings as centers, dug pits of 1x1x1 m size while digging, put the top soil on one side of the pit and the rest on the other side. The pits are to be solarized by use of 150 gauge white polythene sheet or allow them to weathering for 15-20 days so as to eliminate harmful pathogens as well as insect egg-moss if any. Pits are opened at a distance of 10 x 10 m to 8 x 8m and are filled with farmyard manure, sand and topsoil and the graft is planted in the center of the pit between June to September months.

Solarization is a least expensive method of soil sterilization through use of polyethylene sheet and solar radiation. The process involves sprinkling of 100 ml of water in the dugout pit if there is insufficient moisture in the pit and covering the pit with polyethylene sheet. The edges of the sheet, which should cover a little beyond the pit margins, are covered with soil at its margins in such a way that it should not be blown away by wind and at the same time the heat generated in the pit should not escape into the atmosphere. The moisture in the pit evaporate and accumulate under the polyethylene sheet, convert into water droplets and hang on to the sheet till such time they become larger/bigger ones and then drop down to the pit. The polyethylene sheet transmits the solar radiation into the pit and the water droplets reflect the radiation back into the pit and thereby generating more heat in the pit. This may be continued for a week or 10 days depending upon the local atmospheric conditions. In this process the pit temperature may reach 50-55 oC even when the outside temperature is around 30-35 °C. The polyethylene sheets can be reused time and again. This method is possible only when the skies are clear.

Installing drip system

Irrigating plants after planting by way of pot watering or flow irrigation involve additional extra expenditure in the establishment of the orchard leave alone wastage of valuable water. Therefore, it would be necessarily a judicious decision to go for drip irrigation.

Soon after completion of digging up of pits, the field is to be surveyed by the qualified representative of a reputed drip installation firm.

The plan and estimates are to be obtained for such installation.

Two emitters for each plant are to be insisted to start with facilities to increase their number to four or six. The installation of the system is to be ordered and is to be installed according to the plan.

Involving the fertigation equipment in the system will go in a long way in saving the fertilizer costs besides helping in optimal nutrient supply.

Test checking to be done for the working of the system and discharge of water at the desired levels.

Filling of pits

30 kg of farm yard manure or well decomposed compost on the topsoil heap is to be applied.

One kg of single super phosphate over the same heap is to be sprinkled.

50 g of Folidol (2%) dust is to be added.

All the above ingredients are to be mixed like concrete mix with a spade and the pits are to be filled with this mix.

If necessary, add the sub soil heaped on the other side of the pit and fill the pits to the brim.

In the absence of rain, the drip system is to be run and ensure that the entire soil in the pits is drenched.

Planting

- Planting is to be done from July to December in all the areas except high rainfall areas (1000 mm and above /annum).
- Planting is to be done at the end of the monsoon in high rainfall areas.
- Always planting is to be undertaken, a day after transport of the grafts so that they can recoup from the transport shock.
- Further planting of the grafts can be undertaken during evening hours i.e. when the temperatures have come down.
- Two or three days after letting in of the water into the pits, mark the exact positions of plant in the pit with the help of planting board, enough soil is to be scooped out from the centre of the pit so as to accommodate the mango plant with its ball of earth.
- By use of blade or sharp knife, polyethylene cover can be torn away without disturbing the ball of earth and place it straight in the centre of the pit. It is to be ensured that the graft joint is above the ground.
- While planting the plant, it is to be ensured that the plant is at the same depth, as it was in the poly pot.
- The soil around the plant is to be pressed firmly so as to eliminate air spaces.
- A small basin around the plant is to be formed so that it can harvest rainwater.

- The drip system is to be run immediately after planting so as to maintain field level moisture content in the pit.
- Staking is to be provided to the plant to avoid breakage at the graft joint and also to keep it erect.

Aftercare

- Polyethylene strip used for grafting are to be removed if it they were not removed already as otherwise a constriction from at the joint leading to breakage.
- All root stock sprouts are to be removed as and when they appear.
- Need based weeding in the basins are to be carried out manually.
- Tractor drawn/bullock drawn implements are NOT to be used around the young plants as they cut newborn roots besides trampling or breaking of grafts.
- Watering with drip system is to be carried out on daily basis.
- Mulch the basins with dried leaf or with paddy husk.
- Fencing is to be provided to avoid cattle tress-pass.
- Plant wind break plants all-round the field in two close rows with silver oak or eucalyptus.
- Broad cast sun hemp, green manure seed at 25 kg /ha so as to plough in situ after 45 days to improve organic matter content of the soil.

Training and Pruning

- Root stock sprouts which arise below the graft joint should be removed continuously.
- Also the branches which arise on the scion and which are too low should be removed which means all the growth on the stem up to one meter be removed.
- At around one meter plus, the top is to be pinched and branches are to be encouraged to grow in all directions with at least 20 cm apart.
- The branches that criss-cross each other are to be removed.
- The branches, which have raised at one point duly retaining one are to be pruned.
- Branches, whose growth is oriented towards the ground, are also to be removed.

Irrigation

Before establishment of a mango orchard meant for exportable produce i.e. at planning stage itself the quality and quantity of irrigation water required be ensured. No doubt mango may not demand much water both for its growth and yield but still it has to be ensured for supply at the critical stages of establishment of orchards, to arrest fruit drop and to make the fruit develop at desired level.

Water requirement and irrigation schedule

The water requirement of mango varies with the canopy development (age), soil type and climatic conditions particularly temperature and humidity. To eliminate moisture stress, plants have to be irrigated The newly planted mango plants need to be irrigated on daily basis for a period of 20 days in the absence of precipitation so as to make available moisture to the newly set roots as well as to create microclimate. Once the plants have established well, it is sufficient if they are irrigated once in every 2-3 days for 2-3 months. Thereafter, irrigations should be given at 4-6 days interval depending upon the

soil moisture to encourage vigorous growth of the plants till they are about 2 years old. For the plans which are three year old, the irrigation interval should be once in a week during the hot summer months. When the trees reach bearing period, it is sufficient if the trees are irrigated once in 15 days during the fruiting season. Irrigations in fruiting period helps in reducing fruit drops besides improving fruit size and quality. Irrigations have to be stopped to the trees a month before harvesting to improve the TSS content of the fruits. After cessation of monsoon, trees need not be irrigated (till flowering is completed) so as to create moisture stress leading to flower initiation. Irrigation through drip system always helps in reduction of water requirement by 30 to 35 % besides other advantages.

Age wise water requirement per plant through drip system

Age of the plant	Quantum of water per plant (Liters)	Watering schedule	Remarks
At planting	8-10	Daily basis for 20 days	Single dripper at 15 cm from the stem
Up to 2-3 months age	25 to 30	2-3 days interval	Two dripper at 45 cm on either side of the stem
Up to 2 Years	60 (Feb-May)	2-3 days interval	Two dripper at 45 cm on either side of the stem
Fruiting season	90 (Feb-May)	Daily	With 4 drippers on all four sides

The above schedule and requirement of water have been arrived at after review of the water regime being followed by the mango growers who are following drip irrigation to mango since location specific scientific data is yet to be worked out. Therefore, the suggested regime may be taken as indicative and may vary from field to field based on the soil type and local climatic conditions. Irrigations may be totally stopped a month before harvest.

Drip irrigation

Irrigation water scarcity is a common feature in the mango growing belts because of depleting sub-soil water. Because of scarcity of irrigation water and also on account of many advantages associated, drip irrigation is being followed in the mango orchards by the mango growers. All mango orchards developed in recent years are with drip irrigation systems only. In order to realize the full benefits out of drip irrigation system the following measures are suggested.

i. Placement of dripper

Earlier the drippers would have been arranged nearer to the stem to meet moisture needs to the young mango grafts. Further the rate of infiltration of water is faster in light soils compared to heavy soils. In the light of the above, the drip points have to be moved further and placed in the active feeder root zone (100-120 cm away from the trunk of the tree. In case of heavy soils it is 120 cm away and it is 100 cm away in light soils.

ii. Number of drippers/tree

It is good if the entire feeder root zone i.e. one meter away from the stem, is got wetted to a depth of 24 cm to have optimum growth and yield. To achieve this objective, the dripper numbers need to be increased to four or six based on the discharge rate from the current number of two or three. If the entire feeder root zone is wetted, feeder roots will proliferate leading to more number of roots, which in turn helps in uptake of water and thereby good sized quality fruits and yields.

iii. Rate and duration of water discharge

The optimum water required per tree can be given at higher rate for short duration or at lower volume for long duration. For light soils, a system of lower discharge for a longer period will be advantageous and ideal. In case of heavy soils, higher discharge for short duration will be appropriate.

Moisture stress management

This objective is possible to be achieved in variety of ways and the main among them are.

i. Mulching

Whatever the material used for mulching, it has to achieve the objective of curtailing moisture loss through evaporation from the soil. Paddy husk, sugarcane thrash, dry leaves, groundnut haulms and husk, paddy straw or other straws, black polythene film are all the materials useful for the purpose. Black polythene film, though costlier than other Agricultural wastes, is a better material for mulching. Even though purpose of mulching will be served with all gauges, it is better to have high-density film, as it will last for longer periods.

ii. Reduction of leaching

By improving the organic matter content C soil, leaching losses are possible to be minimized. To improve the organic content, liberal doses of farm yard manure or compost or green leaf manuring or green manuring need to be provided to the soil.

iii. Reduction of transpiration losses

Transpiration losses through mango leaves are possible to be minimized by spraying of anti-transparent chemical such as kaolin on both sides of the foliage. Anti-transparent chemical acts by way of reflection of radiant energy and also through closure of stomata of leaves. Kaolin has to be sprayed as 4 % clay suspension.

Nutrient management

Mango with its extensive root system can tap considerable volume of soil to meet its nutritional demands. But the natural nutrient status of the soil is rarely sufficient to ensure regular and optimal bearing. Further nutritional requirement of mango tree vary with the type of soil and its inherent status of fertility and age of the trees. Crop load on the tree in a given year and the level of pruning undertaken, nature of irrigation and rainfall, nature and type of manuring, pest and disease incidences are the other factors which play a role in deciding nutritional requirement of a mango tree. Most of the mango orchard soils are light soils and are low in organic matter, nitrogen and phosphorus in Andhra Pradesh.

Age wise manuring schedule for mango

Age of the tree	N (g)	In terms of urea (Kg)	P (g)	In terms of SSP (Kg)	K (g)	In terms of MOP (Kg)	Farm yard manure (Kg)
1st Year	200	0.435	100	0.625	100	0.166	20
2nd year	350	0.760	175	1.094	175	0.292	40
3rd year	500	1.087	250	1.562	250	0.416	60
4th year	650	1.413	325	2.031	325	0.542	70
5th year	1000	2.175	1000	6.250	400	0.665	80
6th year & above	1000	2.175	2000	12.500	500	0.833	100

Source ANGRAU, Vyavasaya Panchangam

Liberal use of bulky organic manures or green manure is always beneficial and gives good results. For obtaining optimal yields, nutrient supplies have to be made in adequate quantities. However, general recommendations made are presented in the tables given below:

The above research findings were arrived before advent of the concepts of pruning of trees, drip irrigation and high density planting. Therefore, the above schedules are at the most are indicative. Results of research for nutrient management duly including the aforesaid concepts are yet to come 'out.

In the light of the above, the best course left to the prospective mango orchardist is to go for soil and water analysis and follow the guidance being provided through the reports. In so far as mango orchardists, the best course left is leaf analysis. Leaf analysis report helps in arriving at the nutrient status of the orchard and based on it what are all the nutrients to be supplied and also at what quantum.

Method of application of manures

In bearing mango it is recorded that 85 to 90 % of the feeder roots are located at not more than 15 centimeters depth and that too just a little beyond a meter from the trunk in all cases of flow irrigation and at Drip-points in case of drip irrigated orchards. In case of pre-bearing orchards, the feeder root system progressively moves away from the stem starting at 15 cm during the first year. Therefore manures proposed to be applied to the plants never be heaped near the trunks. For effective utilization of the nutrients by the plants, leading to good growth and yields, the manures have to be applied in the feeder root zone at a depth not more than 15 cm and covered. Wherever possible (not at the increased cost) organic manure content be increased to 50 % of the dose and the balance in the form of chemical fertilizers. The fertilizer component of the recommended manuring dose applied in the form of straight fertilizers (like urea, SSP and MOP) as they are cheap and best when compared to complex fertilizers. Further they need not be mixed outside and applied and instead apply them at recommended quantum one after another at the same time.

i. Under flow irrigation

a. For pre bearing plants

1 year old	15 cm away from the stem
2 year old	between 30-45 cm away from the stem
3 year old	between 55-60 cm away from the stem
4 year old	between 75-90 cm away from the stem
5 year old & above	between 100 - 115 cm.

Based on the specified zones, forming around the stem a shallow furrow of 15 cm deep and 15 cm wide apply the recommended dose of manures, cover with the soil and then irrigate.

b. For bearing trees

A shallow furrow of 15 cm. deep, 15 cm wide at a distance of 100 to 115 cm is to be formed around the tree trunk apply the recommended dose of manures, cover with the soil and irrigate the plants on the very same day.

ii. For drip-irrigated plants

Drip irrigation has to wet the active feeder root zone of the plant. Therefore it may be appropriate to have a single dripper to the first year plant. The number of drippers has to be increased progressively from one to two during the second year and to four during the 3rd year. So also the drippers have to be moved further from the stem to serve and wet the feeder root zone.

In manuring the plants under drip irrigation, form a pit of appropriate width but confining its depth to 15 cm at the dripper point, apply all the manures as per the recommended dose, cover with the soil and irrigate.

a. Fertigation

Fertigation is the method of supplying the plant nutrients to the plants at the active feeder root zone through drip-irrigation water; only water soluble fertilizers like urea and muriate of potash are possible to be applied in this manner, since liquid fertilizers are yet to touch the market. Bulky organic manures and super phosphate have necessarily be applied to the soil as explained. Fertigation is a good and appropriate method of applying plant nutrients to the plants. It is possible to reduce the quantum of fertilizers by about 35 % without detriment to yields and thereby the cost of production. To follow this system, fertigation equipment like fertilizer tank or venturi assembly would have been integrated with the drip irrigation system. Integrating the fertigation equipment may be costly to start with and ultimately its worth would be many fold through saving of fertilizer cost and costs towards their application.

Time of application of manures

The total manures recommended for the mango crop have to be scheduled into split doses and applied. The total bulky organic manure and the phosphorus components of the dose suggested to the crop have to be applied as a single dose in the month of July or August irrespective of the age of the plant. The balance N and K have to be applied in split doses as suggested here under. The number of splits may vary based on the type of soil, method of irrigation/stage of irrigation and the age or status of the plants.

a. For pre-bearing plants

Based on the nature of the soil, nitrogen and potash components of the manurial dose may be split , to 3-4 equal doses and applied periodically starting the first dose along with the bulky organic manure nd phosphorus.

i. Rain-fed orchards

The final split dose of N (Nitrogen) and K (Potassium) should end before the last rain (around 15th October)

ii. Irrigated crop

The final split dose of N and K should end by November end or first fortnight of December.

iii. Fertigated crop

The total recommended dose of nitrogen and potash should be made into number of splits and applied at monthly interval or a little more.

b. For bearing trees

i. Rain-fed orchards

The total manurial dose pertaining nitrogen and potash should be split into two equal doses. The first dose should be given with the bulky organic manure and phosphorus during July and the balance before the end of the last rain (around 15th October except Chittoor). For Chittoor upto 15th November.

ii. Irrigated crop

Total nitrogen and potash should split into three equal parts and the final dose has to be given when the fruit has attained marble size.

Foliar application of nutrients

Mango plant leaves do absorb the nutrients when application of nutrients is done by spraying to the foliage. But it does not mean that nutrient supply to the plants be resorted in this manner. This method has to be used as a mid-season correction based on the crop load on the tree and that too when small quantities of nutrients are to be applied. Urea, potash and poly feed (19: 19: 19) but not the ordinary complex fertilizer) are possible to be used in this manner. This method is also quite useful one in the correction of micronutrient deficiencies particularly when the soil reaction is a little adverse and tending towards alkalinity. This method is particularly useful when the trees are with fruit since mango root system do not develop and spread much when it is in bearing. It should also be kept in mind that a surfactant be mixed with the foliar spray for better retention on the leaf and also for better absorption. Foliar application of nutrients should be avoided when the field temperature is high and also in case of doubt of likely rain.

Protocols for bearing orchards

Timely harvests

Time should not be wasted for ripening of the fruit on the tree and drop for under taking harvests.

Other maturity indices like development of shoulders, lenticels, white bloom on the fruit, specific gravity and TSS content and harvest are to be followed.

Harvesting of fruit is not to be delayed hoping for better market price or hoping for more tonnage.

Keep in mind that delayed harvests after maturity of the fruit lead to more harvest loses as well as post harvest losses besides causing more exertion on the trees.

Resting of the trees

The trees are to be rested for 20-25 days after harvest without under taking any cultural operation in the orchard so that the trees can recoup from the exertion caused due to earlier fruiting.

In the absence of rain, one sumptuous irrigation is to be provided for early recovery of the plants and to restore their vigor.

Calendar of operations

Based on the past seasons experience, coupled with the local situations, a month-wise calendar is to be prepared for operations to be undertaken for the ensuing season.

The calendars of operations are to be followed without any undue delays.

Pruning and canopy management

'*Banganapalle mango*' is different from those of *Totapuri* and *Rasalu* varieties in its foliage density and orientation. It is a self-shading variety with high density of foliage leading to prevention of light and aeration to the inner most foliage. Therefore foliage/canopy management is most important for better quality of fruit coupled with higher yields. Pruning of the trees on the following lines is a better way of canopy management. Therefore left over flower and fruit stalks are to be pruned. As Pest and disease affected dried twigs and branches, it is to be ensured that they are periodically removed. Further, branches and twigs which are touching or likely to touch the ground are to be removed. In case of zig zag growth of branches are observed, either one of the zig-zagged branches is to be removed.

Again, if conditions such as branches and twigs oriented into the tree, root stock sprouts and also the twigs arised on the trunk and main branches, presence of twine like branches, many of the branches arised at a single point or one of the branches rubbing against another branch, steps are to be taken to eliminate such occurrences.

The tree is to be opened up by back pruning fairly moderate dense branch each on the central top, east and west portions of the tree to form windows to facilitate penetration of sunlight and aeration.

Inter locking of twigs and branches with the adjacent trees in all the directions are to be eliminated as far as possible.

To sum up that a properly pruned tree should permit patches of light on the ground of the entire tree in at mid day.

Pruning

i. Time of pruning

The trees are to be pruned after the rest period which means in the last week of June or first week of July. Pruning should not be unduly delayed as it will delay new flush. It may be kept in mind that the new twigs have attained three months or more of age before the flowering season will only initiate to flowering. In case of Banganapalli, all twigs which have attained 3 month old before the flower initiation period only flower or otherwise they have to wait till the next season. In case of other varieties six months maturity is needed.

ii. Extent of pruning

All branches, which are healthy at the time of pruning, have to be pruned back by 10 cm. Dried diseased and the twigs which have come on trunk, should be removed completely. Branches which are likely to inter lock with the adjacent tree have to be pruned in such a way that they should not interlock again for one more year. Mango growth will be on a definite pattern. At the end of each flush group of leaves will form like whorl and stop further growth for some period. Apical dominance is the order in case of mango growth. When the apical bud starts growing the auxiliary buds may become dormant. Therefore, a branch has to be pruned at the point of whorl of leaves leaving ½ centimeter so that the entire auxiliary buds will be activated. Thus just below the point of pruning 4-7 new shoots start growing and all of them flower leading to increased yields. After pruning is over, spray 1 % Bordeaux mixture to the tree besides applying Bordeaux paste to the cut ends of thick branches as a prophylactic measure against fungal infection.

Further after pruning, the trees have to be adequately manured and irrigated without loss of time otherwise new sprouts may not spring up. The manuring should also be a balanced one or otherwise dense foliage may come and crowd again. The optimal pruned tree also demands a little extra nutrient and-therefore the manurial schedule and dosage has to be adjusted in such a way that it meets demands of the tree in time.

iii. Intercultural operations

Pruned, diseased branches or insect affected branches should be segregated, gathered and taken out of the field and burnt.

Of late scale incidence is defiant against pest control measures and therefore all the affected leaves, are to be plucked out take out and burn and so also anthracnose affected leaves.

The orchards are to be kept clean through removal of pruned material.

Thorough ploughing is to be undertaken in the interspaces so that all the weeds and dropped leaves incorporated into the soil.

The monsoon rains are to be taken advantage of and broadcast sun hemp or daincha or pillepesara green manure crop in the inter spaces of the tree rows.

Based on the gradient of the field and irrespective irrigation facility, a small bund is to be worked out and bunds are to be formed.

Bunds thus formed will arrest the run-off of the rainwater and helps in the growth of the green manure crops as well as mango trees.

Manual labour is to be used and work is to be carried around the tree trunks with spade: so that the weeds are removed besides exposing the egg mass of insects like mealy bugs.

All ant hills in the orchards are to be destroyed by undertaking deep digging on those points to destroy termite colonies.

Samples of soil and leaves are to be drawn and they are to be analysed, as the same will help in formulating the manurial doses and schedules.

Nutrient management :-

A detailed nutrient management plan is to be formulated and during July or August, the green manure crop is to be ploughed in situ and the appropriate manures are to be applied as suggested.

Micronutrient deficiency problems

By the end of monsoon season (September or October 15th at the latest) new flush of foliage would have appeared and be maturing. By this period leaf analysis report with appropriate recommendations must be procured. Further this period is to be watched for the visual symptoms of micronutrient disorders. Therefore, the trees of the orchard are to be observed and they are to be located and steps are to be initiated to correct them. If such disorders are not corrected in time, they may hinder flowering and thereby the yields. Potash, Zinc and Boron are the common deficiency disorders in this variety of mango.

Visual symptoms deficiency disorders

a. Potash

Searching of margins of the leaf blade starting from tip downwards is the characteristic symptoms of potassium deficiency. Potassium deficient trees are easily prone to pest and diseases. Potassium deficiency in mango also affects the fruit quality including lustre of the fruit rind. The application of muriate of potash level is to be adjusted along with the second dose of manuring to the trees.

b. Zinc

Reduction of internodal space between leaves, reduction in the size of the leaves (length and width) bending leaf margins upwards and downwards, pale interveinal areas and green veins are all the typical deficiency symptoms of zinc deficiency. Zinc deficient trees do not grow well. Zinc deficiency in mango reduces the size and quality of the fruit. This deficiency is common in mango trees grown in alkaline and saline soils. This deficiency is possible to be corrected with one or two sprays of zinc sulphate @ 5 g + urea @10 g / l of water. Wherever second spray is needed, it has to be carried 15 days after the first spray.

c. Boron

Lustre less leathery leaves with thickened mid-rib and lateral veins, cracking of fruit are the characteristic symptoms of boron. Brown areas in yellowish fruit pulp are other conspicuous symptom of this deficiency. Wherever the orchard soils are neutral soil application of 100 g borax or boric acid per tree along with the recommended dose of manures can rectify the deficiency or 0.2 % borax may be sprayed on the foliage.

d. Iron

Leaves became small and lose green colour completely in the case of iron deficiency. In severe cases the leaves may dry and fall. The deficiency is common in soils with high calcium content, if control measures are not undertaken, the growth of the tree is restricted besides reduction in yields and quality of fruit. Two sprays at 15 days interval with 2.5 g of ferrous sulphate per liter of water will correct the deficiency.

Flowering and fruitfulness

Mango is a tropical fruit. In tropical climate it continues to grow when sufficient light and moisture are available to the tree. In order to make the mango to flower, stress conditions have to be created to the tree. Winter related cool temperature and reduced moisture level in the soil are the stress factors to the mango tree.

a. Cool temperature

Cool temperature in winter is weather related phenomena and varies from place to place and region to region. There is no-scope to manipulate temperatures at field level.

b. Moisture stress

After cessation of monsoon rains, mango trees should not be irrigated up to flowering so as to create moisture stress to the trees. This aspect is very important particularly in an off year. Altitude and latitude also play their roles in the emergence of flowering. According to Whitley A W, of Australia, for every 125 meter increase in altitude, flowering is delayed by four days and for each degree of latitude south or north of tropics, flowering is also delayed by four days. Severe drought may also delay panicle emergence and elongation. In all cases, of severe moisture stress at flowering leading to abnormal delay in panicle elongation, irrigation will remedy the situation. But in all such situations one should be watchful about pest and disease built up and remedy the situation.

c. Other methods

Ringling, smudging and induction of chemicals are the other methods for inducing flowering in Mango.

i. Ringling

Ringling is best done by means of 30 mm wide cuts on the trunk or branches after harvest of the fruit. However, ringling as a regular practice is not recommended except in an exceptional case as it is detrimental to the health of the tree.

ii. Smudging

When a mango tree is healthy and also when the previous growth on the trees has matured enough with well-formed terminal bud, it is possible to induce flowering in mango by use of this method. According to L.B. Singh it is a common practice in Philippines. The trees have to be smoked day and night for about a week through a specially prepared fireplace. Smoking of the trees should not generate more heat in the trees. Even though the method is effective, in inducing flowering, it is laborious, time consuming and expensive and hence not practicable.

iii. Chemical induction of flowering

In recent years, the workers on mango research have tried variety of growth regulators to induce flowering in Mango and also break the cycle of 'on' and 'off' years. The success rate is not that encouraging. However, it was found that ethephon and potassium nitrate are of some promise.

According to Randhawa C.S., Kohil R.R., Chako E.K., ethylene in the form of ethephon can be used to induce flowering in Mango, however results are variable and severe leaf abscission can occur when too high concentration are used. Chacko et al reported that 200 ppm ethephon could be used to induce flowering and fruiting during the 'off' year.

Potassium nitrate (KNO₃) could be used to induce flowering in mango at a concentration of 10 g/l according to the same scientists. The concentration might be increased to 30 g/l according to APHU. It is further reported that potassium nitrate can advance the flowering and fruiting periods.

d. Fruit drop

The problem of fruit drop in Mango is due to various factors or reasons and varies from place to place and variety to variety. They are

- a) Excess crop load/bearing
- b) Deficient nutrition management
- c) Pest and disease incidences
- d) High velocity winds and gales
- e) Insufficient watering/deficient moisture levels
- f) Causing disturbance to root system by undertaking cultural operations
- g) Non following of clean cultivation leading to excess weed growth
- h) Imperfect pollination and fertilization because of excess use of pesticides at pollination and anthesis.
- i) Sudden variations in climate
- j) Animal tress-passing
- k) Hormonal imbalances etc.

Because of the above and may be on account of some other minor or major causes, a mango tree producing several thousand panicles and millions of flowers, yields only a few hundred fruits. Perhaps by expecting some sort of help or assistance from some quarters, the tree put forth so much of an effort to bear the fruit. Instead of assisting the tree in its efforts, it is unjustified to interfere and cause unnecessary problems to the tree through interfering its pollination or working tractor drawn implements in its feeder root-zone etc. Except in case of item (a), (d) and (j) all other causes for fruit drop are possible to be avoided through follow of the correct protocols as suggested elsewhere in this manual and thus elimination of fruit drop in mango is not possible but it is possible to be reduced to certain extent through foliar application of hormones and nutrients.

- a. Foliar spray of naphthalene acetic acid or 2-4-D at pea size of the fruit one gram/50 liters of water fruit at 20 ppm (one g / 50 l of water).
- b. Foliar spray of urea for once or twice at 2 % (20 g / l of water).
- c. Foliar spray of poly feed (19:19:19) at 2 to 3 % 920 to 30 g /l of water).
- e. Other Pre-harvest protocols

With a view to meet the fruit quality standard as prescribed by the importing countries, the following other improved practices are suggested.

Prune parts of twigs or branches and leaves, which are coming in contact with developing fruit and causing bruising to the fruits.

Also prune excess peduncle/rachis, which are beyond the fruit, stalk point to avoid bruising to the skin of the fruit when they are in movement on account of normal breeze.

Insert a bit of waste paper between fruits which have come in contact especially when they set as a cluster to avoid their rubbing against each and thereby damage to the skins of both fruit leading to fruit borer incidence or anthracnose incidence.

Spray 2 % lime on the fruits exposed to direct sun on the Southwestern side of the tree. The spray has to be directed against the fruit only. Wash such fruit with ordinary cold water before they are packed for marketing or exported.

Provide stalks to the branches, which are likely to touch the ground on account fruit weight so as to avoid scarified fruit due to excess heat and fruit rubbing to the ground.

Stop spraying of any pesticide 45 days before harvest of the fruit.

Stop irrigations to the trees a month before harvest of the fruit.

Integrated Insect Pest Management

Mango Hopper (*Amritodus atkinsoni*, *Idioscopus clypealis*, *Idioscopus niviosparsus*)
These are also called mango jassids. Of all the insect pests affecting mango, hoppers are the most serious and endemic. They are generally found on the mango tree throughout the year. They multiply and reach to their peak during the flowering season i.e. from December to February. After fruiting season, adult hoppers move to the tree trunks and over-winter in cracks and crevices of the bark of the trees.

Adults are wedge shaped with greenish brown body and pale yellow vertex. Females make tiny slits in the tissues of flowering shoots (Rachis), flower buds, or tender leaves and lay single eggs, a female hopper lay 100-200 eggs. The life cycle is completed in 2-3 weeks.

a. Nature and extent of damage

Both adults and nymphs suck sap from the under surface of leaves, rachis of inflorescence and flowers, as a result flowers shrivel, turn brown and drop off. Because of this fruit setting is adversely affected and in many a case no setting at all. Even if by chance some fruit set, they too shrivel and fall off. They secrete honey-dew which become a source for the development of sooty mould on the leaves, panicles and in certain cases on fruits also adversely affecting photosynthesis of leaves. Injuries caused by oviposition further aggravate the situation by providing entry point to other fungal infections. Loss of inflorescence varies from 20-100 %. Damage by this pest alone to mango crop may be as high as 60%.

b. Favorable situations

Cloudy weather, premature irrigations to the trees to force flowering, high humidity, self shading of the trees with too much foliage, low temperatures, and weed growth in the orchards are all the favorable situations for the incidence and rapid buildup of the pest.

Post harvest management for export

Selection of fruits/maturity indices: -

Well matured light green coloured fruits with fully filled depression at stock-end point and having no prominent beak should be selected.

For long distance markets, fruits should be harvested at early maturity. However, fruits should not be immature.

Fruit should be harvested at light green colour stage of mango peel.

Brix reading should be estimated using a refractometer in the field. A minimum of five fruits samples from different points of the orchards should be taken and average calculated.

For exports long distance transportation (Sea shipment) fruits with 8-9 o Brix and fruits with 10-13 o Brix (Air shipment) are selected.

The flesh of the fruit should be of whitish-yellow creamy colour.

Time of harvesting

The fruit should be harvested at the lowest temperature i.e., in the morning before 10 am so as to ensure reduction of field heat in the fruits.

Harvesting of fruits

Scissors, secateurs and harvesters (Dapoli and IIHR) are to be used for harvesting.

Scissors and secateurs should be made of stain less steel

Fruits are harvested with 6-7 cms stalk. Fruits that are nearer to the ground are harvested with 2-3 cms stalk.

Fruits that are high up on the tree are harvested with Dapoli and IIHR harvesters.

Paper cushioning material is kept in the plastic crates.

Stalks of the fruits are cut back to 2-3 cms to avoid damage to other fruits during the transit to the pack house.

Fruits are kept carefully in the Crates in 2-3 layers.

All the equipment used, for harvesting should be cleaned and dried immediately after harvest.

The fruits so harvested should be kept immediately in the shade.

The fruits are then transported to pack houses through trucks within 6 hours from the time of harvest.

Desapping at pack house

Desapping should be taken up to avoid sap injury to the fruit.

The Desapping operation is taken up at the orchard / pack house level depending on the convenience and facilities.

At field level, the desapping is taken up immediately after harvest.

Alternatively the fruits can be desapped at the pack house.

Bamboo frames are designed and erected at 3 feet above the ground level.

The space between the adjacent bamboos should be about 3 – 3.5 cm so as to hold the fruit in position and at the same time provide sufficient space for the sap to drop down.

Before placing the fruit on the desapping rack, the fruit is held in the hand so as the stalk faces the ground.

The sap is allowed to come out from the fruit and fall to the ground.

In this inverted position the fruits are then placed carefully on the bamboo frame adjacent to each other in a continuous manner.

The fruits are left undisturbed in this position for two hours.

This process should be under taken by only trained/skilled workers of the packhouse.

Pack house operations

The fruits are then loaded in 2-3 layers in the crates without any cushioning material facilitating the other operations.

The crates are stacked in the pack house and are washed in clean water to remove the dirt completely

All the personnel working in the pack house must wear aprons and hand gloves.

This phase of the operation is taken up continuously with three tanks

Cleaning and washing

This tank contains a mild detergent (10 ml in 10 lit of water) and wetting agent (Indtron @ 1g /l)

The fruits along with cases are dipped in the tank for 3 minutes.

This operation is important to clean the surface of the mangoes.

The fruits along with crates are washed for 3 minutes in clean water. This operation is required to remove the unnecessary residues.

Hot water treatment

The water in the tank should be treated with the disinfectant such as sodium hypochlorite/Prochloraz @ 200 ppm concentration. Water in this tank is maintained at a constant temperature of 52 °C.

The fruits are kept in this tank for 2-3 minutes.

The fruits so treated are kept on a platform and air dried to remove moisture.

Note:- Since, Benomyl is not accepted in countries like USA and Europe and hence prochloraz may be used in the place of benomyl for these specific consignments. Alternatively chlorine treatment should be given along with hot water treatment.

Sorting and grading

The residual moisture is then wiped off carefully with a muslin cloth and the fruits are then transferred to tables facilitating quick drying

Fruits with any spots and even slight damage should be rejected at this point.

Grading is done to select fruits weighing approximately 300 - 350 g

10-13 fruits are accommodated in a carton so that the weight of the fruits does not exceed 4.5 kg per carton.

Packaging

Telescopic corrugated fibre board boxes (five ply) size 390 x 260 x 150 mm have to be used for packing. Attractive picture and necessary information should be printed on the cartons.

It is advisable that packaging should be carried out on tables.

Fruits shall be placed into soft, expandable polystyrene, netted sleeves to prevent brushing.

Mango fruits should be packed in single layer within the self locking fibre board carton boxes.

The packing material should have water proof coating to prevent damage to the fruits.

Adequate ventilation (openings) shall be provided in the boxes and such ventilators (openings) in the box shall be covered with an insect proof screen of 30 meshes per liner inch (Mandatory for USA and Japan).

Packing material of only food grade quality shall be used for packing of fruits.

Carton labeling shall be done in accordance with the market requirement.

Coding and other information should be given as follows :-

- a) Identification
- b) Nature of the Produce
- c) Name of the Variety
- d) Origin of Produce
- e) Date of Packing
- f) Commercial Specification
- g) Net weight
- h) Recommended Storage Temperature

Any Additional Information required by the Importer

Palletization

After packaging, palletization is very essential in case of sea shipments to reduce the fruit damage due to multiple handling.

A wooden frame of appropriate size depending on the dimensions of the boxes is prepared to accommodate 12 packages in a single layer.

The boxes are kept in layers up to eighteen (18) in number and strapped. Such a pack is called a pallet.

The pallets should be secured with horizontal plastic straps and stacking operation should be done carefully.

Pre-cooling

The pallets are then lifted with a fork lift and carried to the pre-cooling chambers for further operations.

Pre-cooling is done immediately with forced air cooling at 12-13 ° C, temperature with the relative humidity of 90-95%.

The cooling operation is continued for 6-8 hours so as to reduce the field heat of the fruit to 13-14 ° C.

Cold storage

The pre-cooled material is then shifted with forklifts to cold storage and stacked

The pallets are stored at 12.5 ° C and 90-95 % RH until further transportation.

Process of shipping shall be carried out within 48 hours of harvesting.

While shifting the fruits the temperature of the loading bay should be kept at a minimum of 12.5 ° C.

Container loading

The pallets are loaded in to container with the help of fork lifts.

The temperature inside the container should be maintained at 12.5 ° C and relative humidity at 90-95% throughout the transportation.

The fruits so loaded are transported to ship yards and the container is directly loaded in to cargo of the ship and electrically connected so as to maintain the necessary temperature and Relative Humidity.

Transit processes

The temperature of 12.5 ° C shall be maintained throughout the transit point.

It would always be advisable if data loggers are placed inside the container to monitor the temperature and RH throughout the transit period.

To avoid the breaking of cool chain at destination, consignment should be immediately transferred to the cold store (maintained at 12.5 ° C) till fruits are supplied to the market.

NOTE:

For shipment of mangoes to USA; It is mandatory to get the consignment irradiated at an approved facility currently, Krushak at Lasalgaon is the only approved facility for the purpose.

For shipment of mangoes to Japan, it is mandatory to get the consignment vapour heat treated; currently the approved facilities for vapour heat treatment (VHT) exist at AP State Agro Industries Development Corporation at Tirupathi and Nuzvid.

J) Uniqueness

According to the traditional mango growers of this region, the fruits of 'Banaganapalle Mango' grown in this region are different from those of 'Banaganapalle Mango' grown in other regions of the state / country in terms of their characteristic size, shape, colour, taste and flavor. The fruits of cultivar 'Banaganapalle Mangoes' can easily be distinguished from the fruits of other cultivars of mango by the following unique and stable morpho-physiological fruit characteristics.

1. Fruit size: Medium to large
 - a. Fruit length: 12.0 to 16.0 cm
 - b. Fruit breadth: 7.5 to 10.0 cm
 - c. Fruit length-breadth ratio: 1.60 ± 0.10
2. Fruit shape: Oblique to obliquely oval with pointed beak, shallow sinus, acute apex and ventral shoulder higher than dorsal shoulder ending in a long curve.
3. Fruit colour: Shining golden yellow colour with prominent lenticels and without any blemishes and marks when tree ripe
4. Flesh: Yellow, firm to meaty and fibreless
5. Flavor: Pleasant and delightful characteristic flavor
6. Tenderness: They should be firm with pulp pressure at 22.26 lb/ Sq. inch (with 8 mm diameter head tenderometer)
7. Taste: Sweet
8. Natural factors: The following natural/ agro-climatic factors also contribute to the uniqueness of Banaganapalle Mangoes;
 - i. Altitude – upto 1200 MSL
 - ii. Rainfall – 75 to 375cm pa
 - iii. Soil – well drained, aerated, ph 5.5 to 7.5
 - iv. Temperature – 20 to 30 °C, dry weather before blossoming
 - v. Particularly dry tropical climate
9. Human Factors:
 - i. Manuring,
 - ii. Irrigation and
 - iii. Best Harvesting Practices (including pre and post harvesting practices).

K) Inspection Body

1. The inspection body has been constituted, consisting of the following members;
- 2.

S. No.	Name of Member	Designation
1	Commissioner of Horticulture, Govt. of Andhra Pradesh.	Chairman
2	Deputy Director of Horticulture, O/o. Commissioner of Horticulture, Hyderabad	Convener

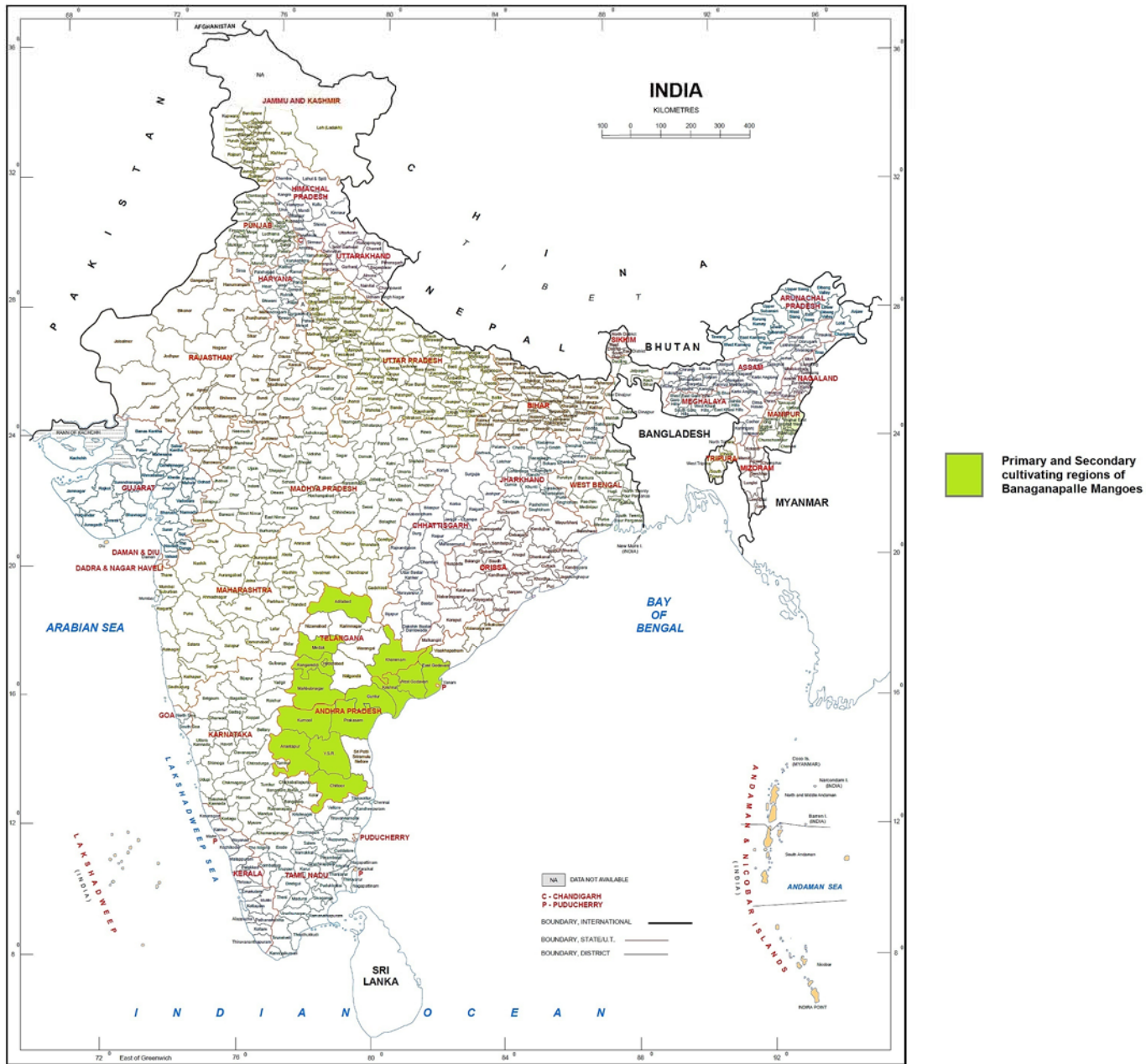
3	Deputy Director of Horticulture, from any of the major mango growing Districts.	Member
4	One officer from APEEDA	Member
5	One progressive farmer from any of the major mango growing districts.	Member
6	Director of Research. Dr. YSR Horticultural University.	Member
7	Senior Scientist (dealing with mango), Dr. YSR Horticultural University.	Member

In total there are seven persons in the Inspection Body.

L) Others

Banaganapalle Mangoes' are produced to the extent of 24.35 lakh metric tonnes in a given year from the state of Andhra Pradesh. The export of the produce is estimated to 5,500 tonnes in a financial year to countries like United States, United Kingdom, Gulf etc. The approximate annual turnover of the product is estimated to Rs. 1461 Crores per annum and value of exports is reckoned at Rs. 20.68 Crores in a year. Nearly 7,68,250 families are involved in the production of 'Banaganapalle Mangoes'

THE CULTIVATING REGIONS OF BANAGANAPALLE MANGOES



Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal 94 dated 30th December 2016

**G.I. Authorised User Application No. - 2570 in respect of Mangalwedha Jowar
Registered GI Application No. – 472**

Application is made by, **Mr. Vijay Sidram Upase, S/o Mr. Sidram Upase**, Mundhewadi, Taluk: Mangalwedha, District: Solapur – 413305, Maharashtra, India, dated August 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mangalwedha Jowar** under Application No - 472 in respect of Jowar falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vijay Sidram Upase
- (B) **Address** : Mr. Vijay Sidram Upase,
S/o Mr. Sidram Upase,
Mundhewadi, Taluk: Mangalwedha,
District: Solapur – 413305,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 17, 2016
- (D) **Registered Geographical
Indication** : **Mangalwedha Jowar**



- (E) **Registered Proprietor** : Maldandi Jowar Vikas Sangh
- (F) **Address** : Maldandi Jowar Vikas Sangh,
Mangalwedha, Taluk: Mangalwedha,
District: Solapur – 413305,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Jowar

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**G.I. Authorised User Application No. - 2571 in respect of Mangalwedha Jowar
Registered GI Application No. – 472**

Application is made by, **Mr. Bhiva Bira Lavate, S/o Mr. Bira Devappa**, Khadki, a/p Nandeshwar, Taluk: Mangalwedha, District: Solapur – 413305, Maharashtra, India, dated August 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mangalwedha Jowar** under Application No - 472 in respect of Jowar falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bhiva Bira Lavate
- (B) **Address** : Mr. Bhiva Bira Lavate,
S/o Mr. Bira Devappa,
Nandeshwar, Taluk: Mangalwedha,
District: Solapur – 413305,
Maharashtra, India
- (C) **Date of Authorised User Application** : August 17, 2016
- (D) **Registered Geographical Indication** : **Mangalwedha Jowar**
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- (E) **Registered Proprietor** : Maldandi Jowar Vikas Sangh
- (F) **Address** : Maldandi Jowar Vikas Sangh,
Mangalwedha, Taluk: Mangalwedha,
District: Solapur – 413305,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Jowar

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**G.I. Authorised User Application No. - 2572 in respect of Mangalwedha Jowar
Registered GI Application No. – 472**

Application is made by, **Mrs. Ruksana Kutubuddin Mulla, W/o Mr. Kutubuddin Mulla**, Dharamgaon Road, Laxman Colony, Mangalwedha, Taluk: Mangalwedha, District: Solapur – 413305, Maharashtra, India, dated August 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mangalwedha Jowar** under Application No - 472 in respect of Jowar falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Ruksana Kutubuddin Mulla
- (B) **Address** : Mrs. Ruksana Kutubuddin Mulla,
W/o Mr. Kutubuddin Mulla,
Dharamgaon Road, Laxman Colony,
Mangalwedha, Taluk: Mangalwedha,
District: Solapur – 413305,
Maharashtra, India,
- (C) **Date of Authorised
User Application** : August 17, 2016
- (D) **Registered Geographical
Indication** : **Mangalwedha Jowar**



- (E) **Registered Proprietor** : Maldandi Jowar Vikas Sangh
- (F) **Address** : Maldandi Jowar Vikas Sangh,
Mangalwedha, Taluk: Mangalwedha,
District: Solapur – 413305,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Jowar

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal 94 dated 30th December 2016

**G.I. Authorised User Application No. - 2573 in respect of Mangalwedha Jowar
Registered GI Application No. – 472**

Application is made by, **Mrs. Sharada Bhimsen Mali, W/o Mr. Bhimsen Mali**, Nimboni, Taluk: Mangalwedha, District: Solapur – 413305, Maharashtra, India, dated August 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mangalwedha Jowar** under Application No - 472 in respect of Jowar falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Sharada Bhimsen Mali,
- (B) **Address** : Mrs. Sharada Bhimsen Mali,
W/o Mr. Bhimsen Mali,
Nimboni, Taluk: Mangalwedha,
District: Solapur – 413305,
Maharashtra, India,
- (C) **Date of Authorised
User Application** : August 17, 2016
- (D) **Registered Geographical
Indication** : **Mangalwedha Jowar**



- (E) **Registered Proprietor** : Maldandi Jowar Vikas Sangh
- (F) **Address** : Maldandi Jowar Vikas Sangh,
Mangalwedha, Taluk: Mangalwedha,
District: Solapur – 413305,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Jowar

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal 94 dated 30th December 2016

**G.I. Authorised User Application No. - 2574 in respect of Mangalwedha Jowar
Registered GI Application No. – 472**

Application is made by, **Mr. Prashant Dnyandev Chavan, S/o Mr. Dnyandev Chavan**, Rama Park, Dhavlas Road, Mangalwedha, Taluk: Mangalwedha, District: Solapur – 413305, Maharashtra, India, dated August 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mangalwedha Jowar** under Application No - 472 in respect of Jowar falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Prashant Dnyandev Chavan,
- (B) **Address** : Mr. Prashant Dnyandev Chavan,
S/o Mr. Dnyandev Chavan,
Rama Park, Dhavlas Road, Mangalwedha,
Taluk: Mangalwedha,
District: Solapur – 413305,
Maharashtra, India,
- (C) **Date of Authorised User Application** : August 17, 2016
- (D) **Registered Geographical Indication** : **Mangalwedha Jowar**



- (E) **Registered Proprietor** : Maldandi Jowar Vikas Sangh
- (F) **Address** : Maldandi Jowar Vikas Sangh,
Mangalwedha, Taluk: Mangalwedha,
District: Solapur – 413305,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Jowar

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**G.I. Authorised User Application No. - 2575 in respect of Mangalwedha Jowar
Registered GI Application No. – 472**

Application is made by, **Mr. Dhanaji Ambadas Jadhav, S/o Mr. Ambadas Jadhav**, Shaniwar peth, Mangalwedha, Taluk: Mangalwedha, District: Solapur – 413305, Maharashtra, India, dated August 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mangalwedha Jowar** under Application No - 472 in respect of Jowar falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dhanaji Ambadas Jadhav,
- (B) **Address** : Mr. Dhanaji Ambadas Jadhav,
S/o Mr. Ambadas Jadhav,
Rama Park, Dhavlas Road, Mangalwedha,
Taluk: Mangalwedha,
District: Solapur – 413305,
Maharashtra, India,
- (C) **Date of Authorised User Application** : August 17, 2016
- (D) **Registered Geographical Indication** : **Mangalwedha Jowar**



- (E) **Registered Proprietor** : Maldandi Jowar Vikas Sangh
- (F) **Address** : Maldandi Jowar Vikas Sangh,
Mangalwedha, Taluk: Mangalwedha,
District: Solapur – 413305,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Jowar

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**G.I. Authorised User Application No. - 2576 in respect of Mangalwedha Jowar
Registered GI Application No. – 472**

Application is made by, **Mrs. Prabhavati Rajkumar Dhepe, S/o Mr. Rajkumar Dhepe**, Laxman Colony, Dharmagaon Road, Mangalwedha, Taluk: Mangalwedha, District: Solapur – 413305, Maharashtra, India, dated August 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mangalwedha Jowar** under Application No - 472 in respect of Jowar falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Prabhavati Rajkumar Dhepe,
- (B) **Address** : Mrs. Prabhavati Rajkumar Dhepe,
S/o Mr. Rajkumar Dhepe,
Laxman Colony, Dharmagaon Road, Mangalwedha,
Taluk: Mangalwedha,
District: Solapur – 413305,
Maharashtra, India,
- (C) **Date of Authorised User Application** : August 17, 2016
- (D) **Registered Geographical Indication** : **Mangalwedha Jowar**
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- (E) **Registered Proprietor** : Maldandi Jowar Vikas Sangh
- (F) **Address** : Maldandi Jowar Vikas Sangh,
Mangalwedha, Taluk: Mangalwedha,
District: Solapur – 413305,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Jowar

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**G.I. Authorised User Application No. - 2577 in respect of Mangalwedha Jowar
Registered GI Application No. – 472**

Application is made by, **Mr. Manohar Vitthal Dhongade (Jain), S/o Mr. Vitthal Dhongade**, Mali Galli, Mangalwedha, Taluk: Mangalwedha, District: Solapur – 413305, Maharashtra, India, dated August 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mangalwedha Jowar** under Application No - 472 in respect of Jowar falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Manohar Vitthal Dhongade (Jain),
- (B) **Address** : Mr. Manohar Vitthal Dhongade (Jain),
S/o Mr. Vitthal Dhongade,
Mali Galli, Mangalwedha,
Taluk: Mangalwedha,
District: Solapur – 413305,
Maharashtra, India,
- (C) **Date of Authorised
User Application** : August 17, 2016
- (D) **Registered Geographical
Indication** : **Mangalwedha Jowar**



- (E) **Registered Proprietor** : Maldandi Jowar Vikas Sangh
- (F) **Address** : Maldandi Jowar Vikas Sangh,
Mangalwedha, Taluk: Mangalwedha,
District: Solapur – 413305,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Jowar

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal 94 dated 30th December 2016

**G.I. Authorised User Application No. - 2578 in respect of Mangalwedha Jowar
Registered GI Application No. – 472**

Application is made by, **Mr. Gopal Sadhu Chopade, S/o. Mr. Sadhu Chopade**, Hulajanti, Taluk: Mangalwedha, District: Solapur – 413305, Maharashtra, India, dated August 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mangalwedha Jowar** under Application No - 472 in respect of Jowar falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Gopal Sadhu Chopade,
- (B) **Address** : Mr. Gopal Sadhu Chopade,
S/o. Sadhu Chopade,
Hulajanti, Taluk: Mangalwedha,
District: Solapur – 413305,
Maharashtra, India,
- (C) **Date of Authorised User Application** : August 17, 2016
- (D) **Registered Geographical Indication** : **Mangalwedha Jowar**



- (E) **Registered Proprietor** : Maldandi Jowar Vikas Sangh
- (F) **Address** : Maldandi Jowar Vikas Sangh,
Mangalwedha, Taluk: Mangalwedha,
District: Solapur – 413305,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Jowar

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**G.I. Authorised User Application No. - 2579 in respect of Mangalwedha Jowar
Registered GI Application No. – 472**

Application is made by, **Mrs. Bharti Damodar Mane, W/o Mr. Damodar Mane**, Hunnur, Mangalwedha, Taluk: Mangalwedha, District: Solapur – 413305, Maharashtra, India, dated August 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mangalwedha Jowar** under Application No - 472 in respect of Jowar falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Bharti Damodar Mane,
- (B) **Address** : Mrs. Bharti Damodar Mane,
W/o Mr. Damodar Mane,
Hunnur, Mangalwedha, Taluk: Mangalwedha,
District: Solapur – 413305,
Maharashtra, India,
- (C) **Date of Authorised User Application** : August 17, 2016
- (D) **Registered Geographical Indication** : **Mangalwedha Jowar**
-
- (E) **Registered Proprietor** : Maldandi Jowar Vikas Sangh
- (F) **Address** : Maldandi Jowar Vikas Sangh,
Mangalwedha, Taluk: Mangalwedha,
District: Solapur – 413305,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Jowar

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal 94 dated 30th December 2016

**G.I. Authorised User Application No. - 2580 in respect of Mangalwedha Jowar
Registered GI Application No. – 472**

Application is made by, **Mr. Dattatraya Sahebrao Gaikwad, S/o Mr. Sahebrao Gaikwad**, Mangalwedha, Taluk: Mangalwedha, District: Solapur – 413305, Maharashtra, India, dated August 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mangalwedha Jowar** under Application No - 472 in respect of Jowar falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dattatraya Sahebrao Gaikwad,
- (B) **Address** : Mr. Dattatraya Sahebrao Gaikwad,
S/o Mr. Sahebrao Gaikwad,
Mangalwedha, Taluk: Mangalwedha,
District: Solapur – 413305,
Maharashtra, India,
- (C) **Date of Authorised User Application** : August 17, 2016
- (D) **Registered Geographical Indication** : **Mangalwedha Jowar**



- (E) **Registered Proprietor** : Maldandi Jowar Vikas Sangh
- (F) **Address** : Maldandi Jowar Vikas Sangh,
Mangalwedha, Taluk: Mangalwedha,
District: Solapur – 413305,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Jowar

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**G.I. Authorised User Application No. - 2581 in respect of Mangalwedha Jowar
Registered GI Application No. – 472**

Application is made by, **Dr. Shrikant Kisanlal Marda, S/o Mr. Kisanlal Marda**, Mangalwedha, Taluk: Mangalwedha, District: Solapur – 413305, Maharashtra, India, dated August 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mangalwedha Jowar** under Application No - 472 in respect of Jowar falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Dr. Shrikant Kisanlal Marda,
- (B) **Address** : Dr. Shrikant Kisanlal Marda,
S/o Mr. Kisanlal Marda,
Mangalwedha, Taluk: Mangalwedha,
District: Solapur – 413305,
Maharashtra, India,
- (C) **Date of Authorised User Application** : August 17, 2016
- (D) **Registered Geographical Indication** : **Mangalwedha Jowar**
-
- (E) **Registered Proprietor** : Maldandi Jowar Vikas Sangh
- (F) **Address** : Maldandi Jowar Vikas Sangh,
Mangalwedha, Taluk: Mangalwedha,
District: Solapur – 413305,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Jowar

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**G.I. Authorised User Application No. - 2582 in respect of Mangalwedha Jowar
Registered GI Application No. – 472**

Application is made by, **Mrs. Sou. Mangal Shrirang kate, W/o. Mr. Shrirang Kate**, Mangalwedha, (Sheti: Hunnur) Taluk: Mangalwedha, District: Solapur – 413305, Maharashtra, India, dated August 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mangalwedha Jowar** under Application No - 472 in respect of Jowar falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Sou. Mangal Shrirang kate,
- (B) **Address** : Mrs. Sou. Mangal Shrirang kate,
W/o. Mr. Shrirang Kate,
Mangalwedha, (Sheti: Hunnur),
Taluk: Mangalwedha, District: Solapur – 413305,
Maharashtra, India
- (C) **Date of Authorised User Application** : August 17, 2016
- (D) **Registered Geographical Indication** : **Mangalwedha Jowar**
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- (E) **Registered Proprietor** : Maldandi Jowar Vikas Sangh
- (F) **Address** : Maldandi Jowar Vikas Sangh,
Mangalwedha, Taluk: Mangalwedha,
District: Solapur – 413305,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Jowar

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**G.I. Authorised User Application No. - 2583 in respect of Mangalwedha Jowar
Registered GI Application No. – 472**

Application is made by, **Mr. Sahebrao Ramchandra Gaikwad, S/o. Mr. Ramchandra Gaikwad**, Mangalwedha, Taluk: Mangalwedha, District: Solapur – 413305, Maharashtra, India, dated August 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mangalwedha Jowar** under Application No - 472 in respect of Jowar falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Sahebrao Ramchandra Gaikwad
- (B) **Address** : Mr. Sahebrao Ramchandra Gaikwad,
S/o. Mr. Ramchandra Gaikwad,
Mangalwedha, Taluk: Mangalwedha,
District: Solapur – 413305,
Maharashtra, India
- (C) **Date of Authorised User Application** : August 17, 2016
- (D) **Registered Geographical Indication** : **Mangalwedha Jowar**
-
- (E) **Registered Proprietor** : Maldandi Jowar Vikas Sangh
- (F) **Address** : Maldandi Jowar Vikas Sangh,
Mangalwedha, Taluk: Mangalwedha,
District: Solapur – 413305,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Jowar

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal 94 dated 30th December 2016

**G.I. Authorised User Application No. - 2584 in respect of Mangalwedha Jowar
Registered GI Application No. – 472**


Application is made by, **Mr. Pathan Masu Shivsharan, S/o. Mr. Masu Shivsharan**, Akole, Tal: Mangalwedha, Dist: Solapur – 413305, Maharashtra, India. dated August 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mangalwedha Jowar** under Application No - 472 in respect of Jowar falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pathan Masu Shivsharan
- (B) **Address** : Mr. Pathan Masu Shivsharan,
S/o. Mr. Masu Shivsharan,
Mundhewadi, Taluk: Mangalwedha,
District: Solapur – 413305,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 17, 2016
- (D) **Registered Geographical Indication** : **Mangalwedha Jowar**
- 
- (E) **Registered Proprietor** : Maldandi Jowar Vikas Sangh
- (F) **Address** : Maldandi Jowar Vikas Sangh,
Taluk: Mangalwedha,
District: Solapur – 413305,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Jowar

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**G.I. Authorised User Application No. – 2585 in respect of Mangalwedha Jowar
Registered GI Application No. – 472**

Application is made by, **Mr. Dagdu Sayappa Garande, S/o. Mr. Sayappa Garande**, Zarewadi, Nandeshwar, Tal: Mangalwedha, Dist: Solapur – 413305, Maharashtra, India. dated August 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mangalwedha Jowar** under Application No - 472 in respect of Jowar falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dagdu Sayappa Garande
- (B) **Address** : Mr Dagdu Sayappa Garande,
S/o. Mr. Sayappa Garande,
Zarewadi, Nandeshwar, Tal: Mangalwedha,
Dist: Solapur - 413305,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 17, 2016
- (D) **Registered Geographical
Indication** : **Mangalwedha Jowar**
- 
- (E) **Registered Proprietor** : Maldandi Jowar Vikas Sangh
- (F) **Address** : Maldandi Jowar Vikas Sangh,
Taluk: Mangalwedha,
District: Solapur – 413305,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Jowar

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**G.I. Authorised User Application No. – 2587 in respect of Mangalwedha Jowar
Registered GI Application No. – 472**

Application is made by, **Mr. Vaibhav Devappa Mane, S/o. Mr. Devappa Mane**, Hunnur, Tal: Mangalwedha, Dist: Solapur – 413305, Maharashtra, India, dated August 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mangalwedha Jowar** under Application No - 472 in respect of Jowar falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Vaibhav Devappa Mane

(B) **Address** : Mr. Vaibhav Devappa Mane,
S/o. Mr. Devappa Mane,
Hunnur, Tal: Mangalwedha,
Dist: Solapur – 413305,
Maharashtra, India.

(C) **Date of Authorised
User Application** : August 17, 2016

(D) **Registered Geographical
Indication** : **Mangalwedha Jowar**



(E) **Registered Proprietor** : Maldandi Jowar Vikas Sangh

(F) **Address** : Maldandi Jowar Vikas Sangh,
Taluk: Mangalwedha,
District: Solapur – 413305,
Maharashtra, India

(G) **Class** : 31

(H) **Goods** : Class 31 - Jowar

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal 94 dated 30th December 2016

**G.I. Authorised User Application No. –2588 in respect of Mangalwedha Jowar
Registered GI Application No. – 472**

Application is made by, **Mr. Annappa Mahadev Kanashetti, S/o. Mr. Mahadev Kanashetti**, Huljanti, Tal: Mangalwedha, Dist: Solapur - 413319, Maharashtra, India, dated August 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mangalwedha Jowar** under Application No - 472 in respect of Jowar falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Annappa Mahadev Kanashetti

(B) **Address** : Mr. Annappa Mahadev Kanashetti,
S/o. Mr. Mahadev Kanashetti,
Huljanti, Tal: Mangalwedha,
Dist: Solapur – 413319,
Maharashtra, India.

(C) **Date of Authorised
User Application** : August 17, 2016

(D) **Registered Geographical
Indication** : **Mangalwedha Jowar**



(E) **Registered Proprietor** : Maldandi Jowar Vikas Sangh

(F) **Address** : Maldandi Jowar Vikas Sangh,
Taluk: Mangalwedha,
District: Solapur – 413305,
Maharashtra, India

(G) **Class** : 31

(H) **Goods** : Class 31 - Jowar

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal 94 dated 30th December 2016

**G.I. Authorised User Application No. –2589 in respect of Mangalwedha Jowar
Registered GI Application No. – 472**

Application is made by, **Mr. Tayappa Ranganath Maske, S/o. Mr. Ranganath Maske,** Dhavalas, Tal: Mangalwedha, Dist: Solapur – 413319, Maharashtra, India, dated August 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mangalwedha Jowar** under Application No - 472 in respect of Jowar falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Tayappa Ranganath Maske
- (B) **Address** : Mr. Tayappa Ranganath Maske,
S/o. Mr. Ranganath Maske,
Dhavalas, Tal: Mangalwedha,
Dist: Solapur - 413319,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 17, 2016
- (D) **Registered Geographical
Indication** : **Mangalwedha Jowar**
-
- (E) **Registered Proprietor** : Maldandi Jowar Vikas Sangh
- (F) **Address** : Maldandi Jowar Vikas Sangh,
Taluk: Mangalwedha,
District: Solapur – 413305,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Jowar

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal 94 dated 30th December 2016

**G.I. Authorised User Application No.–2590 in respect of Mangalwedha Jowar
Registered GI Application No. – 472**

Application is made by, **Mrs. Sugandha Sitaram Rokade, W/o. Mr. Sitaram Rokade**, Mudhavi, Tal: Mangalwedha, Dist: Solapur - 413304, Maharashtra, India, dated August 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mangalwedha Jowar** under Application No - 472 in respect of Jowar falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Sugandha Sitaram Rokade
- (B) **Address** : Mrs. Sugandha Sitaram Rokade,
W/o. Mr. Sitaram Rokade,
Mudhavi, Tal: Mangalwedha,
Dist: Solapur – 413304,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 17, 2016
- (D) **Registered Geographical
Indication** : **Mangalwedha Jowar**
-
- (E) **Registered Proprietor** : Maldandi Jowar Vikas Sangh
- (F) **Address** : Maldandi Jowar Vikas Sangh,
Taluk: Mangalwedha,
District: Solapur – 413305,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Jowar

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal 94 dated 30th December 2016

**G.I. Authorised User Application No. –2591 in respect of Mangalwedha Jowar
Registered GI Application No. – 472**

Application is made by, **Mr. Gajanan Dagadu Patil, S/o. Mr. Dagadu Patil, Dharmagaon,** Tal: Mangalwedha, Dist: Solapur – 413304, Maharashtra, India, dated August 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mangalwedha Jowar** under Application No - 472 in respect of Jowar falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Gajanan Dagadu Patil
- (B) **Address** : Mr. Gajanan Dagadu Patil,
S/o. Mr. Dagadu Patil, Dharmagaon,
Tal: Mangalwedha,
Dist: Solapur - 413304,
Maharashtra, India,
- (C) **Date of Authorised
User Application** : August 17, 2016
- (D) **Registered Geographical
Indication** : **Mangalwedha Jowar**
-
- (E) **Registered Proprietor** : Maldandi Jowar Vikas Sangh
- (F) **Address** : Maldandi Jowar Vikas Sangh,
Taluk: Mangalwedha,
District: Solapur – 413305,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Jowar

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal 94 dated 30th December 2016

**G.I. Authorised User Application No. –2592 in respect of Mangalwedha Jowar
Registered GI Application No. – 472**

Application is made by, **Mrs. Anita Popat Rokade, W/o. Mr. Popat Rokade**, Mudhavi, Tal: Mangalwedha, Dist: Solapur - 413304, Maharashtra, India, dated August 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mangalwedha Jowar** under Application No - 472 in respect of Jowar falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Anita Popat Rokade
- (B) **Address** : Mrs. Anita Popat Rokade,
W/o. Mr. Popat Rokade,
Mudhavi, Tal: Mangalwedha
Dist: Solapur - 413304,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 17, 2016
- (D) **Registered Geographical
Indication** : **Mangalwedha Jowar**
- 
- (E) **Registered Proprietor** : Maldandi Jowar Vikas Sangh
- (F) **Address** : Maldandi Jowar Vikas Sangh,
Taluk: Mangalwedha,
District: Solapur – 413305,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Jowar

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal 94 dated 30th December 2016

**G.I. Authorised User Application No. –2593 in respect of Mangalwedha Jowar
Registered GI Application No. – 472**

Application is made by, **Mr. Satish Bhawarlal Marda, S/o. Mr. Bhawarlal Marda**, 1682, Kumbhar Galli, Mangalwedha, Tal: Mangalwedha, Dist: Solapur - 413305, Maharashtra, India, dated August 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mangalwedha Jowar** under Application No - 472 in respect of Jowar falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Satish Bhawarlal Marda,
- (B) **Address** : Mr. Satish Bhawarlal Marda,
S/o. Bhawarlal Marda,
1682, Kumbhar Galli, Mangalwedha,
Tal: Mangalwedha,
Dist: Solapur - 413305,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 17, 2016
- (D) **Registered Geographical Indication** : **Mangalwedha Jowar**
-
- (E) **Registered Proprietor** : Maldandi Jowar Vikas Sangh
- (F) **Address** : Maldandi Jowar Vikas Sangh,
Taluk: Mangalwedha,
District: Solapur – 413305,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Jowar

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal 94 dated 30th December 2016

**G.I. Authorised User Application No. –2594 in respect of Mangalwedha Jowar
Registered GI Application No. – 472**

Application is made by, **Mr. Laxman Basappa Dum, S/o. Mr. Basappa Dum**, Gunjewadi, Tal: Mangalwedha, Dist: Solapur – 413307, Maharashtra, India, dated August 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Mangalwedha Jowar** under Application No - 472 in respect of Jowar falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Laxman Basappa Dum
- (B) **Address** : Mr. Laxman Basappa Dum,
S/o. Mr. Basappa Dum,
Gunjewadi, Tal: Mangalwedha,
Dist: Solapur - 413307,
Maharashtra, India,
- (C) **Date of Authorised
User Application** : August 17, 2016
- (D) **Registered Geographical
Indication** : **Mangalwedha Jowar**
- 
- (E) **Registered Proprietor** : Maldandi Jowar Vikas Sangh
- (F) **Address** : Maldandi Jowar Vikas Sangh,
Taluk: Mangalwedha,
District: Solapur – 413305,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Jowar

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**G.I. Authorised User Application No. - 2595 in respect of Sindhudurg & Ratnagiri Kokum
Registered GI Application No. – 474**


Application is made by, **Mr. Shailendra Waman Dicholkar, S/o. Mr. Waman Shankar Dicholkar**, Bajarpeth, a/p kankavli, District: Sindhudurg, Maharashtra, India, dated August 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sindhudurg & Ratnagiri Kokum** under Application No - 474 in respect of Kokum falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shailendra Waman Dicholkar
- (B) **Address** : Mr. Shailendra Waman Dicholkar,
S/o. Mr. Waman Shankar Dicholkar,
Bajarpeth, a/p kankavli,
District: Sindhudurg,
Maharashtra, India,
- (C) **Date of Authorised User Application** : August 17, 2016
- (D) **Registered Geographical Indication** : **Sindhudurg & Ratnagiri Kokum**
-
- (E) **Registered Proprietor** : Sindhudurg Ratnagiri Mahakokum Sanstha
- (F) **Address** : Sindhudurg Ratnagiri Mahakokum Sanstha,
Masade Viran bajar, Taluka: Malvan,
District: Sindhudurg – 416 606,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Kokum

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**G.I. Authorised User Application No. - 2596 in respect of Sindhudurg & Ratnagiri Kokum
Registered GI Application No. – 474**

Application is made by, **Mrs. Pratibha Prakash Kambli, W/o. Mr. Prakash Kambli**, Plot No.69, Udyamnagar, Majgaon, Taluka: Sawantwadi, District: Sindhudurg – 416510, Maharashtra, India, dated August 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sindhudurg & Ratnagiri Kokum** under Application No - 474 in respect of Kokum falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Pratibha Prakash Kambli
- (B) **Address** : Mrs. Pratibha Prakash Kambli,
W/o. Mr. Prakash Kambli,
Plot No. 69, Udyamnagar, Majgaon,
Taluka: Sawantwadi,
District: Sindhudurg – 416510,
Maharashtra, India,
- (C) **Date of Authorised
User Application** : August 17, 2016
- (D) **Registered Geographical
Indication** : **Sindhudurg & Ratnagiri Kokum**
- 
- (E) **Registered Proprietor** : Sindhudurg Ratnagiri Mahakokum Sanstha,
- (F) **Address** : Sindhudurg Ratnagiri Mahakokum Sanstha,
Masade Viran bajar, Taluka: Malvan,
District: Sindhudurg – 416 606,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Kokum

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**G.I. Authorised User Application No. - 2597 in respect of Sindhudurg & Ratnagiri Kokum
Registered GI Application No. – 474**

Application is made by, **Mr. Pundalik Sagun Parab, S/o. Mr. Sagun Parab**, 583, Insuli Kudavtemb, Taluka: Sawantwadi, District: Sindhudurg, Maharashtra, India, dated August 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sindhudurg & Ratnagiri Kokum** under Application No - 474 in respect of Kokum falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pundalik Sagun Parab
- (B) **Address** : Mr. Pundalik Sagun Parab,
S/o. Mr. Sagun Parab,
583, Insuli Kudavtemb,
Taluka: Sawantwadi, District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 17, 2016
- (D) **Registered Geographical
Indication** : **Sindhudurg & Ratnagiri Kokum**
-
- (E) **Registered Proprietor** : Sindhudurg Ratnagiri Mahakokum Sanstha,
- (F) **Address** : Sindhudurg Ratnagiri Mahakokum Sanstha,
Masade Viran bajar, Taluka: Malvan
District: Sindhudurg – 416 606,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Kokum

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**G.I. Authorised User Application No. - 2598 in respect of Sindhudurg & Ratnagiri Kokum
Registered GI Application No. – 474**

Application is made by, **Mr. Suresh Ankush Nerurkar, S/o. Mr. Ankush Nerurkar**, Masade, Viran, Taluka: Malvan, District: Sindhudurg, Maharashtra, India, dated August 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sindhudurg & Ratnagiri Kokum** under Application No - 474 in respect of Kokum falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Suresh Ankush Nerurkar
- (B) **Address** : Mr. Suresh Ankush Nerurkar,
S/o. Mr. Ankush Nerurkar,
Masade, Viran, Taluka: Malvan,
District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 17, 2016
- (D) **Registered Geographical
Indication** : **Sindhudurg & Ratnagiri Kokum**
-
- (E) **Registered Proprietor** : Sindhudurg Ratnagiri Mahakokum Sanstha,
- (F) **Address** : Sindhudurg Ratnagiri Mahakokum Sanstha,
Masade Viran bajar, Taluka: Malvan,
District: Sindhudurg – 416 606,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Kokum

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**G.I. Authorised User Application No. - 2599 in respect of Sindhudurg & Ratnagiri Kokum
Registered GI Application No. – 474**


Application is made by, **Mrs. Pranali Prakash Sawant, W/o. Mr. Prakash Sawant**, MIDC Kudal, Taluka: Kudal, District: Sindhudurg, Maharashtra, India, dated August 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sindhudurg & Ratnagiri Kokum** under Application No - 474 in respect of Kokum falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Pranali Prakash Sawant
- (B) **Address** : Mrs. Pranali Prakash Sawant,
W/o. Mr. Prakash Sawant,
MIDC Kudal, Taluka: Kudal,
District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 17, 2016
- (D) **Registered Geographical Indication** : **Sindhudurg & Ratnagiri Kokum**
- The logo for Sindhudurg Ratnagiri Kokum features a stylized blue wave on the left and a cluster of red kokum fruits on the right. Below the wave and fruit, the text 'SINDHUDURG RATNAGIRI KOKUM' is written in a bold, sans-serif font, with 'SINDHUDURG' and 'RATNAGIRI' in blue and 'KOKUM' in red.
- (E) **Registered Proprietor** : Sindhudurg Ratnagiri Mahakokum Sanstha,
- (F) **Address** : Sindhudurg Ratnagiri Mahakokum Sanstha,
Masade Viran bajar, Taluka: Malvan,
District: Sindhudurg – 416 606,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Kokum

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**G.I. Authorised User Application No. - 2600 in respect of Sindhudurg & Ratnagiri Kokum
Registered GI Application No. – 474**

Application is made by, **Mrs. Arjun Motiram Parab, S/o. Mr. Motiram Parab**, Malond-Belachiwadi, Taluka: Malvan, District: Sindhudurg, Maharashtra, India, dated August 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sindhudurg & Ratnagiri Kokum** under Application No - 474 in respect of Kokum falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Arjun Motiram Parab
- (B) **Address** : Mrs. Arjun Motiram Parab,
S/o. Mr. Motiram Parab,
Malond-Belachiwadi, Taluka: Malvan,
District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 17, 2016
- (D) **Registered Geographical
Indication** : **Sindhudurg & Ratnagiri Kokum**
- 
- (E) **Registered Proprietor** : Sindhudurg Ratnagiri Mahakokum Sanstha
- (F) **Address** : Sindhudurg Ratnagiri Mahakokum Sanstha,
Masade Viran bajar, Taluka: Malvan,
District: Sindhudurg – 416 606,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Kokum

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**G.I. Authorised User Application No. - 2601 in respect of Sindhudurg & Ratnagiri Kokum
Registered GI Application No. – 474**

Application is made by, **Mr. Vijay Sadashiv Rane, S/o. Mr. Sadashiv Rane**, Kunkavan, Taluka: Devgad, District: Sindhudurg, Maharashtra, India, dated August 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sindhudurg & Ratnagiri Kokum** under Application No - 474 in respect of Kokum falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vijay Sadashiv Rane
- (B) **Address** : Mr. Vijay Sadashiv Rane,
S/o. Mr. Sadashiv Rane,
Kunkavan, Taluka: Devgad,
District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 17, 2016
- (D) **Registered Geographical
Indication** : **Sindhudurg & Ratnagiri Kokum**
-
- (E) **Registered Proprietor** : Sindhudurg Ratnagiri Mahakokum Sanstha
- (F) **Address** : Sindhudurg Ratnagiri Mahakokum Sanstha,
Masade Viran bajar, Taluka: Malvan,
District: Sindhudurg – 416 606,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Kokum

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**G.I. Authorised User Application No. - 2602 in respect of Sindhudurg & Ratnagiri Kokum
Registered GI Application No. – 474**

Application is made by, **Mr. Pramod Shahikant Bhogate, S/o. Mr. Shahikant Bhogate**, Pawashi, Taluka: Kudal, District: Sindhudurg, Maharashtra, India, dated August 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sindhudurg & Ratnagiri Kokum** under Application No - 474 in respect of Kokum falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pramod Shahikant Bhogate
- (B) **Address** : Mr. Pramod Shahikant Bhogate,
S/o. Mr. Shahikant Bhogate,
Pawashi, Taluka: Kudal,
District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 17, 2016
- (D) **Registered Geographical
Indication** : **Sindhudurg & Ratnagiri Kokum**
-
- (E) **Registered Proprietor** : Sindhudurg Ratnagiri Mahakokum Sanstha
- (F) **Address** : Sindhudurg Ratnagiri Mahakokum Sanstha,
Masade Viran bajar, Taluka: Malvan,
District: Sindhudurg – 416 606,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Kokum

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G.I. Authorised User Application No. - 2603 in respect of Sindhudurg & Ratnagiri Kokum

Registered GI Application No. – 474

Application is made by, **Mr. Yogesh Anant Sapale, S/o. Mr. Anant Sapale**, Phonda ghat, Taluka: Kankavli, District: Sindhudurg, Maharashtra, India, dated August 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sindhudurg & Ratnagiri Kokum** under Application No - 474 in respect of Kokum falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Yogesh Anant Sapale
- (B) **Address** : Mr. Yogesh Anant Sapale,
S/o. Mr. Anant Sapale,
Phonda ghat, Taluka: Kankavli,
District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 17, 2016
- (D) **Registered Geographical Indication** : **Sindhudurg & Ratnagiri Kokum**
- The logo consists of a stylized blue wave on the left and a red kokum fruit with green leaves on the right. Below the graphic, the text 'SINDHUDURG RATNAGIRI KOKUM' is written in a bold, sans-serif font, with 'SINDHUDURG' and 'RATNAGIRI' in blue and 'KOKUM' in red.
- (E) **Registered Proprietor** : Sindhudurg Ratnagiri Mahakokum Sanstha
- (F) **Address** : Sindhudurg Ratnagiri Mahakokum Sanstha,
Masade Viran bajar, Taluka: Malvan,
District: Sindhudurg – 416 606,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Kokum

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**G.I. Authorised User Application No. - 2604 in respect of Sindhudurg & Ratnagiri Kokum
Registered GI Application No. – 474**


Application is made by, **Mr. Shrikrishna Ramchanda Rane, S/o. Mr. Ramchanda Rane**, Pawashi, Taluka: Kudal, District: Sindhudurg, Maharashtra, India, dated August 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sindhudurg & Ratnagiri Kokum** under Application No - 474 in respect of Kokum falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shrikrishna Ramchanda Rane
- (B) **Address** : Mr. Shrikrishna Ramchanda Rane,
S/o. Mr. Ramchanda Rane,
Pawashi, Taluka: Kudal,
District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 17, 2016
- (D) **Registered Geographical
Indication** : **Sindhudurg & Ratnagiri Kokum**
-
- (E) **Registered Proprietor** : Sindhudurg Ratnagiri Mahakokum Sanstha
- (F) **Address** : Sindhudurg Ratnagiri Mahakokum Sanstha,
Masade Viran bajar, Taluka: Malvan,
District: Sindhudurg – 416 606,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Kokum

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**G.I. Authorised User Application No. - 2605 in respect of Sindhudurg & Ratnagiri Kokum
Registered GI Application No. – 474**

Application is made by, **Mr. Anil Shivaram Parab, S/o. Mr. Shivaram Parab**, Malund, Belachiwadi, Taluka: Malvan, District: Sindhudurg, Maharashtra, India, dated August 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sindhudurg & Ratnagiri Kokum** under Application No - 474 in respect of Kokum falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Anil Shivaram Parab
- (B) **Address** : Mr. Anil Shivaram Parab,
S/o. Mr. Shivaram Parab,
Malund, Belachiwadi, Taluka: Malvan,
District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 17, 2016
- (D) **Registered Geographical Indication** : **Sindhudurg & Ratnagiri Kokum**
- 
- (E) **Registered Proprietor** : Sindhudurg Ratnagiri Mahakokum Sanstha
- (F) **Address** : Sindhudurg Ratnagiri Mahakokum Sanstha,
Masade Viran bajar, Taluka: Malvan,
District: Sindhudurg – 416 606,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Kokum

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**G.I. Authorised User Application No. - 2606 in respect of Sindhudurg & Ratnagiri Kokum
Registered GI Application No. – 474**

Application is made by, **Mr. Ramchandra Dattatray Patkar, S/o. Mr. Dattatray Patkar**, Near Lakshminarayan Mandir, a/p Walawal, Taluka: Kudal, District: Sindhudurg, Maharashtra, India, dated August 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sindhudurg & Ratnagiri Kokum** under Application No - 474 in respect of Kokum falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ramchandra Dattatray Patkar
- (B) **Address** : Mr. Ramchandra Dattatray Patkar,
S/o. Mr. Dattatray Patkar,
Near Lakshminarayan Mandir, a/p Walawal,
Taluka: Kudal, District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 17, 2016
- (D) **Registered Geographical
Indication** : **Sindhudurg & Ratnagiri Kokum**
-
- (E) **Registered Proprietor** : Sindhudurg Ratnagiri Mahakokum Sanstha
- (F) **Address** : Sindhudurg Ratnagiri Mahakokum Sanstha,
Masade Viran bajar, Taluka: Malvan,
District: Sindhudurg – 416 606,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Kokum

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**G.I. Authorised User Application No. - 2607 in respect of Sindhudurg & Ratnagiri Kokum
Registered GI Application No. – 474**

Application is made by, **Mr. Digambar Sadashiv Bondre, S/o. Mr. Sadashiv Bondre**, Charatha (Tembvadi), Taluka: Sawantwadi, District: Sindhudurg, Maharashtra, India, dated August 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sindhudurg & Ratnagiri Kokum** under Application No - 474 in respect of Kokum falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Digambar Sadashiv Bondre,
- (B) **Address** : Mr. Digambar Sadashiv Bondre,
S/o. Mr. Sadashiv Bondre,
Charatha (Tembvadi),
Taluka: Sawantwadi, District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 17, 2016
- (D) **Registered Geographical Indication** : **Sindhudurg & Ratnagiri Kokum**
- The logo consists of a stylized blue wave on the left, a red fruit (likely kokum) in the center, and another stylized wave on the right. Below the graphic, the text 'SINDHUDURG RATNAGIRI KOKUM' is written in a bold, sans-serif font, with 'SINDHUDURG' and 'RATNAGIRI' in blue and 'KOKUM' in red.
- (E) **Registered Proprietor** : Sindhudurg Ratnagiri Mahakokum Sanstha,
- (F) **Address** : Sindhudurg Ratnagiri Mahakokum Sanstha,
Masade Viran bajar, Taluka: Malvan,
District: Sindhudurg – 416 606,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Kokum

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**G.I. Authorised User Application No. - 2608 in respect of Sindhudurg & Ratnagiri Kokum
Registered GI Application No. – 474**


Application is made by, **Mr. Prakash Chandrakant pawaskar, S/o. Mr. Chandrakant pawaskar**, Sukalwad, Taluka: Malvan, District: Sindhudurg, Maharashtra, India, dated August 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sindhudurg & Ratnagiri Kokum** under Application No - 474 in respect of Kokum falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Prakash Chandrakant pawaskar
- (B) **Address** : Mr. Prakash Chandrakant pawaskar,
S/o. Mr. Chandrakant pawaskar,
Sukalwad, Taluka: Malvan,
District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 17, 2016
- (D) **Registered Geographical
Indication** : **Sindhudurg & Ratnagiri Kokum**
-
- (E) **Registered Proprietor** : Sindhudurg Ratnagiri Mahakokum Sanstha
- (F) **Address** : Sindhudurg Ratnagiri Mahakokum Sanstha,
Masade Viran bajar, Taluka: Malvan,
District: Sindhudurg – 416 606,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Kokum

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**G.I. Authorised User Application No. - 2609 in respect of Sindhudurg & Ratnagiri Kokum
Registered GI Application No. – 474**

Application is made by, **Mr. Chandrashekhhar Laxmikant Kanekar, S/o. Mr. Laxmikant Kanekar**, House No. 691, Laxmikant Niwas, Kalmath Bazarpath, Taluka: Kankavli, District: Sindhudurg, Maharashtra, India, dated August 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sindhudurg & Ratnagiri Kokum** under Application No - 474 in respect of Kokum falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Chandrashekhhar Laxmikant Kanekar
- (B) **Address** : Mr. Chandrashekhhar Laxmikant Kanekar,
S/o. Mr. Laxmikant Kanekar,
House No. 691, Laxmikant Niwas, Kalmath
Bazarpath, Taluka: Kankavli,
District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 17, 2016
- (D) **Registered Geographical
Indication** : **Sindhudurg & Ratnagiri Kokum**
- 
- (E) **Registered Proprietor** : Sindhudurg Ratnagiri Mahakokum Sanstha
- (F) **Address** : Sindhudurg Ratnagiri Mahakokum Sanstha,
Masade Viran bajar, Taluka: Malvan,
District: Sindhudurg – 416 606,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Kokum

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**G.I. Authorised User Application No. - 2610 in respect of Sindhudurg & Ratnagiri Kokum
Registered GI Application No. – 474**

Application is made by, **Mr. Abhay Sakharam Sarmalkar, S/o. Mr. Shivaram Parab**, 589, Bhatwadi-Adavali, Taluka: Malvan, District: Sindhudurg, Maharashtra, India, dated August 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sindhudurg & Ratnagiri Kokum** under Application No - 474 in respect of Kokum falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Abhay Sakharam Sarmalkar
- (B) **Address** : Mr. Abhay Sakharam Sarmalkar,
S/o. Mr. Shivaram Parab,
589, Bhatwadi-Adavali, Taluka: Malvan,
District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 17, 2016
- (D) **Registered Geographical
Indication** : Sindhudurg & Ratnagiri Kokum
-
- (E) **Registered Proprietor** : Sindhudurg Ratnagiri Mahakokum Sanstha
- (F) **Address** : Sindhudurg Ratnagiri Mahakokum Sanstha,
Masade Viran bajar, Taluka: Malvan,
District: Sindhudurg – 416 606,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Kokum

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**G.I. Authorised User Application No. - 2611 in respect of Sindhudurg & Ratnagiri Kokum
Registered GI Application No. – 474**

Application is made by, **Mr. Sadguru Mohan Shirsat, S/o. Mr. Mohan Shirsat**, Pat, Taluka: Kudal, District: Sindhudurg, Maharashtra, India, dated August 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sindhudurg & Ratnagiri Kokum** under Application No - 474 in respect of Kokum falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sadguru Mohan Shirsat
- (B) **Address** : Mr. Sadguru Mohan Shirsat,
S/o. Mr. Mohan Shirsat,
Pat, Taluka: Kudal,
District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 17, 2016
- (D) **Registered Geographical Indication** : **Sindhudurg & Ratnagiri Kokum**
-
- (E) **Registered Proprietor** : Sindhudurg Ratnagiri Mahakokum Sanstha
- (F) **Address** : Sindhudurg Ratnagiri Mahakokum Sanstha,
Masade Viran bajar, Taluka: Malvan,
District: Sindhudurg – 416 606,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Kokum

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**G.I. Authorised User Application No. - 2612 in respect of Sindhudurg & Ratnagiri Kokum
Registered GI Application No. – 474**

Application is made by, **M/s. Poip Adarsh Krishi Phaloutpadan Vikas Sahakari Sanstha Niyamit**, represented by Mr. Gurunath Dharmaji Palav, a/p Poip, Belachiwadi, Taluka: Malvan, District: Sindhudurg, Maharashtra, India, dated August 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sindhudurg & Ratnagiri Kokum** under Application No - 474 in respect of Kokum falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : M/s. Poip Adarsh Krishi Phaloutpadan Vikas Sahakari Sanstha Niyamit,
- (B) **Address** : M/s. Poip Adarsh Krishi Phaloutpadan Vikas Sahakari Sanstha Niyamit,
Mr. Gurunath Dharmaji Palav,
a/p Poip, Belachiwadi, Taluka: Malvan,
District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 17, 2016
- (D) **Registered Geographical Indication** : **Sindhudurg & Ratnagiri Kokum**
-
- (E) **Registered Proprietor** : Sindhudurg Ratnagiri Mahakokum Sanstha
- (F) **Address** : Sindhudurg Ratnagiri Mahakokum Sanstha,
Masade Viran bajar, Taluka: Malvan,
District: Sindhudurg – 416 606,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Kokum

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**G.I. Authorised User Application No. - 2613 in respect of Sindhudurg & Ratnagiri Kokum
Registered GI Application No. – 474**


Application is made by, **Mrs. Sumitra Eknath Teli, W/o. Mr. Eknath Teli**, Kunkeshwar (Bazaar Peth), Taluka: Devgad, District: Sindhudurg, Maharashtra, India, dated August 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sindhudurg & Ratnagiri Kokum** under Application No - 474 in respect of Kokum falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Sumitra Eknath Teli
- (B) **Address** : Mrs. Sumitra Eknath Teli,
W/o. Mr. Eknath Teli,
Kunkeshwar (Bazaar Peth), Taluka: Devgad,
District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 17, 2016
- (D) **Registered Geographical
Indication** : **Sindhudurg & Ratnagiri Kokum**
-
- (E) **Registered Proprietor** : Sindhudurg Ratnagiri Mahakokum Sanstha
- (F) **Address** : Sindhudurg Ratnagiri Mahakokum Sanstha,
Masade Viran bajar, Taluka: Malvan,
District: Sindhudurg – 416 606,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Kokum

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**G.I. Authorised User Application No. - 2614 in respect of Sindhudurg & Ratnagiri Kokum
Registered GI Application No. – 474**

Application is made by, **Mr. Eknath Keshav Teli, S/o. Mr. Shivaram Parab**, Kunkeshwar (Bazaar Peth), Taluka: Devgad, District: Sindhudurg, Maharashtra, India, dated August 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sindhudurg & Ratnagiri Kokum** under Application No - 474 in respect of Kokum falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Eknath Keshav Teli
- (B) **Address** : Mr. Eknath Keshav Teli,
S/o. Mr. Shivaram Parab,
Kunkeshwar (Bazaar Peth), Taluka: Devgad,
District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 17, 2016
- (D) **Registered Geographical Indication** : **Sindhudurg & Ratnagiri Kokum**
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The logo consists of a stylized blue wave on the left, two red kokum fruits in the center, and the text 'SINDHUDURG RATNAGIRI KOKUM' below them. The text is in a bold, sans-serif font, with 'SINDHUDURG' and 'RATNAGIRI' in black and 'KOKUM' in red.
- (E) **Registered Proprietor** : Sindhudurg Ratnagiri Mahakokum Sanstha
- (F) **Address** : Sindhudurg Ratnagiri Mahakokum Sanstha,
Masade Viran bajar, Taluka: Malvan,
District: Sindhudurg – 416 606,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Kokum

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**G.I. Authorised User Application No. - 2615 in respect of Sindhudurg & Ratnagiri Kokum
Registered GI Application No. – 474**

Application is made by, **Mrs. Sharaddha Suhas Palav, W/o. Mr. Suhas Palav**, House no. 1/336, Guruchhaya, Naradave Road, Nath Pai Nagar, a/p Kankavli, Taluka: Kankavli, District: Sindhudurg, Maharashtra, India, dated August 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sindhudurg & Ratnagiri Kokum** under Application No - 474 in respect of Kokum falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Sharaddha Suhas Palav
- (B) **Address** : Mrs. Sharaddha Suhas Palav,
W/o. Mr. Suhas Palav,
House no. 1/336, Guruchhaya, Naradave Road,
Nath Pai Nagar, a/p Kankavli, Taluka: Kankavli,
District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 17, 2016
- (D) **Registered Geographical Indication** : **Sindhudurg & Ratnagiri Kokum**
-
- (E) **Registered Proprietor** : Sindhudurg Ratnagiri Mahakokum Sanstha
- (F) **Address** : Sindhudurg Ratnagiri Mahakokum Sanstha,
Masade Viran bajar, Taluka: Malvan,
District: Sindhudurg – 416 606,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Kokum

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**G.I. Authorised User Application No. - 2616 in respect of Sindhudurg & Ratnagiri Kokum
Registered GI Application No. – 474**

Application is made by, **Mr. Girish Ankush Sawant, S/o. Mr. Ankush Sawant, 374/B, Vinayak Smriti, a/p Kankavli, District: Sindhudurg, Maharashtra, India, dated August 17, 2016** for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sindhudurg & Ratnagiri Kokum** under Application No - 474 in respect of Kokum falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Girish Ankush Sawant
- (B) **Address** : Mr. Girish Ankush Sawant,
S/o. Mr. Ankush Sawant,
374/B, Vinayak Smriti, a/p Kankavli,
District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 17, 2016
- (D) **Registered Geographical
Indication** : **Sindhudurg & Ratnagiri Kokum**
-
- (E) **Registered Proprietor** : Sindhudurg Ratnagiri Mahakokum Sanstha
- (F) **Address** : Sindhudurg Ratnagiri Mahakokum Sanstha,
Masade Viran bajar, Taluka: Malvan,
District: Sindhudurg – 416 606,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Kokum

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**G.I. Authorised User Application No. - 2617 in respect of Sindhudurg & Ratnagiri Kokum
Registered GI Application No. – 474**

Application is made by, **Mr. Shailendra Yashwant Shirsat, S/o. Mr. Yashwant Shirsat**, H-93, MIDC Area, Kudal, Taluka: Kudal, District: Sindhudurg, Maharashtra, India, dated August 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sindhudurg & Ratnagiri Kokum** under Application No - 474 in respect of Kokum falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shailendra Yashwant Shirsat
- (B) **Address** : Mr. Shailendra Yashwant Shirsat,
S/o. Mr. Yashwant Shirsat,
H-93, MIDC Area, Kudal, Taluka: Kudal,
District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 17, 2016
- (D) **Registered Geographical
Indication** : **Sindhudurg & Ratnagiri Kokum**
-
- (E) **Registered Proprietor** : Sindhudurg Ratnagiri Mahakokum Sanstha
- (F) **Address** : Sindhudurg Ratnagiri Mahakokum Sanstha,
Masade Viran bajar, Taluka: Malvan,
District: Sindhudurg – 416 606,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Kokum

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**G.I. Authorised User Application No. - 2618 in respect of Sindhudurg & Ratnagiri Kokum
Registered GI Application No. – 474**


Application is made by, **Mrs. Suprabha Sitaram Gawade, W/o. Mr. Sitaram Gawade**, "Krushnai", Vyankatesh Nagar, Banda, Taluka: Sawantwadi, District: Sindhudurg, Maharashtra, India, dated August 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sindhudurg & Ratnagiri Kokum** under Application No - 474 in respect of Kokum falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Suprabha Sitaram Gawade
- (B) **Address** : Mrs. Suprabha Sitaram Gawade,
W/o. Mr. Sitaram Gawade,
"Krushnai", Vyankatesh Nagar, Banda,
Taluka: Sawantwadi,
District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 17, 2016
- (D) **Registered Geographical
Indication** : **Sindhudurg & Ratnagiri Kokum**
-
- (E) **Registered Proprietor** : Sindhudurg Ratnagiri Mahakokum Sanstha
- (F) **Address** : Sindhudurg Ratnagiri Mahakokum Sanstha,
Masade Viran bajar, Taluka: Malvan,
District: Sindhudurg – 416 606,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Kokum

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**G.I. Authorised User Application No. - 2619 in respect of Sindhudurg & Ratnagiri Kokum
Registered GI Application No. – 474**

Application is made by, **Mr. Sunil Anand Mochemadkar, S/o. Mr. Anand Mochemadkar**, Ubha Danda, Varche Madwadi, Taluka: Vengurla, District: Sindhudurg, Maharashtra, India, dated August 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sindhudurg & Ratnagiri Kokum** under Application No - 474 in respect of Kokum falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sunil Anand Mochemadkar
- (B) **Address** : Mr. Sunil Anand Mochemadkar,
S/o. Mr. Anand Mochemadkar,
Ubha Danda, Varche Madwadi,
Taluka: Vengurla,
District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 17, 2016
- (D) **Registered Geographical
Indication** : **Sindhudurg & Ratnagiri Kokum**
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- (E) **Registered Proprietor** : Sindhudurg Ratnagiri Mahakokum Sanstha
- (F) **Address** : Sindhudurg Ratnagiri Mahakokum Sanstha,
Masade Viran bajar, Taluka: Malvan,
District: Sindhudurg – 416 606,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Kokum

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**G.I. Authorised User Application No. - 2620 in respect of Sindhudurg & Ratnagiri Kokum
Registered GI Application No. – 474**

Application is made by, **Mr. Parshuram Shridhar Zagade, S/o. Mr. Shridhar Zagade**, Savdav, Taluka: Kankavli, District: Sindhudurg, Maharashtra, India, dated August 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sindhudurg & Ratnagiri Kokum** under Application No - 474 in respect of Kokum falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Parshuram Shridhar Zagade

(B) **Address** : Mr. Parshuram Shridhar Zagade,
S/o. Mr. Shridhar Zagade,
Savdav, Taluka: Kankavli,
District: Sindhudurg,
Maharashtra, India.

(C) **Date of Authorised
User Application** : August 17, 2016

(D) **Registered Geographical
Indication** : Sindhudurg & Ratnagiri Kokum



(E) **Registered Proprietor** : Sindhudurg Ratnagiri Mahakokum Sanstha

(F) **Address** : Sindhudurg Ratnagiri Mahakokum Sanstha,
Masade Viran bajar, Taluka: Malvan,
District: Sindhudurg – 416 606,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Kokum

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**G.I. Authorised User Application No. - 2621 in respect of Sindhudurg & Ratnagiri Kokum
Registered GI Application No. – 474**

Application is made by, **Mr. Chandrakant Dattaram Teli, S/o. Mr. Dattaram Teli**, Kalmath, Bank Colony, Taluka: Kankavli, District: Sindhudurg, Maharashtra, India, dated August 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sindhudurg & Ratnagiri Kokum** under Application No - 474 in respect of Kokum falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Chandrakant Dattaram Teli
- (B) **Address** : Mr. Chandrakant Dattaram Teli,
S/o. Mr. Dattaram Teli,
Kalmath, Bank Colony, Taluka: Kankavli,
District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 17, 2016
- (D) **Registered Geographical Indication** : **Sindhudurg & Ratnagiri Kokum**
-
- (E) **Registered Proprietor** : Sindhudurg Ratnagiri Mahakokum Sanstha
- (F) **Address** : Sindhudurg Ratnagiri Mahakokum Sanstha,
Masade Viran bajar, Taluka: Malvan,
District: Sindhudurg – 416 606,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Kokum

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**G.I. Authorised User Application No. - 2622 in respect of Sindhudurg & Ratnagiri Kokum
Registered GI Application No. – 474**

Application is made by, **Mr. Nandkumar Rajaram Arolkar, S/o. Mr. Dattaram Teli**, 2/216, Shubankar Niwas, Teli Aali, Taluka: Kankavli, District: Sindhudurg, Maharashtra, India, dated August 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sindhudurg & Ratnagiri Kokum** under Application No - 474 in respect of Kokum falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Nandkumar Rajaram Arolkar
- (B) **Address** : Mr. Nandkumar Rajaram Arolkar,
S/o. Mr. Dattaram Teli,
2/216, Shubankar Niwas, Teli Aali,
Taluka: Kankavli, District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 17, 2016
- (D) **Registered Geographical
Indication** : **Sindhudurg & Ratnagiri Kokum**
-
- (E) **Registered Proprietor** : Sindhudurg Ratnagiri Mahakokum Sanstha
- (F) **Address** : Sindhudurg Ratnagiri Mahakokum Sanstha,
Masade Viran bajar, Taluka: Malvan,
District: Sindhudurg – 416 606,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Kokum

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**G.I. Authorised User Application No. - 2623 in respect of Sindhudurg & Ratnagiri Kokum
Registered GI Application No. – 474**

Application is made by, **Mr. Sadanand Govind Rane, S/o. Mr. Govind Rane**, Triveni Farm, Masure, Taluka: Malvan, District: Sindhudurg, Maharashtra, India, dated August 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sindhudurg & Ratnagiri Kokum** under Application No - 474 in respect of Kokum falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sadanand Govind Rane
- (B) **Address** : Mr. Sadanand Govind Rane,
S/o. Mr. Govind Rane,
Triveni Farm, Masure,
Taluka: Malvan, District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 17, 2016
- (D) **Registered Geographical
Indication** : **Sindhudurg & Ratnagiri Kokum**
-
- (E) **Registered Proprietor** : Sindhudurg Ratnagiri Mahakokum Sanstha
- (F) **Address** : Sindhudurg Ratnagiri Mahakokum Sanstha,
Masade Viran bajar, Taluka: Malvan,
District: Sindhudurg – 416 606,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Kokum

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**G.I. Authorised User Application No. - 2625 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mr. Rashid Mohan Gavit, S/o. Mr. Mohan Gavit**, Dhanrat, a/p Navapur, Taluka: Navapur, District: Nandurbar – 425418, Maharashtra, India, dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rashid Mohan Gavit
- (B) **Address** : Mr. Rashid Mohan Gavit,
S/o. Mr. Mohan Gavit,
Dhanrat, a/p Navapur,
Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
-
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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**G.I. Authorised User Application No. - 2626 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mr. Ishwar Arjun**, Bandharfali, a/p Navapur, Taluka: Navapur, District: Nandurbar – 425418, Maharashtra, India, dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ishwar Arjun
- (B) **Address** : Mr. Ishwar Arjun,
Bandharfali, a/p Navapur,
Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
-
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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**G.I. Authorised User Application No. - 2627 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mr. Jiva Ukhadya**, Bandharfali, a/p Navapur, Taluka: Navapur, District: Nandurbar – 425418, Maharashtra, India, dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Jiva Ukhadya
- (B) **Address** : Mr. Jiva Ukhadya,
Bandharfali, a/p Navapur,
Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
-
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal 94 dated 30th December 2016

**G.I. Authorised User Application No. - 2628 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mr. Motiram Ukhadya Gavit, S/o. Mr. Ukhadya Gavit**, Bandharfali, a/p Navapur, Taluka: Navapur, District: Nandurbar – 425418, Maharashtra, India, dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Motiram Ukhadya Gavit

(B) **Address** : Mr. Rashid Mohan Gavit,
S/o. Mr. Ukhadya Gavit,
Bandharfali, a/p Navapur,
Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.

(C) **Date of Authorised
User Application** : August 23, 2016

(D) **Registered Geographical
Indication** : **Navapur Tur Dal**



(E) **Registered Proprietor** : Baliraja Krushak Bachat Gat

(F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India

(G) **Class** : 31

(H) **Goods** : Class 31 - Tur Dal

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**G.I. Authorised User Application No. - 2629 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mr. Surya Sonya**, Bandharfali, a/p Navapur, Taluka: Navapur, District: Nandurbar – 425418, Maharashtra, India, dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Surya Sonya
- (B) **Address** : Mr. Surya Sonya,
Bandharfali, a/p Navapur,
Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
-
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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**G.I. Authorised User Application No. - 2630 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mr. Vishnu Motiram Gavit, S/o. Mr. Motiram Gavit**, Chowki, a/p Navapur, Taluka: Navapur, District: Nandurbar – 425418, Maharashtra, India, dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vishnu Motiram Gavit
- (B) **Address** : Mr. Vishnu Motiram Gavit,
S/o. Mr. Motiram Gavit,
Chowki, a/p Navapur,
Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
-
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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**G.I. Authorised User Application No. - 2631 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mr. Mahadu Segji Gavit, S/o. Mr. Segji Gavit**, Chowki, a/p Navapur, Taluka: Navapur, District: Nandurbar – 425418, Maharashtra, India, dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Mahadu Segji Gavit
- (B) **Address** : Mr. Mahadu Segji Gavit,
S/o. Mr. Segji Gavit,
Chowki, a/p Navapur,
Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
-
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal 94 dated 30th December 2016

**G.I. Authorised User Application No. - 2632 in respect of Navapur Tur Dal
Registered GI Application No. – 477**


Application is made by, **Mr. Ilya Jena Gavit, S/o. Mr. Jena Gavit**, Dhudipada, a/p Navapur, Taluka: Navapur, District: Nandurbar – 425418, Maharashtra, India, dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ilya Jena Gavit
- (B) **Address** : Mr. Ilya Jena Gavit,
S/o. Mr. Jena Gavit,
Dhudipada, a/p Navapur,
Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
- 
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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**G.I. Authorised User Application No. - 2633 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mr. Kunwarsingh Shivaram Gavit**, Bandharfali, a/p Navapur, Taluka: Navapur, District: Nandurbar – 425418, Maharashtra, India, dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kunwarsingh Shivaram Gavit
- (B) **Address** : Mr. Kunwarsingh Shivaram Gavit,
Bandharfali, a/p Navapur,
Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
- 
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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**G.I. Authorised User Application No. - 2634 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mr. Shivaji Sona Gavit**, Bandharfali, a/p Navapur, Taluka: Navapur, District: Nandurbar – 425418, Maharashtra, India, dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shivaji Sona Gavit
- (B) **Address** : Mr. Shivaji Sona Gavit,
Bandharfali, a/p Navapur,
Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
-
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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**G.I. Authorised User Application No. - 2635 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mr. Dilip Batesingh Gavit, S/o. Mr. Batesingh Gavit**, Bandharfali, a/p Navapur, Taluka: Navapur, District: Nandurbar – 425418, Maharashtra, India, dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dilip Batesingh Gavit
- (B) **Address** : Mr. Dilip Batesingh Gavit,
S/o. Mr. Batesingh Gavit,
Bandharfali, a/p Navapur,
Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
-
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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**G.I. Authorised User Application No. - 2636 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mr. Girish Raoji Valvi**, Bandharfali, a/p Navapur, Taluka: Navapur, District: Nandurbar – 425418, Maharashtra, India, dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Girish Raoji Valvi
- (B) **Address** : Mr. Girish Raoji Valvi,
Bandharfali, a/p Navapur,
Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
-
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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**G.I. Authorised User Application No. - 2637 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mr. Dilip Dhidya Gavit, S/o. Mr. Dhidya Gavit**, Dhudipada, a/p Navapur, Taluka: Navapur, District: Nandurbar – 425418, Maharashtra, India, dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dilip Dhidya Gavit
- (B) **Address** : Mr. Dilip Dhidya Gavit,
S/o. Mr. Dhidya Gavit,
Dhudipada, a/p Navapur,
Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
-
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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**G.I. Authorised User Application No. - 2638 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mr. Ganesh Kantilal Gavit, S/o. Mr. Kantilal Gavit**, Dhudipada, a/p Navapur, Taluka: Navapur, District: Nandurbar – 425418, Maharashtra, India, dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ganesh Kantilal Gavit
- (B) **Address** : Mr. Ganesh Kantilal Gavit,
S/o. Mr. Kantilal Gavit,
Dhudipada, a/p Navapur,
Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
-
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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**G.I. Authorised User Application No. - 2639 in respect of Navapur Tur Dal
Registered GI Application No. – 477**


Application is made by, **Mr. Prakash Babla Gavit, S/o. Mr. Babla Gavit**, Dhudipada, a/p Navapur, Taluka: Navapur, District: Nandurbar – 425418, Maharashtra, India, dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Prakash Babla Gavit
- (B) **Address** : Mr. Ganesh Kantilal Gavit,
S/o. Mr. Babla Gavit,
Dhudipada, a/p Navapur,
Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
-
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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**G.I. Authorised User Application No. - 2640 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mr. Zalu Babji Gavit, S/o. Mr. Babji Gavit**, Vijapur, a/p Navapur, Taluka: Navapur, District: Nandurbar – 425418, Maharashtra, India, dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Zalu Babji Gavit
- (B) **Address** : Mr. Zalu Babji Gavit,
S/o. Mr. Babji Gavit,
Vijapur, a/p Navapur,
Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
- 
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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**G.I. Authorised User Application No. - 2641 in respect of Navapur Tur Dal
Registered GI Application No. – 477**


Application is made by, **Mr. Babu Mansa Gavit, S/o. Mr. Mansa Gavit**, Vijapur, a/p Navapur, Taluka: Navapur, District: Nandurbar – 425418, Maharashtra, India, dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Babu Mansa Gavit
- (B) **Address** : Mr. Babu Mansa Gavit,
S/o. Mr. Mansa Gavit,
Vijapur, a/p Navapur,
Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
-
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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**G.I. Authorised User Application No. - 2642 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mr. Vikas Ramji Gavit, S/o. Mr. Ramji Gavit**, Vijapur, a/p Navapur, Taluka: Navapur, District: Nandurbar – 425418, Maharashtra, India, dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vikas Ramji Gavit
- (B) **Address** : Mr. Vikas Ramji Gavit,
S/o. Mr. Ramji Gavit,
Vijapur, a/p Navapur,
Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
- 
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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**G.I. Authorised User Application No. - 2643 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mr. Jahagu Poslya Gavit, S/o. Mr. Poslya Gavit**, Vijapur, a/p Navapur, Taluka: Navapur, District: Nandurbar – 425418, Maharashtra, India, dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Jahagu Poslya Gavit
- (B) **Address** : Mr. Jahagu Poslya Gavit,
S/o. Mr. Poslya Gavit,
Vijapur, a/p Navapur,
Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
-
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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**G.I. Authorised User Application No. - 2644 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mr. Mahesh Hari Gavit, S/o. Mr. Hari Gavit**, Vijapur, a/p Navapur, Taluka: Navapur, District: Nandurbar – 425418, Maharashtra, India, dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mahesh Hari Gavit
- (B) **Address** : Mr. Mahesh Hari Gavit,
S/o. Mr. Hari Gavit,
Vijapur, a/p Navapur,
Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
-
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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**G.I. Authorised User Application No. - 2645 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mr. Suresh Govind Gavit, S/o. Mr. Govind Gavit**, Vijapur, a/p Navapur, Taluka: Navapur, District: Nandurbar – 425418, Maharashtra, India, dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Suresh Govind Gavit
- (B) **Address** : Mr. Suresh Govind Gavit,
S/o. Mr. Govind Gavit,
Vijapur, a/p Navapur,
Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
-
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal 94 dated 30th December 2016

**G.I. Authorised User Application No. – 2646 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mr. Arun Bharatsingh Gavit, S/o. Mr. Bharatsingh Gavit**, Pratappur, a/p Navapur, Taluka: Navapur, District: Nandurbar – 425418, Maharashtra, India, dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Arun Bharatsingh Gavit
- (B) **Address** : Mr. Arun Bharatsingh Gavit,
S/o. Mr. Bharatsingh Gavit,
Pratappur, a/p Navapur,
Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
-
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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**G.I. Authorised User Application No. – 2647 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mr. Ratilal Bodlya Gavit, S/o. Mr. Bodlya Gavit**, Chitali, a/p Navapur, Taluka: Navapur, District: Nandurbar – 425418, Maharashtra, India, dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ratilal Bodlya Gavit
- (B) **Address** : Mr. Ratilal Bodlya Gavit,
S/o. Mr. Bodlya Gavit,
Chitali, a/p Navapur,
Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
-
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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**G.I. Authorised User Application No. – 2648 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mr. Parasram Revji Vasave, S/o. Mr. Revji Vasave**, Kelpada, a/p Sonare Digar, Taluka: Navapur, District: Nandurbar – 425418, Maharashtra, India, dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Parasram Revji Vasave
- (B) **Address** : Mr. Parasram Revji Vasave,
S/o. Mr. Revji Vasave,
Kelpada, a/p Sonare Digar,
Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
-
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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**G.I. Authorised User Application No. – 2649 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mr. Kantilal Kesarya Gavit, S/o. Mr. Kesarya Gavit**, Tilasar, a/p Chitavi, Taluka: Navapur, District: Nandurbar – 425418, Maharashtra, India, dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kantilal Kesarya Gavit
- (B) **Address** : Mr. Kantilal Kesarya Gavit,
S/o. Mr. Kesarya Gavit,
Tilasar, a/p Chitavi,
Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
-
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal 94 dated 30th December 2016

**G.I. Authorised User Application No. – 2650 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mr. Pratap Hurji Gavit, S/o. Mr. Hurji Gavit**, Tilasar, a/p Navapur, Taluka: Navapur, District: Nandurbar – 425418, Maharashtra, India, dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pratap Hurji Gavit
- (B) **Address** : Mr. Pratap Hurji Gavit,
S/o. Mr. Hurji Gavit,
Tilasar, a/p Navapur,
Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
-
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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**G.I. Authorised User Application No. – 2651 in respect of Navapur Tur Dal
Registered GI Application No. – 477**


Application is made by, **Mr. Madhav Shankar Gavit, S/o. Mr. Shankar Gavit**, Khekda, a/p Khekda,, Taluka: Navapur, District: Nandurbar – 425418, Maharashtra, India, dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Madhav Shankar Gavit
- (B) **Address** : Mr. Madhav Shankar Gavit,
S/o. Mr. Shankar Gavit,
Khekda, a/p Khekda,
Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
-
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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**G.I. Authorised User Application No. – 2652 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mr. Deepak Isarya Gavit, S/o. Mr. Isarya Gavit**, Khekda, a/p Khekda,, Taluka: Navapur, District: Nandurbar – 425418, Maharashtra, India, dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Deepak Isarya Gavit
- (B) **Address** : Mr. Deepak Isarya Gavit,
S/o. Mr. Isarya Gavit,
Khekda, a/p Khekda,
Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
- 
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal 94 dated 30th December 2016

**G.I. Authorised User Application No. – 2653 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mrs. Tai Barindrakumar Gavit, W/o. Mr. Barindrakumar Gavit**, Malpur, (Arditara), District: Nandurbar – 425418, Maharashtra, India, dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Tai Barindrakumar Gavit
- (B) **Address** : Mrs. Tai Barindrakumar Gavit,
W/o. Mr. Barindrakumar Gavit,
Malpur, (Arditara),
District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
-
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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**G.I. Authorised User Application No. – 2654 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mrs. Nalini Fattesingh Gavit, D/o. Mr Fattesingh Raja Gavit**, Khekda, District: Nandurbar – 425418, Maharashtra, India, dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Nalini Fattesingh Gavit
- (B) **Address** : Mrs. Nalini Fattesingh Gavit,
D/o. Mr. Fattesingh Raja Gavit,
Khekda, District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
-
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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**G.I. Authorised User Application No. - 2655 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mrs. Ushabai Bharatsingh Gavit, W/o. Bharatsingh Gavit**, at Khekda, a/p Navapur, Taluk: Navapur, District: Nandurbar – 425418, Maharashtra, India. dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Ushabai Bharatsingh Gavit
- (B) **Address** : Mrs. Ushabai Bharatsingh Gavit,
W/o. Bharatsingh Gavit,
Khekda, a/p Navapur, Taluk: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
-
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluk: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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**G.I. Authorised User Application No. - 2656 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mrs. Yamunabai Rupsingh Gavit, W/o. Mrs. Rupsingh Gavit**, at Khekda, a/p Navapur, Taluk: Navapur, District: Nandurbar – 425418, Maharashtra, India. dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Yamunabai Rupsingh Gavit
- (B) **Address** : Mrs. Yamunabai Rupsingh Gavit,
W/o. Mrs. Rupsingh Gavit,
Khekda, a/p Navapur, Taluk: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
-
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluk: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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**G.I. Authorised User Application No. - 2657 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mr. Yemu Fattu Gavit, S/o. Mr. Fattu Gavit**, at Khekda, a/p Navapur, Taluk: Navapur, District: Nandurbar – 425418, Maharashtra, India. dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Yemu Fattu Gavit
- (B) **Address** : Mr. Yemu Fattu Gavit,
S/o. Mr. Fattu Gavit,
Khekda, a/p Navapur, Taluk: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
-
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluk: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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**G.I. Authorised User Application No. - 2658 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mr. Suhas Isrya Gavit, S/o. Mr. Isrya Gavit**, at Khekda, a/p Navapur, Taluk: Navapur, District: Nandurbar – 425418, Maharashtra, India. dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Suhas Isrya Gavit
- (B) **Address** : Mr. Suhas Isrya Gavit,
S/o. Mr. Isrya Gavit,
Khekda, a/p Navapur, Taluk: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
-
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluk: Navapur,
District: Nandurbar – 425 418,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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**G.I. Authorised User Application No. - 2659 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mr. Suresh Shenji Gavit, S/o. Mr. Shenji Gavit**, at Khekda, a/p Navapur, Taluk: Navapur, District: Nandurbar – 425418, Maharashtra, India. dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Suresh Shenji Gavit
- (B) **Address** : Mr. Suresh Shenji Gavit,
S/o. Mr. Shenji Gavit,
Khekda, a/p Navapur, Taluk: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
-
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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**G.I. Authorised User Application No. - 2660 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mr. Vinayak Goma Kunwar, S/o. Mr. Goma Kunwar**, at Khekda, a/p Navapur, Taluk: Navapur, District: Nandurbar – 425418, Maharashtra, India. dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vinayak Goma Kunwar
- (B) **Address** : Mr. Vinayak Goma Kunwar,
S/o. Mr. Goma Kunwar,
Khekda, a/p Navapur, Taluk: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
-
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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**G.I. Authorised User Application No. - 2661 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mr. Mansingh Vasant Gavit, S/o. Mr. Vasant Gavit**, at Khekda a/p Navapur, Taluk: Navapur, District: Nandurbar – 425418, Maharashtra, India. dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mansingh Vasant Gavit
- (B) **Address** : Mr. Mansingh Vasant Gavit,
S/o. Mr. Vasant Gavit,
Khekda, a/p Navapur, Taluk: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
-
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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**G.I. Authorised User Application No. - 2662 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mr. Pramila Balwant Mawchi, W/o. Mrs. Balwant Mawchi**, at Khekda, a/p Navapur, Taluk: Navapur, District: Nandurbar – 425418, Maharashtra, India. dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pramila Balwant Mawchi
- (B) **Address** : Mr. Pramila Balwant Mawchi,
S/o. Mrs. Balwant Mawchi,
Khekda, a/p Navapur, Taluk: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
-
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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**G.I. Authorised User Application No. - 2663 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mr. Moulya Gonji Gavit**, at Bandharfali, a/p Navapur, Taluk: Navapur, District: Nandurbar – 425418, Maharashtra, India. dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Moulya Gonji Gavit
- (B) **Address** : Mr. Moulya Gonji Gavit,
Bandharfali, a/p Navapur, Taluk: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
-
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluk: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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**G.I. Authorised User Application No. - 2664 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mr. Balu Reshma Gavit, S/o. Mrs. Reshma Gavit**, at Gadad, a/p Vijapur, Taluk: Navapur, District: Nandurbar – 425418, Maharashtra, India. dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Balu Reshma Gavit
- (B) **Address** : Mr. Balu Reshma Gavit,
S/o. Mrs. Reshma Gavit,
Vijapur, a/p Navapur, Taluk: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
-
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluk: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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**G.I. Authorised User Application No. - 2665 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mr. Ganpat Shivaji Gavit**, at Dhanrat, a/p Navapur, Taluk: Navapur, District: Nandurbar – 425418, Maharashtra, India. dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ganpat Shivaji Gavit
- (B) **Address** : Mr. Ganpat Shivaji Gavit, Dhanrat,
a/p Navapur, Taluk: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
-
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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**G.I. Authorised User Application No. – 2666 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mr. Desu Bhilkya Gavit**, at Bokalzar, a/p Navapur, Taluk: Navapur, District: Nandurbar – 425418, Maharashtra, India. dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Desu Bhilkya Gavit
- (B) **Address** : Mr. Desu Bhilkya Gavit,
Bokalzar, a/p Navapur, Taluk: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
-
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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**G.I. Authorised User Application No. – 2667 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mr. Devram Jethya Gavit, S/o. Mr. Jethya Gavit**, at Dhanrat, a/p Navapur, District: Nandurbar – 425418, Maharashtra, India. dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Devram Jethya Gavit
- (B) **Address** : Mr. Devram Jethya Gavit,
S/o. Mr. Jethya Gavit, Dhanrat,
a/p Navapur, District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
-
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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**G.I. Authorised User Application No. – 2668 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mr. Ganesh Basram Gavit, S/o. Mr. Basram Gavit**, at Dhanrat, a/p Navapur, Taluk: Navapur, District: Nandurbar – 425418, Maharashtra, India. dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ganesh Basram Gavit
- (B) **Address** : Mr. Ganesh Basram Gavit,
S/o. Mr. Basram Gavit,
Dhanrat, a/p Navapur,
Taluk: Navapur, District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 23, 2016
- (D) **Registered Geographical Indication** : **Navapur Tur Dal**
-
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluka: Navapur,
District: Nandurbar – 425 418,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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**G.I. Authorised User Application No. – 2669 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mr. Dinkar Naktya Gavit, S/o. Mr. Naktya Gavit**, at Nandwan, a/p Navapur, Taluk: Navapur, District: Nandurbar – 425418, Maharashtra, India. dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dinkar Naktya Gavit
- (B) **Address** : Mr. Dinkar Naktya Gavit,
S/o. Mr. Naktya Gavit,
Nandwan, a/p Navapur, Taluk: Navapur,
District: Nandurbar – 425418,
Maharashtra, India
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
-
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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**G.I. Authorised User Application No. – 2670 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mr. Jayant Kesma Gavit.** at Bokalzar, a/p Navapur, Taluk: Navapur, District: Nandurbar – 425418, Maharashtra, India. dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Jayant Kesma Gavit
- (B) **Address** : Mr. Jayant Kesma Gavit,
Bokalzar,
a/p Navapur, Taluk: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
-
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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**G.I. Authorised User Application No. – 2671 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mr. Dilip Bhilkya Gavit.** at Bokalzar, a/p Navapur, Taluk: Navapur, District: Nandurbar – 425418, Maharashtra, India. dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dilip Bhilkya Gavit
- (B) **Address** : Mr. Dilip Bhilkya Gavit,
Bokalzar, a/p Navapur, Taluk: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
-
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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**G.I. Authorised User Application No. – 2672 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mr. Atya Bhilkya Gavit**, at Bokalzar, a/p Navapur, Taluk: Navapur, District: Nandurbar – 425418, Maharashtra, India. dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Atya Bhilkya Gavit
- (B) **Address** : Mr. Atya Bhilkya Gavit,
Bokalzar, a/p Navapur, Taluk: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
-
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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**G.I. Authorised User Application No. – 2673 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mr. Arjun Raoji Gavit**, at Dhanrat, a/p Navapur, Taluk: Navapur, District: Nandurbar – 425418, Maharashtra, India. dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Arjun Raoji Gavit
- (B) **Address** : Mr. Arjun Raoji Gavit,
Dhanrat, a/p Navapur, Taluk: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
-
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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**G.I. Authorised User Application No. – 2674 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mr. Himmat Kika Gavit**, at Jamtalav, a/p Navapur, Taluk: Navapur, District: Nandurbar – 425418, Maharashtra, India. dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Himmat Kika Gavit
- (B) **Address** : Mr. Himmat Kika Gavit,
Jamtalav, a/p Navapur, Taluk: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
-
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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**G.I. Authorised User Application No. – 2675 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mr. Hirji Jethya Gavit**, at Jamtalav, a/p Navapur, Taluk: Navapur, District: Nandurbar – 425418, Maharashtra, India. dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Hirji Jethya Gavit
- (B) **Address** : Mr. Hirji Jethya Gavit,
Jamtalav, a/p Navapur, Taluk: Navapur,
District: Nandurbar – 425418,
Maharashtra, India
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
-
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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**G.I. Authorised User Application No. – 2676 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mr. Jayram Jakku Gavit, S/o. Mr. Jakku Gavit**, at Dhudipada a/p Navapur, Taluk: Navapur, District: Nandurbar – 425418, Maharashtra, India. dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Jayram Jakku Gavit
- (B) **Address** : Mr. Jayram Jakku Gavit,
S/o. Mr. Jakku Gavit,
Dhudipada, a/p Navapur, Taluk: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
-
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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**G.I. Authorised User Application No. – 2677 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mr. Onkar Babu Gavit, S/o. Mr. Babu Gavit**, at Dhanrat, a/p Navapur, Taluk: Navapur, District: Nandurbar – 425418, Maharashtra, India. dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Onkar Babu Gavit
- (B) **Address** : Mr. Onkar Babu Gavit,
S/o. Mr. Babu Gavit,
Dhanrat, a/p Navapur, Taluk: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
-
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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**G.I. Authorised User Application No. – 2678 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mr. Tarun Vikram Gavit, S/o. Mr. Vikram Gavit**, at Dhanrat, a/p Navapur, Taluk: Navapur, District: Nandurbar – 425418, Maharashtra, India. dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Tarun Vikram Gavit
- (B) **Address** : Mr. Tarun Vikram Gavit,
S/o. Mr. Vikram Gavit,
Dhanrat, a/p Navapur, Taluk: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
-
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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**G.I. Authorised User Application No. –2679 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mr. Babu Sonya Gavit, S/o. Mr. Sonya Gavit**, at Bokalzar, a/p Navapur, Taluk: Navapur, District: Nandurbar – 425418, Maharashtra, India. dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Babu Sonya Gavit
- (B) **Address** : Mr. Babu Sonya Gavit,
S/o. Mr. Sonya Gavit,
Bokalzar, a/p Navapur, Taluk: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
-
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal 94 dated 30th December 2016

**G.I. Authorised User Application No. – 2680 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mr. Dau Avashya Gavit, S/o. Mr. Avashya Gavit**, at Morthua, a/p Navapur, Taluk: Navapur, District: Nandurbar – 425418, Maharashtra, India. dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dau Avashya Gavit
- (B) **Address** : Mr. Dau Avashya Gavit,
S/o. Mr. Avashya Gavit,
Morthua, a/p Navapur, Taluk: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
-
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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**G.I. Authorised User Application No. – 2681 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mr. Dilip Babji Gavit, S/o. Mr. Babji Gavit**, at Dhanrat, a/p Navapur, Taluk: Navapur, District: Nandurbar – 425418, Maharashtra, India. dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dilip Babji Gavit
- (B) **Address** : Mr. Dilip Babji Gavit,
S/o. Mr. Babji Gavit,
Dhanrat, a/p Navapur, Taluk: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
-
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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**G.I. Authorised User Application No. – 2682 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mr. Sahadev Raoji Gavit**, at Dhanrat, a/p Navapur, Taluk: Navapur, District: Nandurbar – 425418, Maharashtra, India. dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sahadev Raoji Gavit
- (B) **Address** : Mr. Sahadev Raoji Gavit,
Dhanrat, a/p Navapur, Taluk: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
-
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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**G.I. Authorised User Application No. – 2683 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mr. Devram Vasant Gavit**, at Dhudipada, a/p Navapur, Taluk: Navapur, District: Nandurbar – 425418, Maharashtra, India. dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Devram Vasant Gavit
- (B) **Address** : Mr. Devram Vasant Gavit,
Dhudipada, a/p Navapur, Taluk: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
-
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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**G.I. Authorised User Application No. – 2684 in respect of Navapur Tur Dal
Registered GI Application No. – 477**

Application is made by, **Mr. Jaywant Hodlya Gavit, S/o. Mr. Hodlya Gavit**, at Bokalzar, a/p Navapur, Taluk: Navapur, District: Nandurbar – 425418, Maharashtra, India. dated August 23, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Navapur Tur Dal** under Application No – 477 in respect of Tur Dal falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Jaywant Hodlya Gavit
- (B) **Address** : Mr. Jaywant Hodlya Gavit,
Bokalzar, a/p Navapur, Taluk: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 23, 2016
- (D) **Registered Geographical
Indication** : **Navapur Tur Dal**
-
- (E) **Registered Proprietor** : Baliraja Krushak Bachat Gat
- (F) **Address** : Baliraja Krushak Bachat Gat,
Dhanrat, Taluka: Navapur,
District: Nandurbar – 425418,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Tur Dal

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**G.I. Authorised User Application No. - 2686 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by, **Mr. Digambar Shankar kasawankar, S/o. Mr. Shankar kasawankar**, Vrindavan, Tembvadi, Taluk: Kankavli, District: Sindhudurg, Maharashtra, India. dated August 24, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Digambar Shankar kasawankar
- (B) **Address** : Mr. Digambar Shankar kasawankar,
S/o. Mr. Shankar kasawankar,
Vrindavan, Tembvadi, Taluk: Kankavli,
District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 24, 2016
- (D) **Registered Geographical Indication** : **Vengurla Cashew**
- The logo is circular with a yellow border. Inside, there is a red cashew nut with a green leaf. To the right of the nut, the words 'Vengurla' and 'Cashew' are written in yellow and blue respectively.
- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2687 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by, **Mrs. Tejashree Shailendra Dicholkar, W/o. Mr. Shailendra Dicholkar**, Bajar Peth, Taluka: Kankavli, District: Sindhudurg, Maharashtra, India. dated August 24, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Tejashree Shailendra Dicholkar
- (B) **Address** : Mrs. Tejashree Shailendra Dicholkar,
W/o. Mr. Shailendra Dicholkar,
Bajar Peth, Taluk: Kankavli,
District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 24, 2016
- (D) **Registered Geographical
Indication** : **Vengurla Cashew**
- The logo is circular with a yellow border. Inside, there is a red cashew nut with a green leaf. To the right of the nut, the words 'Vengurla' and 'Cashew' are written in yellow and blue respectively.
- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2688 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by, **Mrs. Ranjana Ramchandra Kadam, W/o. Mr. Ramchandra Kadam**, 318, Elaye Varandwadi, Taluk: Devgad, District: Sindhudurg, Maharashtra, India. dated August 24, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Ranjana Ramchandra Kadam
- (B) **Address** : Mrs. Ranjana Ramchandra Kadam,
W/o. Mr. Ramchandra Kadam,
318, Elaye Varandwadi, Taluk: Devgad,
District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 24, 2016
- (D) **Registered Geographical
Indication** : **Vengurla Cashew**
- The logo is circular with a yellow border. Inside, there is a red cashew nut with a green leaf on top. To the right of the nut, the words 'Vengurla' and 'Cashew' are written in yellow and blue respectively.
- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2689 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by, **Mr. Asmit Mohan palav, S/o. Mr. Mohan palav**, Poip, Taluk: Malvan, District: Sindhudurg, Maharashtra, India. dated August 24, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Asmit Mohan palav

(B) **Address** : Mr. Asmit Mohan palav,
S/o. Mr. Mohan palav,
Poip, Taluk: Malvan,
District: Sindhudurg,
Maharashtra, India.

(C) **Date of Authorised
User Application** : August 24, 2016

(D) **Registered Geographical
Indication** : **Vengurla Cashew**



(E) **Registered Proprietor** : Kokan Kaju Samuh

(F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2690 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by, **Mr. Suresh Ankush Nerurkar, S/o. Mr. Ankush Nerurkar**, Masade, Viran, Taluk: Malvan, District: Sindhudurg, Maharashtra, India. dated August 24, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Suresh Ankush Nerurkar
- (B) **Address** : Mr. Suresh Ankush Nerurkar,
S/o. Mr. Ankush Nerurkar,
Masade, Viran, Taluk: Malvan,
District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 24, 2016
- (D) **Registered Geographical
Indication** : **Vengurla Cashew**
- The logo is circular with a yellow border. Inside, there is a red cashew nut with a green leaf. To the right of the nut, the words 'Vengurla' and 'Cashew' are written in yellow and blue respectively.
- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2691 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by, **Mr. Sanjay Ganpat Joil, S/o. Mr. Ganpat Joil**, Khudi, Waghadewadi, Taluk: Devgad, District: Sindhudurg, Maharashtra, India. dated August 24, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sanjay Ganpat Joil
- (B) **Address** : Mr. Sanjay Ganpat Joil,
S/o. Mr. Ganpat Joil,
Khudi, Waghadewadi, Taluk: Devgad,
District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 24, 2016
- (D) **Registered Geographical Indication** : **Vengurla Cashew**
- The logo is circular with a yellow border. Inside, there is a red cashew nut with a green leaf. To the right of the nut, the words 'Vengurla' and 'Cashew' are written in yellow and blue respectively.
- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2692 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by, **Mr. Prakash Gopal Sawant, S/o. Mr. Gopal Sawant**, Nabarwadee, Taluk: Kudal, District: Sindhudurg, Maharashtra, India. dated August 24, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Prakash Gopal Sawant

(B) **Address** : Mr. Prakash Gopal Sawant,
S/o. Mr. Gopal Sawant,
Nabarwadee, Taluk: Kudal,
District: Sindhudurg,
Maharashtra, India.

(C) **Date of Authorised
User Application** : August 24, 2016

(D) **Registered Geographical
Indication** : **Vengurla Cashew**



(E) **Registered Proprietor** : Kokan Kaju Samuh

(F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.


(G) **Class** : 31

(H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2693 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by, **Mr. Nitin Sakharam Sawant, S/o. Mr. Sakharam Sawant**, Bhirwande, Taluk: Kankavli, District: Sindhudurg, Maharashtra, India. dated August 24, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Nitin Sakharam Sawant
- (B) **Address** : Mr. Nitin Sakharam Sawant,
S/o. Mr. Sakharam Sawant,
Bhirwande, Taluk: Kankavli,
District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 24, 2016
- (D) **Registered Geographical
Indication** : **Vengurla Cashew**
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- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2694 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by, **Mr. Digambar Yashwant Raorane, S/o. Mr. Yashwant Raorane**, Wagheri, Taluk: Kankavli, District: Sindhudurg, Maharashtra, India. dated August 24, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Digambar Yashwant Raorane
- (B) **Address** : Mr. Digambar Yashwant Raorane,
S/o. Mr. Yashwant Raorane,
Wagheri, Taluk: Kankavli,
District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 24, 2016
- (D) **Registered Geographical
Indication** : **Vengurla Cashew**
- The logo is circular with a yellow border. Inside, there is a red cashew nut with a green leaf. To the right of the nut, the words 'Vengurla' and 'Cashew' are written in yellow and blue respectively.
- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416 602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2695 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by, **Mrs. Puja Hemant Sawant, W/o. Mr. Hemant Sawant**, Nandgaon, Taluk: Kankavli, District: Sindhudurg, Maharashtra, India. dated August 24, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Puja Hemant Sawant
- (B) **Address** : Mrs. Puja Hemant Sawant,
W/o. Mr. Hemant Sawant,
Nandgaon, Taluk: Kankavli,
District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 24, 2016
- (D) **Registered Geographical
Indication** : **Vengurla Cashew**



- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2696 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by, **Mr. Dinesh Shankar Satardekar, S/o. Mr. Shankar Satardekar**, Andurle, Taluk: Kudal, District: Sindhudurg, Maharashtra, India. dated August 24, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Dinesh Shankar Satardekar

(B) **Address** : Mr. Dinesh Shankar Satardekar,
S/o. Mr. Shankar Satardekar,
Andurle, Taluk: Kudal,
District: Sindhudurg,
Maharashtra, India.

(C) **Date of Authorised
User Application** : August 24, 2016

(D) **Registered Geographical
Indication** : **Vengurla Cashew**



(E) **Registered Proprietor** : Kokan Kaju Samuh

(F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.


(G) **Class** : 31

(H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2697 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by, **Mr. Sadashiv Vithal Rane, S/o. Mr. Vithal Rane**, House no.1208, a/p Insuli, Sawantatemb, Taluk: Sawantwadi, District: Sindhudurg, Maharashtra, India. dated August 24, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sadashiv Vithal Rane
- (B) **Address** : Mr. Sadashiv Vithal Rane,
S/o. Mr. Vithal Rane,
House no.1208, a/p Insuli, Sawantatemb,
Taluk: Sawantwadi,
District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 24, 2016
- (D) **Registered Geographical Indication** : **Vengurla Cashew**
- 
- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2698 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by, **Mr. Bhagwan Narayan Vengurlekar, S/o. Mr. Narayan Vengurlekar**, Andurle, Taluk: Kudal, District: Sindhudurg, Maharashtra, India. dated August 24, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Bhagwan Narayan Vengurlekar

(B) **Address** : Mr. Bhagwan Narayan Vengurlekar,
S/o. Mr. Narayan Vengurlekar,
Andurle, Taluk: Kudal,
District: Sindhudurg,
Maharashtra, India.

(C) **Date of Authorised
User Application** : August 24, 2016

(D) **Registered Geographical
Indication** : **Vengurla Cashew**



(E) **Registered Proprietor** : Kokan Kaju Samuh

(F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2699 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by, **Mr. Mahendra Sitaram Rane, S/o. Mr. Sitaram Rane**, Wagheri, Taluk: Kankavli, District: Sindhudurg, Maharashtra, India. dated August 24, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mahendra Sitaram Rane
- (B) **Address** : Mr. Mahendra Sitaram Rane,
S/o. Mr. Sitaram Rane,
Wagheri, Taluk: Kankavli,
District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 24, 2016
- (D) **Registered Geographical
Indication** : **Vengurla Cashew**
- The logo is circular with a yellow border. Inside, there is a red cashew nut with a green leaf on top. To the right of the nut, the words 'Vengurla' and 'Cashew' are written in yellow and blue respectively.
- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2700 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by, **Mr. Vijay Sadashiv Rane, S/o. Mr. Sadashiv Sakharam Rane**, Kunkavan, Taluk: Devgad, District: Sindhudurg, Maharashtra, India. dated August 24, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vijay Sadashiv Rane
- (B) **Address** : Mr. Vijay Sadashiv Rane,
S/o. Mr. Sadashiv Sakharam Rane,
Kunkavan, Taluk: Devgad,
District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 24, 2016
- (D) **Registered Geographical
Indication** : **Vengurla Cashew**
- The logo is circular with a yellow border. Inside, there is a red cashew nut with a green leaf. To the right of the nut, the words 'Vengurla' and 'Cashew' are written in yellow and blue respectively.
- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2701 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by, **Mr. Amey Shashikant Palav, S/o. Mr. Shashikant Palav**, Plot No. D/8, MIDC, Kudal, and Taluk: Kudal, District: Sindhudurg, Maharashtra, India. dated August 24, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Amey Shashikant Palav
- (B) **Address** : Mr. Amey Shashikant Palav,
S/o. Mr. Shashikant Palav,
Plot No. D/8, MIDC, Kudal, Taluk: Kudal,
District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 24, 2016
- (D) **Registered Geographical
Indication** : **Vengurla Cashew**
- The logo is circular with a yellow border. Inside, there is a red cashew nut with a green leaf. To the right of the nut, the words 'Vengurla' and 'Cashew' are written in yellow and blue respectively.
- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2702 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by, **Mr. Pramod Shashikant Bhogate, S/o. Mr. Shashikant Bhogate,** Pawashi, Taluk: Kudal, District: Sindhudurg, Maharashtra, India. dated August 24, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Pramod Shashikant Bhogate

(B) **Address** : Mr. Pramod Shashikant Bhogate,
S/o. Mr. Shashikant Bhogate,
Pawashi, Taluk: Kudal,
District: Sindhudurg,
Maharashtra, India.

(C) **Date of Authorised
User Application** : August 24, 2016

(D) **Registered Geographical
Indication** : **Vengurla Cashew**



(E) **Registered Proprietor** : Kokan Kaju Samuh

(F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2703 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by, **Mr. Shashikant Shankar Palav, S/o. Mr. Shankar Palav**, Bilwas, Taluk: Malvan, District: Sindhudurg, Maharashtra, India. dated August 24, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Shashikant Shankar Palav

(B) **Address** : Mr. Shashikant Shankar Palav,
S/o. Mr. Shankar Palav,
Bilwas, Taluk: Malvan,
District: Sindhudurg,
Maharashtra, India.

(C) **Date of Authorised
User Application** : August 24, 2016

(D) **Registered Geographical
Indication** : **Vengurla Cashew**



(E) **Registered Proprietor** : Kokan Kaju Samuh

(F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.


(G) **Class** : 31

(H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2704 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by, **Mr. Suresh Ganpati Desai, S/o. Mr. Ganpati Desai**, Navin Kurli Vasahat, Phonda Ghat, Taluk: Kankavli, District: Sindhudurg, Maharashtra, India. dated August 24, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Suresh Ganpati Desai
- (B) **Address** : Mr. Suresh Ganpati Desai,
S/o. Mr. Ganpati Desai,
Navin Kurli Vasahat, Phonda Ghat,
Taluk: Kankavli,
District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 24, 2016
- (D) **Registered Geographical Indication** : **Vengurla Cashew**
- 
- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2705 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by, **Mr. Sachin Anant Sapale, S/o. Mr. Anant Sapale**, Phonda Ghat, Bijali Nagar, Taluk: Kankavli, District: Sindhudurg, Maharashtra, India. dated August 24, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Sachin Anant Sapale,

(B) **Address** : Mr. Sachin Anant Sapale,
S/o. Mr. Anant Sapale,
Phonda Ghat, Bijali Nagar,
Taluk: Kankavli,
District: Sindhudurg,
Maharashtra, India.

(C) **Date of Authorised
User Application** : August 24, 2016

(D) **Registered Geographical
Indication** : **Vengurla Cashew**



(E) **Registered Proprietor** : Kokan Kaju Samuh,

(F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2706 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by, **Mr. Namdeo Yashwant Tawade, S/o. Mr. Yashwant Tawade**, Wagheri, Taluk: Kankavli, District: Sindhudurg, Maharashtra, India. dated August 24, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Namdeo Yashwant Tawade

(B) **Address** : Mr. Namdeo Yashwant Tawade,
S/o. Mr. Yashwant Tawade,
Wagheri, Taluk: Kankavli,
District: Sindhudurg,
Maharashtra, India.

(C) **Date of Authorised
User Application** : August 24, 2016

(D) **Registered Geographical
Indication** : **Vengurla Cashew**



(E) **Registered Proprietor** : Kokan Kaju Samuh

(F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2707 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by, **Mr. Uday Bhagvan Sawant, S/o. Mr. Bhagvan Sawant**, Digvale, Taluk: Kankavli, District: Sindhudurg, Maharashtra, India., dated August 24, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Uday Bhagvan Sawant

(B) **Address** : Mr. Uday Bhagvan Sawant,
S/o. Mr. Bhagvan Sawant,
Digvale, Taluk: Kankavli,
District: Sindhudurg,
Maharashtra, India.

(C) **Date of Authorised
User Application** : August 24, 2016

(D) **Registered Geographical
Indication** : Vengurla Cashew



(E) **Registered Proprietor** : Kokan Kaju Samuh

(F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2708 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by, **Mr. Shrikrishna Ramchandra Rane, S/o. Mr. Ramchandra Rane**, Pawashi, Taluk: Kudal, District: Sindhudurg, Maharashtra, India. dated August 24, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Shrikrishna Ramchandra Rane

(B) **Address** : Mr. Shrikrishna Ramchandra Rane,
S/o. Mr. Ramchandra Rane,
Pawashi, Taluk: Kudal,
District: Sindhudurg,
Maharashtra, India.

(C) **Date of Authorised
User Application** : August 24, 2016

(D) **Registered Geographical
Indication** : **Vengurla Cashew**



(E) **Registered Proprietor** : Kokan Kaju Samuh

(F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.


(G) **Class** : 31

(H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2709 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by, **Mr. Prakash Chandrakant Pawaskar, S/o. Mr. Chandrakant Pawaskar**, Sukalwad, Taluk: Malvan, District: Sindhudurg, Maharashtra, India. dated August 24, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Prakash Chandrakant Pawaskar
- (B) **Address** : Mr. Prakash Chandrakant Pawaskar,
S/o. Mr. Chandrakant Pawaskar,
Sukalwad, Taluk: Malvan,
District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 24, 2016
- (D) **Registered Geographical Indication** : **Vengurla Cashew**
- 
- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2710 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by, **Mrs. Minakshi Damodar Loke, W/o. Mr. Damodar Loke**, Mithbav, Taluk: Devgad, District: Sindhudurg, Maharashtra, India. dated August 24, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mrs. Minakshi Damodar Loke

(B) **Address** : Mrs. Minakshi Damodar Loke,
W/o. Mr. Damodar Loke,
Mithbav, Taluk: Devgad,
District: Sindhudurg,
Maharashtra, India.

(C) **Date of Authorised User Application** : August 24, 2016

(D) **Registered Geographical Indication** : **Vengurla Cashew**



(E) **Registered Proprietor** : Kokan Kaju Samuh

(F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2711 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by, **Mrs. Priyanka Pandurang Rane, W/o. Mr. Pandurang Rane,** Pawashi, Taluk: Kudal, District: Sindhudurg, Maharashtra, India. dated August 24, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mrs. Priyanka Pandurang Rane

(B) **Address** : Mrs. Priyanka Pandurang Rane,
W/o. Mr. Pandurang Rane,
Pawashi, Taluk: Kudal,
District: Sindhudurg,
Maharashtra, India.

(C) **Date of Authorised
User Application** : August 24, 2016

(D) **Registered Geographical
Indication** : **Vengurla Cashew**



(E) **Registered Proprietor** : Kokan Kaju Samuh

(F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.


(G) **Class** : 31

(H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2712 in respect of Vengurla Cashew
Registered GI Application No. – 489**


Application is made by, **Mr. Digambar sadashiv Bondre, S/o. Mr. sadashiv Bondre**, Charatha (Tembvadi), Taluk: Sawantwadi, District: Sindhudurg, Maharashtra, India. dated August 24, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Digambar sadashiv Bondre
- (B) **Address** : Mr. Digambar sadashiv Bondre,
S/o. Mr. sadashiv Bondre,
Charatha (Tembvadi), Taluk: Sawantwadi,
District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 24, 2016
- (D) **Registered Geographical
Indication** : **Vengurla Cashew**
- 
- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2713 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by, **Dr. Ms. Naseema Mohammad Amin Hurzuk, D/o. Mr. Mohammad Hurzuk**, More, Taluk: Kudal, District: Sindhudurg, Maharashtra, India. dated August 24, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Dr. Ms. Naseema Mohammad Amin Hurzuk
- (B) **Address** : Dr. Ms. Naseema Mohammad Amin Hurzuk,
D/o. Mr. Mohammad Hurzuk,
More, Taluk: Kudal,
District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 24, 2016
- (D) **Registered Geographical Indication** : **Vengurla Cashew**
- 
- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2714 in respect of Vengurla Cashew
Registered GI Application No. – 489**


Application is made by, **Mr. Vijay Laxmikant Kanekar, S/o. Mr. Laxmikant Kanekar**, kalmath Bazarpeth, Taluk: Kankavli, District: Sindhudurg, Maharashtra, India. dated August 24, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vijay Laxmikant Kanekar
- (B) **Address** : Mr. Vijay Laxmikant Kanekar,
S/o. Mr. Laxmikant Kanekar,
Kalmath Bazarpeth, Taluk: Kankavli,
District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 24, 2016
- (D) **Registered Geographical
Indication** : **Vengurla Cashew**
- The logo is circular with a yellow border. Inside, there is a red cashew nut with a green leaf. To the right of the nut, the words 'Vengurla' and 'Cashew' are written in yellow and blue respectively.
- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2715 in respect of Vengurla Cashew
Registered GI Application No. – 489**


Application is made by, **Mr. Abhay Sakharam Sarmalkar, S/o. Mr. Sakharam Sarmalkar**, at a/p 589, Bhatwadi-Adavali, Taluk: Malvan, District: Sindhudurg, Maharashtra, India. dated August 24, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Abhay Sakharam Sarmalkar
- (B) **Address** : Mr. Abhay Sakharam Sarmalkar,
S/o. Mr. Sakharam Sarmalkar,
a/p 589, Bhatwadi-Adavali,
Taluk: Malvan, District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 24, 2016
- (D) **Registered Geographical
Indication** : **Vengurla Cashew**
- 
- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2716 in respect of Vengurla Cashew
Registered GI Application No. – 489**


Application is made by, **Mr. Pandurang Mukund Harchande, S/o. Mr. Mukund Harchande**, at 335, Nandos, Gadkari Wada, Taluk: Malvan, District: Sindhudurg, Maharashtra, India. dated August 24, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pandurang Mukund Harchande
- (B) **Address** : Mr. Pandurang Mukund Harchande,
S/o. Mr. Mukund Harchande,
a/p 335, Nandos, Gadkari Wada,
Taluk: Malvan, District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 24, 2016
- (D) **Registered Geographical
Indication** : **Vengurla Cashew**
- 
- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2717 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by, **Mr. Sumitra Eknath Teli, W/o. Mr. Eknath Teli**, at a/p Kankeshwar (Bazaar Peth), Taluk: Devgad, District: Sindhudurg, Maharashtra, India. dated August 24, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Sumitra Eknath Teli
- (B) **Address** : Mrs. Sumitra Eknath Teli,
W/o. Mrs. Eknath Teli,
a/p Kankeshwar (Bazaar Peth),
Taluka: Devgad, District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 24, 2016
- (D) **Registered Geographical
Indication** : **Vengurla Cashew**
- 
- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2718 in respect of Vengurla Cashew
Registered GI Application No. – 489**


Application is made by, **Mr. Eknath Keshav Teli, W/o. Mr. Keshav Teli**, at a/p Kankeshwar (Bazaar Peth), Taluk: Devgad, District: Sindhudurg, Maharashtra, India. dated August 24, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Eknath Keshav Teli
- (B) **Address** : Mr. Eknath Keshav Teli,
W/o. Mr. Keshav Teli,
A/p Kankeshwar (Bazaar Peth),
Taluk: Devgad, District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 24, 2016
- (D) **Registered Geographical
Indication** : **Vengurla Cashew**
- The logo is circular with a yellow border. Inside, there is a red cashew nut with a green leaf on top. To the right of the nut, the words 'Vengurla' and 'Cashew' are written in yellow and blue respectively.
- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. – 2719 in respect of Vengurla Cashew
Registered GI Application No. – 489**


Application is made by, **Mr. Asmith Probhakar Iswalkar, W/o. Mr. Prabhakar Iswalkar**, at a/p Sambhajinagar, Taluk: Kankavli, District: Sindhudurg, Maharashtra, India. dated August 24, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Asmith Probhakar Iswalkar
- (B) **Address** : Mr. Asmith Probhakar Iswalkar,
W/o. Mr. Prabhakar Iswalkar,
A/p Sambhajinagar,
Taluka: Kankavli, District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 24, 2016
- (D) **Registered Geographical Indication** : **Vengurla Cashew**
- 
- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. – 2720 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by, **Mrs. Pradeep Prabhakar Iswalkar, W/o. Mr. Prabhakar Iswalkar**, at a/p Sambhajinagar, Kharepatan, Taluk: Kankavli, District: Sindhudurg, Maharashtra, India. dated August 24, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Pradeep Prabhakar Iswalkar
- (B) **Address** : Mrs. Pradeep Prabhakar Iswalkar,
W/o. Mr. Prabhakar Iswalkar,
A/p Sambhajinagar, Kharepatan,
Taluk: Kankavli, District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 24, 2016
- (D) **Registered Geographical
Indication** : **Vengurla Cashew**
- 
- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2721 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by, **Mr. Prathamesh Mohanrao Sawant, S/o. Mr. Mohanrao Sawant**, at a/p Natal, Taluk: Kankavli, District: Sindhudurg, Maharashtra, India. dated August 24, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Prathamesh Mohanrao Sawant

(B) **Address** : Mr. Prathamesh Mohanrao Sawant,
S/o. Mr. Mohanrao Sawant,
A/p Natal, Taluka: Kankavli,
District: Sindhudurg,
Maharashtra, India.

(C) **Date of Authorised
User Application** : August 24, 2016

(D) **Registered Geographical
Indication** : **Vengurla Cashew**



(E) **Registered Proprietor** : Kokan Kaju Samuh

(F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.


(G) **Class** : 31

(H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2722 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by, **Mr. Suhas Jagannath Palav, S/o. Mr. Jagannath Palav**, House No. 1/336, Guruchhaya, Naradave Road, Nath Pai Nagar, a/p Kankavli, Taluk: Kankavli, District: Sindhudurg, Maharashtra, India. dated August 24, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Suhas Jagannath Palav
- (B) **Address** : Mr. Suhas Jagannath Palav,
S/o. Mr. Jagannath Palav,
House No.1/336, Guruchhaya, Naradave Road,
Nath Pai Nagar,a/p Kankavli,
Taluk: Kankavli, District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 24, 2016
- (D) **Registered Geographical Indication** : **Vengurla Cashew**
- 
- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2723 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by, **Mr. Devendra Harish Chandra Loke, S/o. Mr. Harish Chandra Loke**, a/p Asalade (Madhaliwadi), Taluk: Kankavli, District: Sindhudurg, Maharashtra, India. dated August 24, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Devendra Harish Chandra Loke
- (B) **Address** : Mr. Devendra Harish Chandra Loke,
S/o. Mr. Harish Chandra Loke,
a/p Asalade (Madhaliwadi),
Taluk: Kankavli, District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 24, 2016
- (D) **Registered Geographical
Indication** : **Vengurla Cashew**
- The logo is circular with a yellow border. Inside, there is a red cashew nut with a green leaf. To the right of the nut, the words 'Vengurla' and 'Cashew' are written in yellow and blue respectively.
- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2724 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by, **Mr. Vinayak Arjun Dalvi, S/o. Mr. Arjun Dalvi**, a/p Natal, Taluk: Kankavli, District: Sindhudurg, Maharashtra, India. dated August 24, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Vinayak Arjun Dalvi

(B) **Address** : Mr. Vinayak Arjun Dalvi,
S/o. Mr. Arjun Dalvi,
A/p Natal, Taluk: Kankavli,
District: Sindhudurg,
Maharashtra, India.

(C) **Date of Authorised
User Application** : August 24, 2016

(D) **Registered Geographical
Indication** : **Vengurla Cashew**



(E) **Registered Proprietor** : Kokan Kaju Samuh

(F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2725 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by, **Mr. Tushar Sambhaji Verlekar, S/o. Mr. Sambhaji Verlekar**, at Siddhai Nivas, a/p Kasal, Taluk: Kudal, District: Sindhudurg, Maharashtra, India. dated August 24, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Tushar Sambhaji Verlekar
- (B) **Address** : Mr. Tushar Sambhaji Verlekar,
S/o. Mr. Sambhaji Verlekar,
A/p Siddhai Nivas, a/p Kasal,
Taluk: Kudal, District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 24, 2016
- (D) **Registered Geographical
Indication** : **Vengurla Cashew**
- The logo is circular with a yellow border. Inside, there is a red cashew nut with a green leaf. To the right of the nut, the words 'Vengurla' and 'Cashew' are written in yellow and blue respectively.
- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Cashew

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**G.I. Authorised User Application No. - 2726 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by, **Mr. Vijay Suresh Dhuri, S/o. Mr. Suresh Dhuri**, at a/p Adeli Jambharmala, Taluk: Vengurla, District: Sindhudurg, Maharashtra, India. dated August 24, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of **Cashew** falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vijay Suresh Dhuri
- (B) **Address** : Mr. Vijay Suresh Dhuri,
S/o. Mr. Suresh Dhuri,
a/p Adeli Jambharmala,
Taluk: Vengurla, District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 24, 2016
- (D) **Registered Geographical
Indication** : **Vengurla Cashew**
- The logo is circular with a yellow border. Inside, there is a red cashew nut with a green leaf. To the right of the nut, the words 'Vengurla' and 'Cashew' are written in yellow and blue respectively.
- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2727 in respect of Vengurla Cashew
Registered GI Application No. – 489**


Application is made by, **Mr. Ajit Jaywant Naik, S/o. Mr. Jaywant Naik**, at a/p Aronda, Taluk: Sawantwadi, District: Sindhudurg, Maharashtra, India. dated August 24, 2016 for Registration in Part-B for Authorized User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ajit Jaywant Naik
- (B) **Address** : Mr. Ajit Jaywant Naik,
S/o. Mr. Jaywant Naik,
a/p Aronda, Taluk: Sawantwadi,
District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 24, 2016
- (D) **Registered Geographical
Indication** : **Vengurla Cashew**
- The logo is circular with a yellow border. Inside, there is a red cashew nut with a green leaf on top. To the right of the nut, the words 'Vengurla' and 'Cashew' are written in yellow and blue respectively.
- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2728 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by, **Mr. Digvijay Bhimrao Sapkal, S/o. Mr. Ram Chandra Rane**, at Near Gawdeshwar Temple, a/p Vengurla, Taluk: Vengurla, District: Sindhudurg, Maharashtra, India, dated August 24, 2016 for Registration in Part-B for Authorized User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Digvijay Bhimrao Sapkal
- (B) **Address** : Mr. Digvijay Bhimrao Sapkal,
S/o. Mr. Ram Chandra Rane,
Gawdeshwar Temple, a/p Vengurla,
Taluk: Vengurla, District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 24, 2016
- (D) **Registered Geographical
Indication** : **Vengurla Cashew**
- 
- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2729 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by, **Mr. Atmaram Dhondu Chavan, S/o. Mr. Dhondu Chavan**, a/p Vajrat, Taluk: Vengurla, District: Sindhudurg, Maharashtra, India. dated August 24, 2016 for Registration in Part-B for Authorized User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Atmaram Dhondu Chavan

(B) **Address** : Mr. Atmaram Dhondu Chavan,
S/o. Mr. Dhondu Chavan,
A/p Vajrat, Taluk: Vengurla,
District: Sindhudurg,
Maharashtra, India.

(C) **Date of Authorised
User Application** : August 24, 2016

(D) **Registered Geographical
Indication** : **Vengurla Cashew**



(E) **Registered Proprietor** : Kokan Kaju Samuh

(F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.


(G) **Class** : 31

(H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2730 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by, **Mr. Mandar Shailendra Shirsat, S/o. Mr. Shailendra Shirsat, at Jijamata Chowk, Kudal**, a/p Taluk: Kudal, District: Sindhudurg, Maharashtra, India. dated August 24, 2016 for Registration in Part-B for Authorized User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mandar Shailendra Shirsat
- (B) **Address** : Mr. Mandar Shailendra Shirsat,
S/o. Mr. Shailendra Shirsat,
Jijamata Chowk Kudal,
Taluk: Kudal, District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 24, 2016
- (D) **Registered Geographical Indication** : **Vengurla Cashew**
- 
- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2731 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by, **Mr. Anant Kashinath Rane, S/o. Mr. Kashinath Rane**, at Gavathanwadi, a/p Wagheri, Taluk: Kankavli, District: Sindhudurg, Maharashtra, India. dated August 24, 2016 for Registration in Part-B for Authorized User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of **Cashew** falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Anant Kashinath Rane
- (B) **Address** : Mr. Anant Kashinath Rane,
S/o. Mr. Kashinath Rane,
Gavathanwadi, a/p Wagheri,
Taluk: Kankavli, District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 24, 2016
- (D) **Registered Geographical
Indication** : **Vengurla Cashew**
-
- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2732 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by, **Mr. Jaywandi Jagannath Nar, W/o. Mrs. Jagannath Nar, at Undeel, a/p Phanasgaon, Taluk: Devgad, District: Sindhudurg, Maharashtra, India**, dated August 24, 2016 for Registration in Part-B for Authorized User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of **Cashew** falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Jaywandi Jagannath Nar
- (B) **Address** : Mr. Jaywandi Jagannath Nar,
W/o. Mrs. Jagannath Nar,
Undeel, a/p Phanasgaon,
Taluk: Devgad, District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 24, 2016
- (D) **Registered Geographical Indication** : **Vengurla Cashew**
- The logo is circular with a yellow border. Inside, there is a red cashew nut with a green leaf. To the right of the nut, the words 'Vengurla' and 'Cashew' are written in yellow and blue respectively.
- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2733 in respect of Vengurla Cashew
Registered GI Application No. – 489**


Application is made by, **Mr. Santosh Manohar Kadam, S/o. Mr. Manohar Kadam**, a/p Ovaliye, Vayanganwadi Taluk: Malvan, District: Sindhudurg, Maharashtra, India, dated August 24, 2016 for Registration in Part-B for Authorized User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of **Cashew** falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Santosh Manohar Kadam
- (B) **Address** : Mr. Santosh Manohar Kadam,
S/o. Mr. Manohar Kadam,
a/p Ovaliye, Vayanganwadi,
Taluk: Malvan, District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 24, 2016
- (D) **Registered Geographical
Indication** : **Vengurla Cashew**
- The logo is circular with a yellow border. Inside, there is a red cashew nut with a green leaf. To the right of the nut, the words 'Vengurla' and 'Cashew' are written in yellow and blue respectively.
- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2734 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by, **Mr. Mahadeo Krishna Tawate, S/o. Mr. Krishna Tawate**, a/p Shivadav, Tambatwadi, Taluk: Kankavli, District: Sindhudurg, Maharashtra, India, dated August 24, 2016 for Registration in Part-B for Authorized User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mahadeo Krishna Tawate
- (B) **Address** : Mr. Mahadeo Krishna Tawate,
S/o. Mr. Krishna Tawate,
a/p Shivadav, Tambatwadi,
Taluk: Kankavli, District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 24, 2016
- (D) **Registered Geographical
Indication** : **Vengurla Cashew**
- 
- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2735 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by, **Mr. Vyankatesh Ganapat Thakur, S/o. Mr. Ganapat Thakur**, a/p Shivdav, Near Andhari Rice Mill, Tembwadi, Taluk: Kankavli, District: Sindhudurg, Maharashtra, India, dated August 24, 2016 for Registration in Part-B for Authorized User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vyankatesh Ganapat Thakur
- (B) **Address** : Mr. Vyankatesh Ganapat Thakur,
S/o. Mr. Ganapat Thakur,
a/p Shivdav, Near Andhari Rice Mill, Tembwadi,
Taluk: Kankavli, District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 24, 2016
- (D) **Registered Geographical
Indication** : **Vengurla Cashew**
- The logo is circular with a yellow border. Inside, there is a red cashew nut with a green leaf on top. To the right of the nut, the words 'Vengurla' and 'Cashew' are written in yellow and blue respectively.
- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2736 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by, **Mrs. Swati Narayan Ranade, W/o. Mrs. Narayan Ranade**, a/p Nadgrive (Kharepatan), Tembwadi, Taluk: Kankavli, District: Sindhudurg, Maharashtra, India, dated August 24, 2016 for Registration in Part-B for Authorized User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Swati Narayan Ranade
- (B) **Address** : Mrs. Swati Narayan Ranade,
W/o. Mrs. Narayan Ranade,
a/p Nadgrive (Kharepatan), Tembwadi,
Taluk: Kankavli, District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 24, 2016
- (D) **Registered Geographical
Indication** : **Vengurla Cashew**
- The logo is circular with a yellow border. Inside, there is a red cashew nut with a green leaf. To the right of the nut, the words 'Vengurla' and 'Cashew' are written in yellow and blue respectively.
- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2737 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by, **Mr. Uday Balkrishna Sawant, S/o. Mr. Balkrishna Sawant**, a/p Are, Taluk: Devgad, District: Sindhudurg, Maharashtra, India, dated August 24, 2016 for Registration in Part-B for Authorized User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Uday Balkrishna Sawant

(B) **Address** : Mr. Uday Balkrishna Sawant,
S/o. Mr. Balkrishna Sawant,
a/p Are, Taluk: Devgad,
District: Sindhudurg,
Maharashtra, India.

(C) **Date of Authorised
User Application** : August 24, 2016

(D) **Registered Geographical
Indication** : **Vengurla Cashew**



(E) **Registered Proprietor** : Kokan Kaju Samuh

(F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2738 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by, **Mr. Mahendra Bhalchandran Khot, S/o. Mr. Bhalchandra Khot**, at Shraddha, Kaleshwar Nagar, Kalemath, Taluk: Kankavli, District: Sindhudurg, Maharashtra, India, dated August 24, 2016 for Registration in Part-B for Authorized User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mahendra Bhalchandran Khot
- (B) **Address** : Mr. Mahendra Bhalchandran Khot,
S/o. Mr. Bhalchandra Khot,
Shraddha, Kaleshwar Nagar, Kalemath,
Taluk: Kankavli, District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 24, 2016
- (D) **Registered Geographical
Indication** : **Vengurla Cashew**
- The logo is circular with a yellow border. Inside, there is a red cashew nut with a green leaf. To the right of the nut, the words 'Vengurla' and 'Cashew' are written in yellow and blue respectively.
- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2739 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by, **Mr. Rohan Pundalik Shetye, S/o. Mr. Pundalik Shetye**, at a/p Shirgaon, Taluk: Devgad, District: Sindhudurg, Maharashtra, India, dated August 24, 2016 for Registration in Part-B for Authorized User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rohan Pundalik Shetye
- (B) **Address** : Mr. Rohan Pundalik Shetye,
S/o. Mr. Pundalik Shetye,
a/p Shirgaon, Taluk: Devgad,
District: Sindhudurg
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 24, 2016
- (D) **Registered Geographical
Indication** : **Vengurla Cashew**



- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2740 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by, **Mr. Sambhaji Gajanan Satam, S/o. Mr. Gajanan Satam**, at a/p Shirgaon, Taluk: Devgad, District: Sindhudurg, Maharashtra, India, dated August 24, 2016 for Registration in Part-B for Authorized User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Sambhaji Gajanan Satam

(B) **Address** : Mr. Sambhaji Gajanan Satam,
S/o. Mr. Gajanan Satam,
a/p Shirgaon, Taluk: Devgad,
District: Sindhudurg,
Maharashtra, India.

(C) **Date of Authorised
User Application** : August 24, 2016

(D) **Registered Geographical
Indication** : **Vengurla Cashew**



(E) **Registered Proprietor** : Kokan Kaju Samuh

(F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2741 in respect of Vengurla Cashew
Registered GI Application No. – 489**


Application is made by, **Mrs. Pratiksha Pradip Bane, W/o. Mrs. Pradip Bane**, at a/p Shidvane (Konewadi), Taluk: Kankavli, District: Sindhudurg, Maharashtra, India, dated August 24, 2016 for Registration in Part-B for Authorized User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Pratiksha Pradip Bane
- (B) **Address** : Mrs. Pratiksha Pradip Bane,
W/o. Mrs. Pradip Bane,
A/p Shidvane (Konewadi), Taluk: Kankavli,
District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 24, 2016
- (D) **Registered Geographical Indication** : **Vengurla Cashew**
- The logo is circular with a yellow border. Inside, there is a red cashew nut with a green leaf. To the right of the nut, the words 'Vengurla' and 'Cashew' are written in yellow and blue respectively.
- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2742 in respect of Vengurla Cashew
Registered GI Application No. – 489**


Application is made by, **Mr. Dnyanoba Tukaram Rane, S/o. Mr. Tukaram Rane**, at a/p Ambrad, Parabwadi, Taluk: Kudal, District: Sindhudurg, Maharashtra, India, dated August 24, 2016 for Registration in Part-B for Authorized User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dnyanoba Tukaram Rane
- (B) **Address** : Mr. Dnyanoba Tukaram Rane,
S/o. Mr. Tukaram Rane,
a/p Ambrad, Parabwadi, Taluk: Kudal,
District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 24, 2016
- (D) **Registered Geographical Indication** : **Vengurla Cashew**
- 
- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2743 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by, **Mrs. Sneha Subhash Sawant, W/o. Mrs. Subhash Sawant**, at a/p Ambrad, Mogaranewadi, Taluk: Kankavli, District: Sindhudurg, Maharashtra, India, dated August 24, 2016 for Registration in Part-B for Authorized User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Sneha Subhash Sawant
- (B) **Address** : Mrs. Sneha Subhash Sawant,
W/o. Mrs. Subhash Sawant,
a/p Ambrad, Mogaranewadi, Taluk: Kankavli,
District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 24, 2016
- (D) **Registered Geographical Indication** : **Vengurla Cashew**
- 
- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2744 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by, **Mr. Prasad Vasudeo Lad, S/o. Mr. Vasudeo Lad**, at a/p Nandgaon, Ladachiwadi, Taluk: Kankavli, District: Sindhudurg, Maharashtra, India, dated August 24, 2016 for Registration in Part-B for Authorized User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.


- (A) **Applicant** : Mr. Prasad Vasudeo Lad
- (B) **Address** : Mr. Prasad Vasudeo Lad,
S/o. Mr. Vasudeo Lad,
a/p Nandgaon, Ladachiwadi, Taluk: Kankavli,
District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 24, 2016
- (D) **Registered Geographical Indication** : **Vengurla Cashew**
-
- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal 94 dated 30th December 2016

**G.I. Authorised User Application No. - 2745 in respect of Vengurla Cashew
Registered GI Application No. – 489**


Application is made by, **Mr. Santosh Hari Gurav, S/o. Mr. Hari Gurav**, a/p Patgaon, Taluk: Devgad, District: Sindhudurg, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Santosh Hari Gurav
- (B) **Address** : Mr. Santosh Hari Gurav,
S/o. Mr. Hari Gurav,
A/p Patgaon, Taluk: Devgad,
District: Sindhudurg,
Maharashtra, India,
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Vengurla Cashew**
- 
- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2746 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by, **Mr. Dilip Ganesh Bhaip, S/o. Mr. Ganesh Bhaip**, a/p Onkar Building, Vaishyavada, Near Maruti Mandir, Taluk: Sawantwadi, District: Sindhudurg, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dilip Ganesh Bhaip
- (B) **Address** : Mr. Dilip Ganesh Bhaip,
S/o. Mr. Ganesh Bhaip,
a/p Onkar Building, Vaishyavada, Near Maruti
Mandir, Taluk: Swantwadi,
District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Vengurla Cashew**
- 
- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2747 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by, **Mr. Pramod Dipak Gurav, S/o. Mr. Dipak Gurav**, a/p Pendhari, Taluk: Devgad, District: Sindhudurg, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pramod Dipak Gurav
- (B) **Address** : Mr. Pramod Dipak Gurav,
S/o. Mr. Dipak Gurav,
a/p Pendhari, Taluk: Devgad,
District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Vengurla Cashew**



- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2748 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by **Mr. Ramchandra Babi Kondurkar, S/o. Mr. Babi Kondurkar**, a/p Dewoolwadi (vetore), Taluk: Vengurla, District: Sindhudurg, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ramchandra Babi Kondurkar
- (B) **Address** : Mr. Ramchandra Babi Kondurkar,
S/o. Mr. Babi Kondurkar,
a/p Dewoolwadi (vetore),
Taluk: Vengurla,
District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Vengurla Cashew**



- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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Advertised under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002 in the Geographical Indications Journal 94 dated 30th December 2016

**G.I. Authorised User Application No. – 2749 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by **Mr. Tulshiram Vasudeo Raorane, S/o. Mr. Vasudeo Kondurkar**, a/p Shivarai Apt, Near Kankavli College, Taluk: Kankavli, District: Sindhudurg, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Tulshiram Vasudeo Raorane
- (B) **Address** : Mr. Tulshiram Vasudeo Raorane,
S/o. Mr. Vasudeo Kondurkar,
a/p Shivarai Apt, Near Kankavli College,
Taluk: Kankavli, District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Vengurla Cashew**



- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. – 2750 in respect of Vengurla Cashew
Registered GI Application No. – 489**


Application is made by **Mr. Milind Anant Somale, S/o. Mr. Anant Somale**, a/p Somalewadi (Patgaon), Taluk: Devgad, District: Sindhudurg, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Milind Anant Somale
- (B) **Address** : Mr. Milind Anant Somale,
S/o. Mr. Anant Somale,
a/p Somalewadi (Patgaon),
Taluk: Devgad, District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Vengurla Cashew**
- The logo is circular with a yellow border. Inside, there is a red cashew nut with a green leaf. To the right of the nut, the words 'Vengurla' and 'Cashew' are written in yellow and blue respectively.
- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. – 2751 in respect of Vengurla Cashew
Registered GI Application No. – 489**


Application is made by **Mr. Sadanand Govind Rane, S/o. Mr. Govind Rane**, a/p Triveni Farm Masure, Taluk: Malvan, District: Sindhudurg, Maharashtra, India, dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sadanand Govind Rane
- (B) **Address** : Mr. Sadanand Govind Rane,
S/o. Mr. Govind Rane,
a/p Triveni Farm Masure,
Taluk: Malvan, District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Vengurla Cashew**
- 
- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. – 2752 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by **Mr. Arvind Anant Somale, S/o. Mr. Anant Somale**, a/p Goval Somalewadi (Patgaon) Taluk: Devgad, District: Sindhudurg, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Arvind Anant Somale
- (B) **Address** : Mr. Arvind Anant Somale,
S/o. Mr. Anant Somale,
a/p Goval Somalewadi (Patgaon),
Taluk: Devgad, District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Vengurla Cashew**
- 
- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. – 2753 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by **Mr. Bhalchandra Bajirao Satam, S/o. Mr. Bajirao Satam**, a/p Aainal Gavthan, Taluk: Kankavli, District: Sindhudurg, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bhalchandra Bajirao Satam
- (B) **Address** : Mr. Bhalchandra Bajirao Satam,
S/o. Mr. Bajirao Satam,
a/p Aainal Gavthan,
Taluk: Kankavli, District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Vengurla Cashew**
- The logo is circular with a yellow border. Inside, there is a red cashew nut with a green leaf on top. To the right of the nut, the words 'Vengurla' and 'Cashew' are written in yellow and blue respectively.
- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. – 2754 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by **Mr. Muralidhar Dinkar Rane, S/o. Mr. Dinkar Rane**, a/p Wagheri, Taluk: Kankavli, District: Sindhudurg, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Muralidhar Dinkar Rane
- (B) **Address** : Mr. Muralidhar Dinkar Rane,
S/o. Mr. Dinkar Rane,
a/p Wagheri,
Taluk: Kankavli,
District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Vengurla Cashew**



- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. – 2755 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by **Mr. Rajendra Manohar Khatavkar, S/o. Mr. Manohar Khatavkar**, a/p Nadhavade, Taluk: Vaibhavwadi, District: Sindhudurg, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rajendra Manohar Khatavkar
- (B) **Address** : Mr. Rajendra Manohar Khatavkar,
S/o. Mr. Manohar Khatavkar,
a/p Nadhavade,
Taluk: Vaibhavwadi,
District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Vengurla Cashew**



- (E) **Registered Proprietor** : Kokan Kaju Samuh,
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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**G.I. Authorized User Application No. – 2756 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by **Mrs. Meghali Sahadev Lad, W/o. Mrs. Sahadev Lad**, a/p veliger (Waghivare), Taluk: Devgad, District: Sindhudurg, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Meghali Sahadev Lad
- (B) **Address** : Mrs. Meghali Sahadev Lad,
W/o. Mrs. Sahadev Lad,
a/p Veliger (Waghivare),
Taluk: Devgad, District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorized User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Vengurla Cashew**
- The logo is circular with a yellow border. Inside, there is a red cashew nut with a green leaf on top. To the right of the nut, the words 'Vengurla' and 'Cashew' are written in yellow and blue respectively.
- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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**G.I. Authorized User Application No. – 2757 in respect of Vengurla Cashew
Registered GI Application No. – 489**

Application is made by **Mr. Santosh Budhaji Sawant, S/o Budhaji Sawant**, a/p Digasd (Rubadgaon), Taluk: Devgad, District: Sindhudurg, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Santosh Budhaji Sawant

(B) **Address** : Mr. Santosh Budhaji Sawant,
S/o Budhaji Sawant,
a/p Digasd (Rubadgaon),
Taluk: Devgad,
District: Sindhudurg
Maharashtra, India.

(C) **Date of Authorized
User Application** : August 26, 2016

(D) **Registered Geographical
Indication** : **Vengurla Cashew**



(E) **Registered Proprietor** : Kokan Kaju Samuh

(F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Cashew

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**G.I. Authorized User Application No. – 2758 in respect of Vengurla Cashew
Registered GI Application No. – 489**


Application is made by **Mr. Mangesh Shankar Nevage, S/o Shankar Nevage**, a/p Math-Khurd (Wagheri), Taluk: Kakavli, District: Sindhudurg, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorized User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mangesh Shankar Nevage
- (B) **Address** : Mr. Mangesh Shankar Nevage,
S/o Shankar Nevage,
a/p Math-Khurd (Wagheri),
Taluk: Kakavli, District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorized User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Vengurla Cashew**
- The logo is circular with a yellow border. Inside, there is a red cashew nut with a green leaf on top. To the right of the nut, the words 'Vengurla' and 'Cashew' are written in yellow and blue respectively.
- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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**G.I. Authorized User Application No. – 2759 in respect of Vengurla Cashew
Registered GI Application No. – 489**


Application is made by **Mr. Sandip Krishna Kamble, S/o Krishna Kamble**, a/p Pombhurla, Taluk: Devgad, District: Sindhudurg, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorized User in respect of Registered Geographical Indication **Vengurla Cashew** under Application No – 489 in respect of Cashew falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sandip Krishna Kamble
- (B) **Address** : Mr. Sandip Krishna Kamble,
S/o Krishna Kamble,
a/p Pombhurla, Taluk: Devgad,
District: Sindhudurg,
Maharashtra, India.
- (C) **Date of Authorized User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Vengurla Cashew**
- 
- (E) **Registered Proprietor** : Kokan Kaju Samuh
- (F) **Address** : Kokan Kaju Samuh,
Gopuri Aashram, Vagde, Taluk: Kankavil,
District: Sindhudurg – 416 602,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Cashew

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**G.I. Authorised User Application No. - 2761 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Subhash Dattatray Arve, S/o. Mr. Dattatray Arve**, Borgaon, Tasgaon, District : Sangli – 416 312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Subhash Dattatray Arve
- (B) **Address** : Mr. Subhash Dattatray Arve,
S/o. Mr. Dattatray Arve,
Borgaon, Tasgaon, District: Sangli – 416 312,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication**
- Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2762 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Prakash Annaso Ghuli, S/o. Mr. Annaso Ghuli**, Rama Udyan, Gagangiri Nagar, Pandharpur Road, Miraj, District: Sangli, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Prakash Annaso Ghuli
- (B) **Address** : Mr. Prakash Annaso Ghuli,
S/o. Mr. Annaso Ghuli,
Rama Udyan, Gagangiri Nagar, Pandharpur Road,
Miraj, District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2763 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Sanjay Bhimrao Bargale, S/o. Mr. Bhimrao Bargale**, Malgaon, Taluka: Miraj, District: Sangli, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sanjay Bhimrao Bargale
- (B) **Address** : Mr. Sanjay Bhimrao Bargale,
S/o. Mr. Bhimrao Bargale,
Malgaon, Taluka: Miraj, District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2764 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Vinod Sukumar Savakar, S/o. Mr. Sukumar Savakar**, Malgaon, Taluka: Miraj, District: Sangli, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vinod Sukumar Savakar
- (B) **Address** : Mr. Vinod Sukumar Savakar,
S/o. Mr. Sukumar Savakar,
Malgaon, Taluka: Miraj, District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2765 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Sahebrao Rangrao Chavan, S/o. Mr. Rangrao Chavan**, Dafalapur, Taluka: Jat, District: Sangli, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sahebrao Rangrao Chavan
- (B) **Address** : Mr. Sahebrao Rangrao Chavan,
S/o. Mr. Rangrao Chavan,
Dafalapur, Taluka: Jat, District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication**
- Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2766 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Bahubali Shridhar Chougule, S/o. Mr. Shridhar Chougule**, Malgaon, Taluka: Miraj, District: Sangli, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bahubali Shridhar Chougule
- (B) **Address** : Mr. Bahubali Shridhar Chougule,
S/o. Mr. Shridhar Chougule,
Malgaon, Taluka: Miraj, District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2767 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Ramesh Balaso Ghuli, S/o. Mr. Balaso Ghuli**, Subhashnagar, Taluka: Miraj, District: Sangli, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ramesh Balaso Ghuli
- (B) **Address** : Mr. Ramesh Balaso Ghuli,
S/o. Mr. Balaso Ghuli,
Subhashnagar, Taluka: Miraj, District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2768 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Prabhakar Narayan Wandare, S/o. Mr. Narayan Wandare**, Wandare Mala, Subhashnagar, Taluka: Miraj, District: Sangli, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Prabhakar Narayan Wandare
- (B) **Address** : Mr. Prabhakar Narayan Wandare,
S/o. Mr. Narayan Wandare,
Wandare Mala, Subhashnagar,
Taluka: Miraj, District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2769 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Mahadev Jaywant Rajmane, S/o. Mr. Jaywant Rajmane**, Rajmane Mala, Subhashnagar, Malgaon, Taluka: Miraj, District: Sangli, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mahadev Jaywant Rajmane
- (B) **Address** : Mr. Mahadev Jaywant Rajmane,
S/o. Mr. Jaywant Rajmane,
Rajmane Mala, Subhashnagar, Malgaon,
Taluka: Miraj, District: Sangli
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2770 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Rushikesh Serjerao Patil, S/o. Mr. Serjerao Patil**, Palus, Taluka: Palus, District: Sangli, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rushikesh Serjerao Patil
- (B) **Address** : Mr. Rushikesh Serjerao Patil,
S/o. Mr. Serjerao Patil,
Palus, Taluka: Palus, District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2771 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Shital Raosaheb Chougule, S/o. Mr. Raosaheb Chougule**, 'Gomtesh', Othonel Colony, PNP Road, Taluka: Miraj, District: Sangli, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shital Raosaheb Chougule
- (B) **Address** : Mr. Shital Raosaheb Chougule,
S/o. Mr. Raosaheb Chougule,
'Gomtesh', Othonel Colony, PNP Road,
Taluka: Miraj, District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2772 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Pradip Raghunath Khochage, S/o. Mr. Raghunath Khochage**, Narwad (Lakshminagar), Taluka: Miraj, District: Sangli, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pradip Raghunath Khochage,
- (B) **Address** : Mr. Pradip Raghunath Khochage,
S/o. Mr. Raghunath Khochage,
Narwad (Lakshminagar),
Taluka: Miraj, District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
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- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2773 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Pramod Vishwanath Patil, S/o. Mr. Vishwanath Patil**, Bedak (Arag), Mangsuli Road, Patat Mala, Taluka: Miraj, District: Sangli, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pramod Vishwanath Patil
- (B) **Address** : Mr. Pramod Vishwanath Patil,
S/o. Mr. Vishwanath Patil,
Bedak (Arag), Mangsuli Road, Patat Mala,
Taluka: Miraj, District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
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- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2774 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Vinod Raosaheb Kabade, S/o. Mr. Raosaheb Kabade**, Subhashnagar, Taluka: Miraj, District: Sangli, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vinod Raosaheb Kabade
- (B) **Address** : Mr. Vinod Raosaheb Kabade,
S/o. Mr. Raosaheb Kabade,
Subhashnagar, Taluka: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2775 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Rahul Raosaheb Kabade, S/o. Mr. Raosaheb Kabade**, Subhashnagar, Taluk: Miraj, District: Sangli, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rahul Raosaheb Kabade
- (B) **Address** : Mr. Rahul Raosaheb Kabade,
S/o. Mr. Raosaheb Kabade,
Subhashnagar, Taluka: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2776 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Nabiso Rahiman Mulla, S/o. Mr. Rahiman Mulla**, Umadi (Vitthalwadi), Taluka: Jat, District: Sangli, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Nabiso Rahiman Mulla
- (B) **Address** : Mr. Nabiso Rahiman Mulla,
S/o. Mr. Rahiman Mulla,
Umadi (Vitthalwadi), Taluka: Jat,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : Sangli Raisins
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Raisins

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**G.I. Authorised User Application No. - 2777 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Dashrath Baburao Chavan, S/o. Mr. Baburao Chavan**, Umadi (Vitthalwadi), Taluka: Jat, District: Sangli, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dashrath Baburao Chavan
- (B) **Address** : Mr. Dashrath Baburao Chavan,
S/o. Mr. Baburao Chavan,
Umadi (Vitthalwadi), Taluka: Jat,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
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- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2778 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Rajendra Dhanchandra Bargale, S/o. Mr. Dhanchandra Bargale**, Malgaon, Taluka: Miraj, District: Sangli, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rajendra Dhanchandra Bargale
- (B) **Address** : Mr. Rajendra Dhanchandra Bargale,
S/o. Mr. Dhanchandra Bargale,
Malgaon, Taluka: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2779 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Balasaheb Bhimrao Bargale, S/o. Mr. Bhimrao Bargale**, Malgaon, Taluka: Miraj, District: Sangli, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Balasaheb Bhimrao Bargale
- (B) **Address** : Mr. Balasaheb Bhimrao Bargale,
S/o. Mr. Bhimrao Bargale,
Malgaon, Taluka: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2780 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Babasaheb Dhanchandra Bargale, S/o. Mr. Dhanchandra Bargale**, Malgaon, Taluka: Miraj, District: Sangli, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Babasaheb Dhanchandra Bargale
- (B) **Address** : Mr. Babasaheb Dhanchandra Bargale,
S/o. Mr. Dhanchandra Bargale,
Malgaon, Taluka: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2781 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Raygonda Baburao Patil, S/o. Mr. Baburao Patil**, Bedag, Taluka: Miraj, District: Sangli, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Raygonda Baburao Patil
- (B) **Address** : Mr. Raygonda Baburao Patil,
S/o. Mr. Baburao Patil,
Bedag, Taluka: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2782 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Krishndeo Yashwant Mohite, S/o. Mr. Yashwant Mohite**, Agalgaon, Taluka : Kavathe Mahakal, District: Sangli, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Krishndeo Yashwant Mohite
- (B) **Address** : Mr. Krishndeo Yashwant Mohite,
S/o. Mr. Yashwant Mohite,
Agalgaon, Taluka: Kavathe Mahakal,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2783 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Shivam Raygonda Patil, S/o. Mr. Raygonda Patil**, Bedag, Taluka: Miraj, District: Sangli, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shivam Raygonda Patil
- (B) **Address** : Mr. Shivam Raygonda Patil,
S/o. Mr. Raygonda Patil,
Bedag, Taluka: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
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- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2784 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Muralidhar Baburao patil, S/o. Mr. Baburao patil**, Bedag, Taluka: Miraj, District: Sangli, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Muralidhar Baburao patil

(B) **Address** : Mr. Muralidhar Baburao patil,
S/o. Mr. Baburao patil,
Bedag, Taluka: Miraj,
District: Sangli,
Maharashtra, India.

(C) **Date of Authorised
User Application** : August 26, 2016

(D) **Registered Geographical
Indication** : **Sangli Raisins**



(E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha

(F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2785 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Chandrashekhar Babgonda Patil, S/o. Mr. Babgonda Patil**, Shanivar peth, Near Balaji Mandir, Taluka: Miraj, District: Sangli, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Chandrashekhar Babgonda Patil
- (B) **Address** : Mr. Chandrashekhar Babgonda Patil,
S/o. Mr. Babgonda Patil,
Shanivar peth, Near Balaji Mandir,
Taluka: Miraj, District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2786 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Vitthal Baburao Chavan, S/o. Mr. Baburao Chavan**, Umadi (Vitthalwadi), Taluka: Jat, District: Sangli, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vitthal Baburao Chavan
- (B) **Address** : Mr. Vitthal Baburao Chavan,
S/o. Mr. Baburao Chavan,
Umadi (Vitthalwadi), Taluka: Jat,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2787 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Tatyaso Kashinath Patil, S/o. Mr. Kashinath Patil**, Gayranwadi, Narwad, Taluka: Miraj, District: Sangli, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Tatyaso Kashinath Patil
- (B) **Address** : Mr. Tatyaso Kashinath Patil,
S/o. Mr. Kashinath Patil,
Gayranwadi, Narwad, Taluka: Miraj
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2788 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Kalgonda Sadhashiv Patil, S/o. Mr. Sadhashiv Patil**, Narwad, Taluka: Miraj, District: Sangli, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kalgonda Sadhashiv Patil
- (B) **Address** : Mr. Kalgonda Sadhashiv Patil,
S/o. Mr. Sadhashiv Patil,
Narwad, Taluka: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2789 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Rajgonda Khangonda Patil, S/o. Mr. Khangonda Patil**, Sawalaj, Taluka: Tasgaon, District: Sangli, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rajgonda Khangonda Patil
- (B) **Address** : Mr. Rajgonda Khangonda Patil,
S/o. Mr. Khangonda Patil,
Sawalaj, Taluka: Tasgaon,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2790 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Dilip Pandurang Kulkarni, S/o. Mr. Pandurang Kulkarni**, Naagthane, Taluka: Palus, District: Sangli, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dilip Pandurang Kulkarni
- (B) **Address** : Mr. Dilip Pandurang Kulkarni,
S/o. Mr. Pandurang Kulkarni,
Naagthane, Taluka: Palus,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2791 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Vijay Laxman Shinde, S/o. Mr. Laxman Shinde**, Morale, Taluka: Palus, District: Sangli, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of **Raisins** falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vijay Laxman Shinde
- (B) **Address** : Mr. Vijay Laxman Shinde,
S/o. Mr. Laxman Shinde,
Morale, Taluka: Palus,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : Sangli Raisins
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2792 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Subhash Ananda Sawashe, S/o. Mr. Ananda Sawashe**, Morale, Taluka: Palus, District: Sangli, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of **Raisins** falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Subhash Ananda Sawashe

(B) **Address** : Mr. Subhash Ananda Sawashe,
S/o. Mr. Ananda Sawashe,
Morale, Taluka: Palus,
District: Sangli,
Maharashtra, India.

(C) **Date of Authorised
User Application** : August 26, 2016

(D) **Registered Geographical
Indication** : Sangli Raisins



(E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha

(F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.


(G) **Class** : 31

(H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2793 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Raosaheb Ramchandra Kabade, S/o. Mr. Ramchandra Kabade**, Subhashnagar, Malgaon Road, Taluka : Miraj, District: Sangli, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Raosaheb Ramchandra Kabade
- (B) **Address** : Mr. Raosaheb Ramchandra Kabade,
S/o. Mr. Ramchandra Kabade,
Subhashnagar, Malgaon Road, Taluka: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
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- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2794 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Pramod Dhanpal Kabade, S/o. Mr. Dhanpal Kabade**, Deep', OPP. Herwadkar Residency, Othonel Colony, Pandharpur Road, Taluka: Miraj, District: Sangli, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pramod Dhanpal Kabade
- (B) **Address** : Mr. Pramod Dhanpal Kabade,
S/o. Mr. Dhanpal Kabade,
Deep', OPP. Herwadkar Residency,
Othonel Colony, Pandharpur Road,
Taluka: Miraj, District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Raisins

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**G.I. Authorised User Application No. - 2795 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Arvind Annasaheb Ghuli, S/o. Mr. Annasaheb Ghuli**, Rama udyan, Miraj-Pandharpur Road, Taluka: Miraj, District: Sangli, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of **Raisins** falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Arvind Annasaheb Ghuli
- (B) **Address** : Mr. Arvind Annasaheb Ghuli,
S/o. Mr. Annasaheb Ghuli,
Rama udyan, Miraj-Pandharpur Road,
Taluka: Miraj, District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : Sangli Raisins
- The logo is an oval shape with a black border. Inside the oval, there is a map of Maharashtra with a red dot indicating the location of Sangli. The text 'सांगली बेदाणा' is written in Devanagari script above the map, and 'SANGLI RAISIN' is written in English below the map.
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2796 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Shreyans Shital Chougule, S/o. Mr. Shital Chougule**, 'Gomatesh', Othonel Colony, Miraj-Pandharpur Road, Taluka: Miraj, District: Sangli, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of **Raisins** falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shreyans Shital Chougule
- (B) **Address** : Mr. Shreyans Shital Chougule,
S/o. Mr. Shital Chougule,
'Gomatesh', Othonel Colony,
Miraj-Pandharpur Road,
Taluka: Miraj, District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : Sangli Raisins
- The logo is an oval shape with a black border. Inside the oval, there is a stylized illustration of a bunch of raisins. Above the illustration, the text 'सांगली बेदाणा' is written in Devanagari script. Below the illustration, the text 'SANGLI RAISIN' is written in English capital letters.
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2797 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Ms. Sarita Shital Chougule, S/o. Mr. Shital Chougule**, 'Gomatesh', Othonel Colony, Miraj-Pandharpur Road, Taluka: Miraj, District: Sangli, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ms. Sarita Shital Chougule
- (B) **Address** : Ms. Sarita Shital Chougule,
S/o. Mr. Shital Chougule,
'Gomatesh', Othonel Colony,
Miraj-Pandharpur Road,
Taluka: Miraj, District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Sangli Raisins**
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- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2798 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Shrenik Shitalkumar Chougule, S/o. Mr. Shital Chougule**, 'Gomatesh', Othonel Colony, Miraj-Pandharpur Road, Taluka: Miraj, District: Sangli, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shrenik Shitalkumar Chougule
- (B) **Address** : Mr. Shrenik Shitalkumar Chougule,
S/o. Mr. Shital Chougule,
'Gomatesh', Othonel Colony,
Miraj-Pandharpur Road,
Taluka: Miraj, District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : Sangli Raisins
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 – Raisins

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**G.I. Authorised User Application No. - 2799 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Vitthal Appanna Mali, S/o. Mr. Appanna Mali**, Bedag, Taluka : Miraj, District: Sangli, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vitthal Appanna Mali
- (B) **Address** : Mr. Vitthal Appanna Mali,
S/o. Mr. Appanna Mali,
Bedag, Taluka: Miraj, District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2800 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Mangesh Sidgonda Patil, S/o. Mr. Sidgonda Patil**, kupwad, Taluka: Miraj, District: Sangli, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mangesh Sidgonda Patil
- (B) **Address** : Mr. Mangesh Sidgonda Patil,
S/o. Mr. Sidgonda Patil,
kupwad, Taluka: Miraj, District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2801 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Umesh Vishwanath Patil, S/o. Mr. Vishwanath Patil**, Bedak (Arag), Mangsuli Road, Patat Mala, Taluka: Miraj, District: Sangli, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Umesh Vishwanath Patil
- (B) **Address** : Mr. Umesh Vishwanath Patil,
S/o. Mr. Vishwanath Patil,
Bedak (Arag), Mangsuli Road, Patat Mala,
Taluka: Miraj, District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2802 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Amol Bapuso Patil, S/o. Mr. Bapuso Patil**, Bedag, Near Gangadhar Awati Mala, Taluka: Miraj, District: Sangli, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Amol Bapuso Patil
- (B) **Address** : Mr. Amol Bapuso Patil,
S/o. Mr. Bapuso Patil,
Bedag, Near Gangadhar Awati Mala,
Taluka: Miraj, District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha,
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2803 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Amit Kakasaheb Patil, S/o. Mr. Kakasaheb Patil**, Shaniwar peth, Near Balaji Mandir, Taluka: Miraj, District: Sangli, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of **Raisins** falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Amit Kakasaheb Patil
- (B) **Address** : Mr. Amit Kakasaheb Patil,
S/o. Mr. Kakasaheb Patil,
Shaniwar peth, Near Balaji Mandir,
Taluka: Miraj, District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : Sangli Raisins
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha,
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2804 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Mallikarjun Babgonda Patil, S/o. Mr. Babgonda Patil**, Shaniwar peth, Near Balaji Mandir, Taluka: Miraj, District: Sangli, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of **Raisins** falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mallikarjun Babgonda Patil
- (B) **Address** : Mr. Mallikarjun Babgonda Patil,
S/o. Mr. Babgonda Patil,
Shaniwar peth, Near Balaji Mandir,
Taluka: Miraj, District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : Sangli Raisins
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha,
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2805 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Dhanpal Ramchandra Kabade, S/o. Mr. Ramchandra Kabade**, 'Deep', Opp. Herwadkar Residency, Othonel Colony, Pandharpur Road, Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dhanpal Ramchandra Kabade
- (B) **Address** : Mr. Dhanpal Ramchandra Kabade,
S/o. Mr. Ramchandra Kabade,
'Deep', Opp. Herwadkar Residency, Othonel
Colony, Pandharpur Road, Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2806 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Sachin Dhanpal Kabade, S/o. Mr. Dhanpal Kabade**, at 'Deep', Opp. Herwadkar Residency, Othonel Colony, Pandharpur Road, Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sachin Ramchandra Kabade
- (B) **Address** : Mr. Sachin Ramchandra Kabade,
S/o. Mr. Dhanpal Kabade,
'Deep', Opp. Herwadkar Residency, Othonel
Colony, Pandharpur Road, Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2807 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Suryakant Sukumar Savakar, S/o. Mr. Sukumar Savakar**, at a/p Malgaon, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Suryakant Sukumar Savakar

(B) **Address** : Mr. Suryakant Sukumar Savakar,
S/o. Mr. Sukumar Savakar,
a/p Malgaon,
Taluk: Miraj,
District: Sangli,
Maharashtra, India.

(C) **Date of Authorised User Application** : August 26, 2016

(D) **Registered Geographical Indication** : **Sangli Raisins**



(E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha

(F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.

(G) **Class** : 31

(H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2808 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Abhijeet Chandrashekar Patil, S/o. Mr. Chandrashekar Patil**, at Shaniwar Peth, Near Balaji Mandir, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Abhijeet Chandrashekar Patil
- (B) **Address** : Mr. Abhijeet Chandrashekar Patil,
S/o. Mr. Chandrashekar Patil,
a/p Shaniwar Peth, Near Balaji Mandir,
Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
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- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2809 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Abhishek Mallikarjun Patil, S/o. Mr. Mallikarjun Patil**, at Shaniwar Peth, Near Balaji Mandir, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Abhishek Mallikarjun Patil
- (B) **Address** : Mr. Abhishek Mallikarjun Patil,
S/o. Mr. Mallikarjun Patil,
a/p Shaniwar Peth, Near Balaji Mandir,
Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
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- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2810 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Rahul Kumar Suganawar, S/o. Mr. Kumar Suganawar**, at Near L.I.C. Office, Shivaji Road, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rahul Kumar Suganawar
- (B) **Address** : Mr. Rahul Kumar Suganawar,
S/o. Mr. Kumar Suganawar,
Near L.I.C. Office, Shivaji Road,
Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016

- (D) **Registered Geographical Indication**

Sangli Raisins



- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2811 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Shantinath Kallappa Shirguppte, S/o. Mr. Kadhanna Shirguppte**, at a/p Bhoose, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shantinath Kallappa Shirguppte
- (B) **Address** : Mr. Shantinath Kallappa Shirguppte,
S/o. Mr. Kadhanna Shirguppte,
a/p Bhoose,
Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
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- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2812 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Dilip Ramchanra Mali, S/o. Mr. Ramchandra Mali**, at a/p Bedag, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dilip Ramchanra Mali
- (B) **Address** : Mr. Dilip Ramchanra Mali,
S/o. Mr. Ramchandra Mali,
a/p Bedag, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
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- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2813 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Abasaheb Anandrao Patil, S/o. Mr. Anandrao Patil**, at a/p Kavlapur, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Abasaheb Anandrao Patil
- (B) **Address** : Mr. Abasaheb Anandrao Patil,
S/o. Mr. Anandrao Patil,
a/p Kavlapur, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
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- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2814 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Ramesh Annappa Wandare, S/o. Mr. Annappa Wandre**, at a/p Wandre Mala, Subhashnagar, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ramesh Annappa Wandare
- (B) **Address** : Mr. Ramesh Annappa Wandare,
S/o. Mr. Annappa Wandre,
a/p Wandre Mala, Subhashnagar, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
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- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2816 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Balwant Ramkrishna Suryanwabshi, S/o. Mr. Ramkrishna Suryanwanshi**, at a/p Kuchi, Taluk: Kavathe Mahakal, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Balwant Ramkrishna Suryanwabshi
- (B) **Address** : Mr. Balwant Ramkrishna Suryanwabshi,
S/o. Mr. Ramkrishna Suryanwanshi,
a/p Kuchi, Taluk: Kavathe Mahakal,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
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- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2817 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Chandrakant Babaso Chavan, S/o. Mr. Babaso Chavan**, at Chavan Bharat Gas, a/p Malgaon, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Chandrakant Babaso Chavan
- (B) **Address** : Mr. Chandrakant Babaso Chavan,
S/o. Mr. Babaso Chavan,
Chavan Bharat Gas, a/p Malgaon, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
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- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2818 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Janardan Sitaram Sakhare, S/o. Mr. Sitaram Sakhare**, at, a/p Haroli Deshing, Taluk: Kavathe Mahakal, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Janardan Sitaram Sakhare
- (B) **Address** : Mr. Janardan Sitaram Sakhare,
S/o. Mr. Sitaram Sakhare,
a/p Haroli Deshing, Taluk: Kavathe Mahakal,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
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- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2819 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Aniket Dattatray Sakhare, S/o. Mr. Dattatray Sakhare**, at, a/p Miraj, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Aniket Dattatray Sakhare
- (B) **Address** : Mr. Aniket Dattatray Sakhare,
S/o. Mr. Dattatray Sakhare,
a/p Miraj, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
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- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2820 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Aniket Rajendra Ghuli, S/o. Mr. Rajendra Ghuli**, at, a/p Malgaon, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Aniket Rajendra Ghuli
- (B) **Address** : Mr. Aniket Rajendra Ghuli,
S/o. Mr. Rajendra Ghuli,
a/p Malgaon, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
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- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha,
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2821 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Yashwant Hariram Shinde, S/o. Mr. Hariram Shinde**, at, a/p Morale, Taluk: Palus, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Yashwant Hariram Shinde
- (B) **Address** : Mr. Yashwant Hariram Shinde,
S/o. Mr. Hariram Shinde,
a/p Morale, Taluk: Palus,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2822 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Sahadev Dattatray Gorad, S/o. Mr. Dattatray Gorad**, at, a/p Malgaon, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sahadev Dattatray Gorad
- (B) **Address** : Mr. Sahadev Dattatray Gorad,
S/o. Mr. Dattatray Gorad,
a/p Malgaon, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
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- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2823 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Ashwinikumar Neminath Hunasemar, S/o. Mr. Neminath Hunasemar**, at, a/p 'Trishala', Plot No. 16, Parshwanath Colony, Dhamni Road Sangli, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ashwinikumar Neminath Hunasemar
- (B) **Address** : Mr. Ashwinikumar Neminath Hunasemar,
S/o. Mr. Neminath Hunasemar,
a/p 'Trishala', Plot No. 16, Parshwanath
Colony, Dhamni Road Sangli,
District: Sangli, Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Sangli Raisins**
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- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2824 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Sanjay Tipgonda Patil, S/o. Mr. Tipgonda Patil**, at, a/p Takli, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sanjay Tipgonda Patil
- (B) **Address** : Mr. Sanjay Tipgonda Patil,
S/o. Mr. Tipgonda Patil,
a/p Takli, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
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- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2825 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Suresh Ramchandra Chiparge, S/o. Mr. Ramchandra Chiparge**, at, a/p Takli, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Suresh Ramchandra Chiparge
- (B) **Address** : Mr. Suresh Ramchandra Chiparge,
S/o. Mr. Ramchandra Chiparge,
a/p Takli, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
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- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha,
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2826 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Mahavir Ramchandra Chiparge, S/o. Mr. Ramchandra Chiparge**, at, a/p Takli, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mahavir Ramchandra Chiparge
- (B) **Address** : Mr. Mahavir Ramchandra Chiparge,
S/o. Mr. Ramchandra Chiparge,
a/p Takli, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
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- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2827 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Jinendra Ramchandra Chiparge, S/o. Mr. Ramchandra Chiparge**, at, a/p Takli, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Jinendra Ramchandra Chiparge
- (B) **Address** : Mr. Jinendra Ramchandra Chiparge,
S/o. Mr. Ramchandra Chiparge,
a/p Takli, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2828 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Kumar Ramchandra Chiparge, S/o. Mr. Ramchandra Chiparge**, at, a/p Takli, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kumar Ramchandra Chiparge
- (B) **Address** : Mr. Kumar Ramchandra Chiparge,
S/o. Mr. Ramchandra Chiparge,
a/p Takli, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2829 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Nayku Aappu Rajmane (Mali), S/o. Aappu Rajmane (Mali)**, at, a/p Subhashnagar, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Nayku Aappu Rajmane (Mali)
- (B) **Address** : Mr. Nayku Aappu Rajmane (Mali),
S/o. Aappu Rajmane (Mali),
a/p Subhashnagar, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
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- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2830 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Dattatray Nilkanthrao Patil, S/o. Nilkanthrao Patil**, at, a/p Agalgaon, Taluk: Kavathe Mahakal, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dattatray Nilkanthrao Patil
- (B) **Address** : Mr. Dattatray Nilkanthrao Patil,
S/o. Nilkanthrao Patil,
a/p Agalgaon, Taluk: Kavathe Mahakal,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
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- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2831 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Kakasaheb Bhupal Dhamne, S/o. Bhupal Dhamne**, at, a/p Malgaon, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kakasaheb Bhupal Dhamne
- (B) **Address** : Mr. Kakasaheb Bhupal Dhamne,
S/o. Bhupal Dhamne,
a/p Malgaon, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2832 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Raviraj Hanmant Mali, S/o. Hanmant Mali**, at, a/p Soni, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Raviraj Hanmant Mali
- (B) **Address** : Mr. Raviraj Hanmant Mali,
S/o. Hanmant Mali,
a/p Soni, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
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- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2833 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Bagwan M. Shafi Hajichand, S/o. Bagwan M. Hajichand**, at, a/p Miraj, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bagwan M. Shafi Hajichand
- (B) **Address** : Mr. Bagwan M. Shafi Hajichand,
S/o. Bagwan M. Hajichand,
a/p Miraj, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
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- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2834 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Surgonda Kalgonda Patil, S/o. Kalgonda Patil**, at, a/p Takli, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Surgonda Kalgonda Patil
- (B) **Address** : Mr. Surgonda Kalgonda Patil,
S/o. Kalgonda Patil,
a/p Takli, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2835 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Dattatray Pandurang Dabe, S/o. Mr. Pandurang Dabe**, at, a/p Visapur, Taluk: Tasgaon, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dattatray Pandurang Dabe
- (B) **Address** : Mr. Dattatray Pandurang Dabe,
S/o. Mr. Pandurang Dabe,
a/p Visapur, Taluk: Tasgaon,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2836 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Amol Ganpatrao Kabade, S/o. Mr. Ganpatrao Kabade**, at, a/p Malgaon, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Amol Ganpatrao Kabade
- (B) **Address** : Mr. Amol Ganpatrao Kabade,
S/o. Mr. Ganpatrao Kabade,
a/p Malgaon, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2837 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Anant Baburao Kabade, S/o. Mr. Baburao Kabade**, at, a/p Malgaon, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Anant Baburao Kabade
- (B) **Address** : Mr. Anant Baburao Kabade,
S/o. Mr. Baburao Kabade,
a/p Malgaon, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2838 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Balaso Shivaji Pol, S/o. Mr. Shivaji Pol**, at, a/p Rajapur, Taluk: Tasgaon, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Balaso Shivaji Pol
- (B) **Address** : Mr. Balaso Shivaji Pol,
S/o. Mr. Shivaji Pol,
a/p Rajapur, Taluk: Tasgaon,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2839 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Abhijit Shankar Gaikwad, S/o. Mr. Shankar Gaikwad**, at, a/p Malgaon, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Abhijit Shankar Gaikwad
- (B) **Address** : Mr. Abhijit Shankar Gaikwad,
S/o. Mr. Shankar Gaikwad,
a/p Malgaon, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2840 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Onkar Ashok Salgare, S/o. Mr. Ashok Salgare**, at, a/p Malgaon, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Onkar Ashok Salgare
- (B) **Address** : Mr. Onkar Ashok Salgare,
S/o. Mr. Ashok Salgare,
a/p Malgaon, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2841 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Uddhav Dhanoba Sawant, S/o. Mr. Dhanoba Sawant**, at, a/p Malgaon, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Uddhav Dhanoba Sawant
- (B) **Address** : Mr. Uddhav Dhanoba Sawant,
S/o. Mr. Dhanoba Sawant,
a/p Malgaon, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2842 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Shivappa Baburao Mali, S/o. Mr. Baburao Mali**, at, a/p Malgaon, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shivappa Baburao Mali
- (B) **Address** : Mr. Shivappa Baburao Mali,
S/o. Mr. Baburao Mali,
a/p Malgaon, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2843 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Aniket Arvind Panade, S/o. Mr. Arvind Panade**, at, c/o Microhone Industries, Plot No. H7/A, MIDC, Kupwad, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Aniket Arvind Panade
- (B) **Address** : Mr. Aniket Arvind Panade,
S/o. Mr. Arvind Panade,
a/o Microhone Industries, Plot No. H7/A, MIDC,
Kupwad, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
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- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha,
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416 416,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2844 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Arvind Bapuso Panade, S/o. Mr. Bapuso Panade**, at, c/o Microhone Industries, Plot No. H7/A, MIDC, Kupwad, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Arvind Bapuso Panade
- (B) **Address** : Mr. Arvind Bapuso Panade,
S/o. Mr. Bapuso Panade,
a/o Microhone Industries, Plot No. H7/A, MIDC,
Kupwad, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
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- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2845 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Vidyadhar Rajgonda Darure, S/o. Mr. Rajgonda Darure**, at, a/p Mallewadi, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vidyadhar Rajgonda Darure
- (B) **Address** : Mr. Vidyadhar Rajgonda Darure,
S/o. Mr. Rajgonda Darure,
a/p Mallewadi, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2846 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Arun Ramling Mali, S/o. Mr. Ramling Mali**, at, a/p Malgaon, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Arun Ramling Mali
- (B) **Address** : Mr. Arun Ramling Mali,
S/o. Mr. Ramling Mali,
a/p Malgaon, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2847 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Vinod Vilas Gholap, S/o. Mr. Vilas Gholap**, at, a/p Malgaon, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vinod Vilas Gholap
- (B) **Address** : Mr. Vinod Vilas Gholap,
S/o. Mr. Vilas Gholap,
a/p Malgaon, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2848 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Deepak Hariba Shinde, S/o. Mr. Hariba Shinde**, at, a/p Dongarwadi, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Deepak Hariba Shinde
- (B) **Address** : Mr. Deepak Hariba Shinde,
S/o. Mr. Hariba Shinde,
a/p Dongarwadi, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2849 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Annasaheb Kalappa Sawkar, S/o. Mr. Kalappa Sawar**, at, a/p Malgaon, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Annasaheb Kalappa Sawkar
- (B) **Address** : Mr. Annasaheb Kalappa Sawkar,
S/o. Mr. Kalappa Sawar,
a/p Malgaon, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2850 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Ashok Parisa Suganawar, S/o. Mr. Parisa Suganawar**, at, Shivaji Road, Near LIC Office, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ashok Parisa Suganawar
- (B) **Address** : Mr. Ashok Parisa Suganawar,
S/o. Mr. Parisa Suganawar,
Shivaji Road, Near LIC Office, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
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- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2851 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Bahubali Nabhiraj Desai, S/o. Mr. Nabhiraj Desai**, at, a/p Takli, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bahubali Nabhiraj Desai
- (B) **Address** : Mr. Bahubali Nabhiraj Desai,
S/o. Mr. Nabhiraj Desai,
a/p Takli, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
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- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2852 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Sanjeev Vitthal Mali, S/o. Mr. Vitthal Mali**, at, a/p Kumthe, Taluk: Tasgaon, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sanjeev Vitthal Mali
- (B) **Address** : Mr. Sanjeev Vitthal Mali,
S/o. Mr. Vitthal Mali,
a/p Kumthe, Taluk: Tasgaon,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2853 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Ramchandra Shankarrao Chavan, S/o. Mr. Shankarrao Chavan**, at, a/p Malgaon, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ramchandra Shankarrao Chavan
- (B) **Address** : Mr. Ramchandra Shankarrao Chavan,
S/o. Mr. Shankarrao Chavan,
a/p Malgaon, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha,
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416 416,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2854 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Anil Mallappa Londake, S/o. Mr. Mallappa Londake**, at, a/p Takli, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Anil Mallappa Londake
- (B) **Address** : Mr. Anil Mallappa Londake,
S/o. Mr. Mallappa Londake,
a/p Takli, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2855 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Sadanand Ramchandra Savkar, S/o. Mr. Ramchandra Savkar**, at, a/p Malgaon, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sadanand Ramchandra Savkar
- (B) **Address** : Mr. Sadanand Ramchandra Savkar,
S/o. Mr. Ramchandra Savkar,
a/p Malgaon, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2856 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Prashant Bhalchandra Shirgave, S/o. Mr. Bhalchandra Shirgave**, at, Yashwant Hsg. Society, Plot No.49, Opposite Mankapure Hospital, Sangli Road, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Prashant Bhalchandra Shirgave
- (B) **Address** : Mr. Prashant Bhalchandra Shirgave,
S/o. Mr. Bhalchandra Shirgave,
Yashwant Hsg. Society, Plot No.49,
Opposite Mankapure Hospital, Sangli Road,
Taluk: Miraj,
District: Sangli, Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
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- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2857 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Shashikant Dhanchandra Kanwade, S/o. Mr. Dhanchandra Kanwade**, at, a/p Malgaon, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shashikant Dhanchandra Kanwade
- (B) **Address** : Mr. Shashikant Dhanchandra Kanwade,
S/o. Mr. Dhanchandra Kanwade,
a/p Malgaon, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
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- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2858 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Uday Mukundrao Shete, S/o. Mr. Mukundrao Shete**, at, a/p Tasgaon, Taluk: Tasgaon, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Uday Mukundrao Shete
- (B) **Address** : Mr. Uday Mukundrao Shete,
S/o. Mr. Mukundrao Shete,
a/p Tasgaon, Taluk: Tasgaon,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Sangli Raisins**
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- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2859 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Shantinath Bhupal Dhamne, S/o. Mr. Bhupal Dhamne**, at, a/p Malgaon, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shantinath Bhupal Dhamne
- (B) **Address** : Mr. Shantinath Bhupal Dhamne,
S/o. Mr. Bhupal Dhamne,
a/p Malgaon, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2860 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Subhash Jaypal Dhamne, S/o. Mr. Jaypal Dhamne**, at, a/p Malgaon, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Subhash Jaypal Dhamne
- (B) **Address** : Mr. Subhash Jaypal Dhamne,
S/o. Mr. Jaypal Dhamne,
a/p Malgaon, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
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- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2861 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Neminath Shrimant Shedbale, S/o. Mr. Shrimant Shedbale**, at, a/p Malgaon, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Neminath Shrimant Shedbale
- (B) **Address** : Mr. Neminath Shrimant Shedbale,
S/o. Mr. Shrimant Shedbale,
a/p Malgaon, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
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- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2862 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Baburao Bhau Apradh, S/o. Mr. Bhau Apradh**, at, a/p Malgaon, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Baburao Bhau Apradh
- (B) **Address** : Mr. Baburao Bhau Apradh,
S/o. Mr. Bhau Apradh,
a/p Malgaon, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2863 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Rajendra Parisa Viroje, S/o. Mr. Parisa Viroje**, at, a/p Malgaon, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rajendra Parisa Viroje
- (B) **Address** : Mr. Rajendra Parisa Viroje,
S/o. Mr. Parisa Viroje,
a/p Malgaon, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2864 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Sachin Shripal Mhaishale, S/o. Mr. Shripal Mhaishale**, at, a/p Malgaon, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sachin Shripal Mhaishale
- (B) **Address** : Mr. Sachin Shripal Mhaishale,
S/o. Mr. Shripal Mhaishale,
a/p Malgaon, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2865 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Malgounda Bharteshwar Bagane, S/o. Mr. Bharteshwar Bagane**, at a/p Malgaon, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Malgounda Bharteshwar Bagane
- (B) **Address** : Mr. Malgounda Bharteshwar Bagane,
S/o. Mr. Bharteshwar Bagane,
a/p Malgaon, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2866 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Ramgonda Yashvant Patil, S/o. Mr. Yashvant Patil**, at a/p Takli, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ramgonda Yashvant Patil
- (B) **Address** : Mr. Ramgonda Yashvant Patil,
S/o. Mr. Yashvant Patil,
a/p Takli, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Sangli Raisins**
- The logo is circular with a thick black border. Inside the circle, there is a map of India in the center. Above the map, the text 'सांगली बेदाणा' is written in Devanagari script. Below the map, the text 'SANGLI RAISIN' is written in English capital letters.
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2867 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Ashok Nabhgonda Patil, S/o. Mr. Nabhgonda Patil**, at a/p Malgaon, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ashok Nabhgonda Patil
- (B) **Address** : Mr. Ashok Nabhgonda Patil,
S/o. Mr. Nabhgonda Patil,
a/p Malgaon, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2868 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Siddhant Sushilkumar Chougule, S/o. Mr. Sushilkumar Chougule**, at 'Gomtesh' Bungalow, Othonel Colony, Pandharpur Road, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Siddhant Sushilkumar Chougule
- (B) **Address** : Mr. Siddhant Sushilkumar Chougule,
S/o. Mr. Sushilkumar Chougule,
'Gomtesh' Bungalow, Othonel Colony,
Pandharpur Road, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2869 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Sushil Raosaheb Chougule, S/o. Mr. Sushil Raosaheb Chougule**, at 'Gomtesh' Bungalow, Othonel Colony, Pandharpur Road, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sushil Raosaheb Chougule
- (B) **Address** : Mr. Sushil Raosaheb Chougule,
S/o. Mr. Sushil Raosaheb Chougule,
'Gomtesh' Bungalow, Othonel Colony,
Pandharpur Road, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2870 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Kuber Bharmu Gare, S/o. Mr. Bharmu Gare**, at a/p Gundewadi, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kuber Bharmu Gare
- (B) **Address** : Mr. Kuber Bharmu Gare,
S/o. Mr. Bharmu Gare,
a/p Gundewadi, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2871 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Mohan Akaram Shinde, S/o. Mr. Akaram Shinde**, at a/p Khanderajuri, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mohan Akaram Shinde
- (B) **Address** : Mr. Mohan Akaram Shinde,
S/o. Mr. Akaram Shinde,
a/p Khanderajuri, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2872 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Arvind Ashok Gholap, S/o. Mr. Ashok Gholap**, at a/p Malgaon, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Arvind Ashok Gholap
- (B) **Address** : Mr. Arvind Ashok Gholap,
S/o. Mr. Ashok Gholap,
a/p Malgaon, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2873 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Basaveshwar Anandrao Satpute, S/o. Mr. Anandrao Satpute**, at Anand Complex, Shivaji Road, Miraj, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Basaveshwar Anandrao Satpute
- (B) **Address** : Mr. Basaveshwar Anandrao Satpute,
S/o. Mr. Anandrao Satpute,
Anand Complex, Shivaji Road, Miraj, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
- The logo is an oval-shaped emblem with a black border. Inside the oval, there is a map of India in the center. Above the map, the text 'सांगली बेदाणा' is written in Devanagari script. Below the map, the text 'SANGLI RAISIN' is written in English capital letters.
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2874 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Vardhaman Prakash Kanwade, S/o. Mr. Prakash Kanwade**, at a/p Malgaon, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vardhaman Prakash Kanwade
- (B) **Address** : Mr. Vardhaman Prakash Kanwade,
S/o. Mr. Prakash Kanwade,
a/p Malgaon, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2875 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Manik Maruti Mali, S/o. Mr. Maruti Mali**, at Ganesh Colony (Subhashnagar), Malgaon, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Manik Maruti Mali
- (B) **Address** : Mr. Manik Maruti Mali,
S/o. Mr. Maruti Mali,
Ganesh Colony (Subhashnagar), Malgaon,
Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2876 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Amol Dilip Jatte, S/o. Mr. Dilip Jatte**, at Laxminagar, Malgaon, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Amol Dilip Jatte
- (B) **Address** : Mr. Amol Dilip Jatte,
S/o. Mr. Dilip Jatte,
Laxminagar, Malgaon,
Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2877 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Amgonda Dada Patil, S/o. Mr. Dada Patil**, at Near Jain Basti, Takli, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Amgonda Dada Patil
- (B) **Address** : Mr. Amgonda Dada Patil,
S/o. Mr. Dada Patil,
Near Jain Basti, Takli,
Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2878 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Surendra Dada Bhande, S/o. Mr. Dada Bhande**, at a/p Malgaon, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Surendra Dada Bhande
- (B) **Address** : Mr. Surendra Dada Bhande,
S/o. Mr. Dada Bhande,
a/p Malgaon, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2879 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Raoso Appaso Patil, S/o. Mr. Appaso Patil**, at a/p Behind Jain Basti, Malgonda Patil Kirana Stores, Mhaisal, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Raoso Appaso Patil
- (B) **Address** : Mr. Raoso Appaso Patil,
S/o. Mr. Appaso Patil,
a/p Behind Jain Basti, Malgonda Patil Kirana
Stores, Mhaisal, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha,
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416 416,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2880 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Raoso Chavgonda Patil, S/o. Mr. Changonda Patil**, at a/p Erandoli, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Raoso Chavgonda Patil
- (B) **Address** : Mr. Raoso Chavgonda Patil,
S/o. Mr. Chavgaonda Patil,
a/p Erandoli, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2881 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Sujeet Suresh Lakade, S/o. Mr. Suresh Lakade**, at a/p Bedag, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sujeet Suresh Lakade
- (B) **Address** : Mr. Sujeet Suresh Lakade,
S/o. Mr. Suresh Lakade,
a/p Bedag, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2882 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Arun Sadashiv Mali, S/o. Mr. Sadashiv Mali**, at a/p Kumthe, Taluk: Tasgaon, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Arun Sadashiv Mali
- (B) **Address** : Mr. Arun Sadashiv Mali,
S/o. Mr. Sadashiv Mali,
a/p Kumthe, Taluk: Tasgaon,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2883 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Ajit Yashwant Patil, S/o. Mr. Yashwant Patil**, at a/p Takli, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ajit Yashwant Patil
- (B) **Address** : Mr. Ajit Yashwant Patil,
S/o. Mr. Yashwant Patil,
a/p Takli, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2884 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Mahaling Santaram Hajare, S/o. Mr. Santaram Hajare**, at a/p Kumthe, Taluk: Tasgaon, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mahaling Santaram Hajare
- (B) **Address** : Mr. Mahaling Santaram Hajare,
S/o. Mr. Santaram Hajare,
a/p Kumthe, Taluk: Tasgaon,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
- The logo is an oval-shaped emblem. Inside the oval, there is a map of India with a small figure of a person standing on it. Above the map, the text 'सांगली बेदाणा' is written in Devanagari script. Below the map, the text 'SANGLI RAISIN' is written in English capital letters.
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2885 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Annappa Shivappa Kullolli, S/o. Mr. Shivappa Kullolli**, at a/p Vajrawadi, Taluk: Jat, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Annappa Shivappa Kullolli
- (B) **Address** : Mr. Annappa Shivappa Kullolli,
S/o. Mr. Shivappa Kullolli,
a/p Vajrawadi, Taluk: Jat,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2886 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Anil Annaso Nandagave, S/o. Mr. Annaso Nandagave**, at a/p Malgaon, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Anil Annaso Nandagave
- (B) **Address** : Mr. Anil Annaso Nandagave,
S/o. Mr. Annaso Nandagave,
a/p Malgaon, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2887 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Adinath Bahubai Patil, S/o. Mr. Bahubali Patil**, at a/p Mhaisal, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Adinath Bahubai Patil
- (B) **Address** : Mr. Adinath Bahubai Patil,
S/o. Mr. Bahubali Patil,
a/p Mhaisal, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2888 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Mahesh Vishwanath Kokane, S/o. Mr. Vishwanath Kokane**, at a/p Malgaon, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mahesh Vishwanath Kokane
- (B) **Address** : Mr. Mahesh Vishwanath Kokane,
S/o. Mr. Vishwanath Kokane,
a/p Malgaon, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2889 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Arvind Ganpati Gulavane, S/o. Mr. Ganpati Gulavane**, at a/p Takli, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Arvind Ganpati Gulavane
- (B) **Address** : Mr. Arvind Ganpati Gulavane,
S/o. Mr. Ganpati Gulavane,
a/p Takli, Taluk: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2890 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Nanasaheb Bahubali Bagane, S/o. Mr. Bahubali Bagane**, at 2/5, Anurang Balaji Apartment, Vishrambag, Sangli, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Nanasaheb Bahubali Bagane
- (B) **Address** : Mr. Nanasaheb Bahubali Bagane,
S/o. Mr. Bahubali Bagane,
2/5, Anurang Balaji Apartment, Vishrambag,
Sangli, District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2891 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Chandrakant Shridhar Magdum, S/o. Mr. Shridhar Magdum,** at a/p Vasumbe, Taluk: Tasgaon, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Chandrakant Shridhar Magdum
- (B) **Address** : Mr. Chandrakant Shridhar Magdum,
S/o. Mr. Shridhar Magdum,
a/p Vasumbe, Taluk: Tasgaon, District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2892 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Suraj Babaso Jatte, S/o. Mr. Babaso Jatte**, at Jatte Mala, Belgaon Road, Subhashnagar Taluk: Mirat, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Suraj Babaso Jatte
- (B) **Address** : Mr. Suraj Babaso Jatte,
S/o. Mr. Babaso Jatte,
a/p Jatte Mala, Belgaon Road, Subhashnagar,
Taluk: Mirat, District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2893 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Dilip Annaso Shiragure, S/o. Mr. Annaso Shiragure**, at a/p Malgaon, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dilip Annaso Shiragure
- (B) **Address** : Mr. Dilip Annaso Shiragure,
S/o. Mr. Annaso Shiragure,
a/p Malgaon, Taluk: Miraj, District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
- The logo is an oval-shaped emblem with a black border. Inside the oval, there is a map of India in the center. Above the map, the text 'सांगली बेदाणा' is written in Devanagari script. Below the map, the text 'SANGLI RAISIN' is written in English capital letters.
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. – 2894 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Chidanand Revappa Honrao, S/o. Mr. Revappa Honrao**, at a/p Sangli, Taluk: Miraj, District: Sangli – 416312, Maharashtra, India. dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Chidanand Revappa Honrao
- (B) **Address** : Mr. Chidanand Revappa Honrao,
S/o. Mr. Revappa Honrao,
a/p Sangli, Taluk: Miraj, District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluk: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2895 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Samsheer Vajir Nandrekar, S/o. Mr. Vajir Nandrekar**, Malgaon, Taluka: Miraj, District: Sangli, Maharashtra, India, dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Samsheer Vajir Nandrekar
- (B) **Address** : Mr. Samsheer Vajir Nandrekar,
S/o. Mr. Vajir Nandrekar,
Malgaon, Taluka: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2896 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Jainuddin Vajir Nandrekar, S/o. Mr. Vajir Nandrekar**, Malgaon, Taluka: Miraj, District: Sangli, Maharashtra, India, dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Jainuddin Vajir Nandrekar
- (B) **Address** : Mr. Jainuddin Vajir Nandrekar,
S/o. Mr. Vajir Nandrekar,
Malgaon, Taluka: Miraj, District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2897 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Dhanaji Rama Gaikwad, S/o. Mr. Rama Gaikwad**, Malgaon, Taluka: Miraj, District: Sangli, Maharashtra, India, dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dhanaji Rama Gaikwad
- (B) **Address** : Mr. Dhanaji Rama Gaikwad,
S/o. Mr. Rama Gaikwad,
Malgaon, Taluka: Miraj, District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2898 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Prakash Mahadev Karande, S/o. Mr. Mahadev Karande**, Takli, Taluka: Miraj, District: Sangli, Maharashtra, India, dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Prakash Mahadev Karande
- (B) **Address** : Mr. Prakash Mahadev Karande,
S/o. Mr. Mahadev Karande,
Takli, Taluka: Miraj, District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2899 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Dhanpal Dudhu Viroje, S/o. Mr. Dudhu Viroje**, Malgaon, Taluka: Miraj, District: Sangli, Maharashtra, India, dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dhanpal Dudhu Viroje
- (B) **Address** : Mr. Dhanpal Dudhu Viroje,
S/o. Mr. Dudhu Viroje,
Malgaon, Taluka: Miraj, District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2900 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Annaso Somgonda Patil, S/o. Mr. Somgonda Patil**, Erandoli, Taluka: Miraj, District: Sangli, Maharashtra, India, dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Annaso Somgonda Patil
- (B) **Address** : Mr. Annaso Somgonda Patil,
S/o. Mr. Somgonda Patil,
Erandoli, Taluka: Miraj, District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2901 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Gunadhar Budhgonda Patil, S/o. Mr. Budhgonda Patil**, Takli, Taluka: Miraj, District: Sangli, Maharashtra, India, dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Gunadhar Budhgonda Patil
- (B) **Address** : Mr. Gunadhar Budhgonda Patil,
S/o. Mr. Budhgonda Patil,
Takli, Taluka: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2902 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Tipgonda Rajgonda patil, S/o. Mr. Rajgonda patil**, Erandoli, Taluka: Miraj, District: Sangli, Maharashtra, India, dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Tipgonda Rajgonda patil
- (B) **Address** : Mr. Tipgonda Rajgonda patil,
S/o. Mr. Rajgonda patil,
Erandoli, Taluka: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : Sangli Raisins
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2903 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Vijay Appaso Londake, S/o. Mr. Appaso Londake**, Takli Bolwad, Taluka: Miraj, District: Sangli, Maharashtra, India, dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vijay Appaso Londake
- (B) **Address** : Mr. Vijay Appaso Londake,
S/o. Mr. Appaso Londake,
Takli Bolwad, Taluka: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2904 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Rajendra Baburao Vasagade, S/o. Mr. Baburao Vasagade**, Highschool Road, Malgaon, Taluka: Miraj, District: Sangli, Maharashtra, India, dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rajendra Baburao Vasagade
- (B) **Address** : Mr. Rajendra Baburao Vasagade,
S/o. Mr. Baburao Vasagade,
Highschool Road, Malgaon, Taluka: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2905 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Amjad Allauddin Nandrekar, S/o. Mr. Allauddin Nandrekar**, Subhashnagar, Taluka: Miraj, District: Sangli, Maharashtra, India, dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Amjad Allauddin Nandrekar
- (B) **Address** : Mr. Amjad Allauddin Nandrekar,
S/o. Mr. Allauddin Nandrekar,
Subhashnagar, Taluka: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2906 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Pravin Raosaheb Patil, S/o. Mr. Raosaheb Patil**, Bolwad, Taluka: Miraj, District: Sangli, Maharashtra, India, dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Pravin Raosaheb Patil

(B) **Address** : Mr. Pravin Raosaheb Patil,
S/o. Mr. Raosaheb Patil,
Bolwad, Taluka: Miraj,
District: Sangli,
Maharashtra, India.

(C) **Date of Authorised
User Application** : August 26, 2016

(D) **Registered Geographical
Indication** : **Sangli Raisins**



(E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha

(F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.


(G) **Class** : 31

(H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2907 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Anil Suresh Gulvane, S/o. Mr. Suresh Gulvane**, Takli, Taluka: Miraj, District: Sangli, Maharashtra, India, dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Anil Suresh Gulvane
- (B) **Address** : Mr. Anil Suresh Gulvane,
S/o. Mr. Suresh Gulvane,
Takli, Taluka: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2908 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Prakash Namdev Mali, S/o. Mr. Namdev Mali**, Chinchani (Malinagar), Taluka: Tasgaon, District: Sangli, Maharashtra, India, dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Prakash Namdev Mali
- (B) **Address** : Mr. Prakash Namdev Mali,
S/o. Mr. Namdev Mali,
Chinchani (Malinagar), Taluka: Tasgaon,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2909 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Suresh Sadashiv Patil, S/o. Mr. Sadashiv Patil**, Vasumbe, Taluka: Tasgaon, District: Sangli, Maharashtra, India, dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Suresh Sadashiv Patil
- (B) **Address** : Mr. Suresh Sadashiv Patil,
S/o. Mr. Sadashiv Patil,
Vasumbe, Taluka: Tasgaon,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2910 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Pandurang Shripati Jadhav, S/o. Mr. Shripati Jadhav**, Chinchani, Taluka: Tasgaon, District: Sangli, Maharashtra, India, dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pandurang Shripati Jadhav
- (B) **Address** : Mr. Pandurang Shripati Jadhav,
S/o. Mr. Shripati Jadhav,
Chinchani, Taluka: Tasgaon,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2911 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Vinod Vasantao patil, S/o. Mr. Vasantao patil**, 128, Patil Galli, Santi Nagar Niwas, Takli Bolwad, Taluka: Miraj, District: Sangli, Maharashtra, India, dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vinod Vasantao patil
- (B) **Address** : Mr. Vinod Vasantao patil,
S/o. Mr. Vasantao patil,
128, Patil Galli, Santi Nagar Niwas, Takli Bolwad,
Taluka: Miraj, District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2912 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Pravin Rajkumar Dhamane, S/o. Mr. Rajkumar Dhamane**, Malgaon, Taluka: Miraj, District: Sangli, Maharashtra, India, dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pravin Rajkumar Dhamane
- (B) **Address** : Mr. Pravin Rajkumar Dhamane,
S/o. Mr. Rajkumar Dhamane,
Malgaon, Taluka: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2913 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Sukhdev Tukaram Jadhav, S/o. Mr. Tukaram Jadhav**, Agalgaon, Taluka: Kavthemahankal, District: Sangli, Maharashtra, India, dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sukhdev Tukaram Jadhav
- (B) **Address** : Mr. Sukhdev Tukaram Jadhav,
S/o. Mr. Tukaram Jadhav,
Agalgaon, Taluka: Kavthemahankal,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2914 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Milind Dilip Kulkarni, S/o. Mr. Dilip Kulkarni**, Nagthane, Taluka: Palus, District: Sangli, Maharashtra, India, dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Milind Dilip Kulkarni
- (B) **Address** : Mr. Milind Dilip Kulkarni,
S/o. Mr. Dilip Kulkarni,
Nagthane, Taluka: Palus,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2915 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Abhijit Maruti Kadam, S/o. Mr. Maruti Kadam**, Hatnur, Taluka: Tasgaon, District: Sangli, Maharashtra, India, dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Abhijit Maruti Kadam
- (B) **Address** : Mr. Abhijit Maruti Kadam,
S/o. Mr. Maruti Kadam,
Hatnur, Taluka: Tasgaon,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2916 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Maruti Rewappa Kadam, S/o. Mr. Rewappa Kadam**, Hatnur, Taluka: Tasgaon, District: Sangli, Maharashtra, India, dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Maruti Rewappa Kadam
- (B) **Address** : Mr. Maruti Rewappa Kadam,
S/o. Mr. Rewappa Kadam,
Hatnur, Taluka: Tasgaon,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2917 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Milan Dilip Kulkarni, S/o. Mr. Dilip Kulkarni**, Nagthane, Taluka: Palus, District: Sangli, Maharashtra, India, dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Milan Dilip Kulkarni
- (B) **Address** : Mr. Milan Dilip Kulkarni,
S/o. Mr. Dilip Kulkarni,
Nagthane, Taluka: Palus,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2918 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mrs. Shashikala Maruti Kadam, W/o. Mr. Maruti Kadam**, Hatnur, Taluka: Tasgaon, District: Sangli, Maharashtra, India, dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Shashikala Maruti Kadam
- (B) **Address** : Mrs. Shashikala Maruti Kadam,
W/o. Mr. Maruti Kadam,
Hatnur, Taluka: Tasgaon,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2919 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Rohidas Dnyanoba Satapute, S/o. Mr. Dnyanoba Satapute**, Umadi, Taluka: Jat, District: Sangli, Maharashtra, India, dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rohidas Dnyanoba Satapute
- (B) **Address** : Mr. Rohidas Dnyanoba Satapute,
S/o. Mr. Dnyanoba Satapute,
Umadi, Taluka: Jat,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
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- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2920 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Sanjay Aadgonda Patil, S/o. Mr. Aadgonda Patil**, Takali, P-Bolwad, Taluka: Miraj, District: Sangli, Maharashtra, India, dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sanjay Aadgonda Patil
- (B) **Address** : Mr. Sanjay Aadgonda Patil,
S/o. Mr. Aadgonda Patil,
Takali, P-Bolwad, Taluka: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
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- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2921 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Rajgonda Dhanpal Danole, S/o. Mr. Dhanpal Danole**, Erandoli, Taluka: Miraj, District: Sangli, Maharashtra, India, dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rajgonda Dhanpal Danole
- (B) **Address** : Mr. Rajgonda Dhanpal Danole,
S/o. Mr. Dhanpal Danole,
Erandoli, Taluka: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
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- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2922 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Ajay Bapusaheb Rajmane, S/o. Mr. Bapusaheb Rajmane**, Subhashnagar, Taluka: Miraj, District: Sangli, Maharashtra, India, dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

(A) **Applicant** : Mr. Ajay Bapusaheb Rajmane

(B) **Address** : Mr. Ajay Bapusaheb Rajmane,
S/o. Mr. Bapusaheb Rajmane,
Subhashnagar, Taluka: Miraj,
District: Sangli,
Maharashtra, India.

(C) **Date of Authorised
User Application** : August 26, 2016

(D) **Registered Geographical
Indication** : **Sangli Raisins**



(E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha

(F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.


(G) **Class** : 31

(H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2923 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Mahadev Vithal Mali, S/o. Mr. Vithal Mali**, Tanang, Taluka: Miraj, District: Sangli, Maharashtra, India, dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mahadev Vithal Mali
- (B) **Address** : Mr. Mahadev Vithal Mali,
S/o. Mr. Vithal Mali,
Tanang, Taluka: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2924 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Narayan Baburao Mhetre, S/o. Mr. Baburao Mhetre**, Tasgaon, Taluka: Tasgaon, District: Sangli, Maharashtra, India, dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Narayan Baburao Mhetre
- (B) **Address** : Mr. Narayan Baburao Mhetre,
S/o. Mr. Baburao Mhetre,
Tasgaon, Taluka: Tasgaon,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2925 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Jayraj Govind Mali, S/o. Mr. Govind Mali**, Kharshing, Taluka: Kavathemahankal, District: Sangli, Maharashtra, India, dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Jayraj Govind Mali
- (B) **Address** : Mr. Jayraj Govind Mali,
S/o. Mr. Govind Mali,
Kharshing, Taluka: Kavathemahankal,
District: Sangli, Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2926 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Rajiv Dattatrya Sakhadeo, S/o. Mr. Dattatrya Sakhadeo**, Malgaon, Taluka: Miraj, District: Sangli, Maharashtra, India, dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rajiv Dattatrya Sakhadeo
- (B) **Address** : Mr. Rajiv Dattatrya Sakhadeo,
S/o. Mr. Dattatrya Sakhadeo,
Malgaon, Taluka: Miraj, District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2927 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Vasanttrao Shankarrao Chavan, S/o. Mr. Shankarrao Chavan**, Subhashnagar, Taluka: Miraj, District: Sangli, Maharashtra, India, dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vasanttrao Shankarrao Chavan
- (B) **Address** : Mr. Vasanttrao Shankarrao Chavan,
S/o. Mr. Shankarrao Chavan,
Subhashnagar, Taluka: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
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- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2928 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Anil Tukaram Gurav, S/o. Mr. Tukaram Gurav**, Turchi, Taluka: Tasgaon, District: Sangli, Maharashtra, India, dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Anil Tukaram Gurav
- (B) **Address** : Mr. Anil Tukaram Gurav,
S/o. Mr. Tukaram Gurav,
Turchi, Taluka: Tasgaon,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2929 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Sanjay Appaso Kanwade, S/o. Mr. Appaso Kanwade**, Mallewadi, Taluka: Miraj, District: Sangli, Maharashtra, India, dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sanjay Appaso Kanwade
- (B) **Address** : Mr. Sanjay Appaso Kanwade,
S/o. Mr. Appaso Kanwade,
Mallewadi, Taluka: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
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- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha,
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416 416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2930 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Suresh Tanaji Jamdade, S/o. Mr. Tanaji Jamdade**, Manerajuri, Taluka: Tasgaon, District: Sangli, Maharashtra, India, dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Suresh Tanaji Jamdade
- (B) **Address** : Mr. Suresh Tanaji Jamdade,
S/o. Mr. Tanaji Jamdade,
Manerajuri, Taluka: Tasgaon,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha,
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2931 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mrs. Ashwini Pandit Patil, W/o. Mr. Pandit Patil**, Kavalapur, Taluka: Miraj, District: Sangli, Maharashtra, India, dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Ashwini Pandit Patil
- (B) **Address** : Mrs. Ashwini Pandit Patil,
W/o. Mr. Pandit Patil,
Kavalapur, Taluka: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha,
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2932 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Chandulal Rasul Magdum, S/o. Mr. Rasul Magdum**, Dhulgaon, Taluka: Tasgaon, District: Sangli, Maharashtra, India, dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Chandulal Rasul Magdum
- (B) **Address** : Mr. Chandulal Rasul Magdum,
S/o. Mr. Rasul Magdum,
Dhulgaon, Taluka: Tasgaon,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha,
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2933 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Satish Shankar Chavan, S/o. Mr. Shankar Chavan**, Nave Borgaon, Taluka: Tasgaon, District: Sangli, Maharashtra, India, dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Satish Shankar Chavan
- (B) **Address** : Mr. Satish Shankar Chavan,
S/o. Mr. Shankar Chavan,
Nave Borgaon, Taluka: Tasgaon,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
-
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha,
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2934 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Vijaysinh Kisan Chavan, S/o. Mr. Kisan Chavan**, Nave Borgaon, Taluka: Tasgaon, District: Sangli, Maharashtra, India, dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Vijaysinh Kisan Chavan
- (B) **Address** : Mr. Vijaysinh Kisan Chavan,
S/o. Mr. Kisan Chavan,
Nave Borgaon, Taluka: Tasgaon,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha,
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2935 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Sandip Nanaso Patil, S/o. Mr. Nanaso Patil**, Borgaon, Taluka: Tasgaon, District: Sangli, Maharashtra, India, dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sandip Nanaso Patil
- (B) **Address** : Mr. Sandip Nanaso Patil,
S/o. Mr. Nanaso Patil,
Borgaon, Taluka: Tasgaon,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2936 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Sudhir Sukhadev Patil, S/o. Mr. Sukhadev Patil**, Borgaon, Taluka: Tasgaon, District: Sangli, Maharashtra, India, dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sudhir Sukhadev Patil
- (B) **Address** : Mr. Sudhir Sukhadev Patil,
S/o. Mr. Sukhadev Patil,
Borgaon, Taluka: Tasgaon,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
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- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha,
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2937 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Ravindra Shivaji Patil, S/o. Mr. Shivaji Patil**, Bargaon, Taluka: Tasgaon, District: Sangli, Maharashtra, India, dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ravindra Shivaji Patil
- (B) **Address** : Mr. Ravindra Shivaji Patil,
S/o. Mr. Shivaji Patil,
Bargaon, Taluka: Tasgaon,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
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- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2938 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Ramesh Sadashiv Mali, S/o. Mr. Sadashiv Mali**, Soni, Taluka: Soni, District: Sangli, Maharashtra, India, dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ramesh Sadashiv Mali
- (B) **Address** : Mr. Ramesh Sadashiv Mali,
S/o. Mr. Sadashiv Mali,
Soni, Taluka: Soni,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha,
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2939 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Hanmant Vitthal Chavan, S/o. Mr. Vitthal Chavan**, Yelavi, Taluka: Tasgaon, District: Sangli, Maharashtra, India, dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Hanmant Vitthal Chavan
- (B) **Address** : Mr. Hanmant Vitthal Chavan,
S/o. Mr. Vitthal Chavan,
Yelavi, Taluka: Tasgaon,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
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- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2940 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Devanand Sanganbassappa Mali, S/o. Mr. Sanganbassappa Mali**, Umadi, Taluka: Jat, District: Sangli, Maharashtra, India, dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Devanand Sanganbassappa Mali
- (B) **Address** : Mr. Devanand Sanganbassappa Mali,
S/o. Mr. Sanganbassappa Mali,
Umadi, Taluka: Jat,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
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- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2941 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Sanjay Mallikarjun Teli, S/o. Mr. Mallikarjun Teli**, Umadi, Taluka: Jat, District: Sangli, Maharashtra, India, dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sanjay Mallikarjun Teli
- (B) **Address** : Mr. Sanjay Mallikarjun Teli,
S/o. Mr. Mallikarjun Teli,
Umadi, Taluka: Jat,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : Sangli Raisins
- The logo is an oval-shaped emblem with a black border. Inside the oval, the text 'सांगली बेदाणा' is written in Devanagari script at the top, and 'SANGLI RAISIN' is written in English at the bottom. A small graphic of a raisin is positioned between the two lines of text.
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2942 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Basavaraj Parapa Khavakar, S/o. Mr. Parapa Khavakar**, Belundagi, Taluka: Jat, District: Sangli, Maharashtra, India, dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Basavaraj Parapa Khavakar
- (B) **Address** : Mr. Basavaraj Parapa Khavakar,
S/o. Mr. Parapa Khavakar,
Belundagi, Taluka: Jat,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
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- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha,
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India.
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2943 in respect of Sangli Raisins
Registered GI Application No. – 490**


Application is made by, **Mr. Mohan Vilasrao Patil, S/o. Mr. Vilasrao Patil**, Kavalapur, Taluka: Miraj, District: Sangli, Maharashtra, India, dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mohan Vilasrao Patil
- (B) **Address** : Mr. Mohan Vilasrao Patil,
S/o. Mr. Vilasrao Patil,
Kavalapur, Taluka: Miraj,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised User Application** : August 26, 2016
- (D) **Registered Geographical Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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**G.I. Authorised User Application No. - 2944 in respect of Sangli Raisins
Registered GI Application No. – 490**

Application is made by, **Mr. Dipak Vilasrao Patil, S/o. Mr. Vilasrao Patil**, Nimani, Taluka: Tasgaon, District: Sangli, Maharashtra, India, dated August 26, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Sangli Raisins** under Application No - 490 in respect of Raisins falling in Class 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dipak Vilasrao Patil
- (B) **Address** : Mr. Dipak Vilasrao Patil,
S/o. Mr. Vilasrao Patil,
Nimani, Taluka: Tasgaon,
District: Sangli,
Maharashtra, India.
- (C) **Date of Authorised
User Application** : August 26, 2016
- (D) **Registered Geographical
Indication** : **Sangli Raisins**
- 
- (E) **Registered Proprietor** : Maharashtra Rajya Draksha Bagaitdar Sangha
- (F) **Address** : Maharashtra Rajya Draksha Bagaitdar Sangha,
Draksh Bhavan, 117, Vasant Market Yard, Sangli,
Taluka: Miraj, District: Sangli – 416416,
Maharashtra, India
- (G) **Class** : 31
- (H) **Goods** : Class 31 - Raisins

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General Information

What is a Geographical Indication?

- It is an indication,
- It is used to identify agricultural, natural, or manufactured goods originating in the said area,
- It originates from a definite territory in India,
- It should have a special quality or characteristics unique to the geographical indication.

Examples of possible Geographical Indications in India:

Some of the examples of Geographical Indications in India include Basmati Rice, Darjeeling Tea, Kancheepuram silk saree, Alphonso Mango, Nagpur Orange, Kolhapuri Chappal, Bikaneri Bhujia etc.

What are the benefits of registration of Geographical Indications?

- It confers legal protection to Geographical Indications in India,
- It prevents unauthorized use of a registered Geographical Indication by others.
- It boosts exports of Indian Geographical indications by providing legal Protection.
- It promotes economic Prosperity of Producers.
- It enables seeking legal protection in other WTO member countries.

Who can apply for the registration of a Geographical Indication?

Any association of persons, producers, organization or authority established by or under the law can apply.

The applicant must represent the interest of the producers.

The application should be in writing in the prescribed form.

The application should be addressed to the Registrar of Geographical Indications along with prescribed fee.

Who is the Registered Proprietor of a Geographical Indication?

Any association of persons, producers, organisation or authority established by or under the law can be a registered proprietor. Their name should be entered in the Register of Geographical Indications as registered proprietor for the Geographical Indication applied for.

Who is an authorized user?

A producer of goods can apply for registration as an authorized user, with respect to a registered Geographical Indication. He should apply in writing in the prescribed form along with prescribed fee.

Who is a producer in relation to a Geographical Indication?

A producer is a person dealing with three categories of goods

- Agricultural Goods including the production, processing, trading or dealing.
- Natural Goods including exploiting, trading or dealing.
- Handicrafts or industrial goods including making, manufacturing, trading or dealing.

Is registration of a Geographical Indication compulsory?

While registration of Geographical indication is not compulsory, it offers better legal protection for action for infringement.

What are the advantages of registering?

- Registration affords better legal protection to facilitate an action for infringement.
- The registered proprietor and authorized users can initiate infringement actions.
- The authorized users can exercise right to use the Geographical indication.

Who can use the registered Geographical Indication?

Only an authorized user has the exclusive rights to use the Geographical indication in relation to goods in respect of which it is registered.

How long is the registration of Geographical Indication valid? Can it be renewed?

The registration of a Geographical Indication is for a period of ten years.

Yes, renewal is possible for further periods of 10 years each.

If a registered Geographical Indication is not renewed, it is liable to be removed from the register.

When a Registered Geographical Indication is said to be infringed?

- When unauthorized use indicates or suggests that such goods originate in a geographical area other than the true place of origin of such goods in a manner which misleads the public as to their geographical origins.
- When use of Geographical Indication results in unfair competition including passing off in respect of registered Geographical indication.
- When the use of another Geographical Indication results in a false representation to the public that goods originate in a territory in respect of which a Geographical Indication relates.

Who can initiate an infringement action?

The registered proprietor or authorized users of a registered Geographical indication can initiate an infringement action.

Can a registered Geographical Indication be assigned, transmitted etc?

No, A Geographical Indication is a public property belonging to the producers of the concerned goods. It shall not be the subject matter of assignment, transmission, licensing, pledge, mortgage or such other agreement. However, when an authorized user dies, his right devolves on his successor in title.

Can a registered Geographical Indication or authorized user be removed from the register?

Yes, The Appellate Board or the Registrar of Geographical Indication has the power to remove the Geographical Indication or authorized user from the register. The aggrieved person can file an appeal within three months from the date of communication of the order.

How a Geographical Indication differs from a trade mark?

A trade mark is a sign which is used in the course of trade and it distinguishes goods or services of one enterprise from those of other enterprises. Whereas a Geographical Indication is used to identify goods having special characteristics originating from a definite geographical territory.

THE REGISTRATION PROCESS

In December 1999, Parliament passed the Geographical Indications of Goods (Registration and Protection) Act 1999. This Act seeks to provide for the registration and protection of Geographical Indications relating to goods in India. This Act is administered by the Controller General of Patents, Designs and Trade Marks, who is the Registrar of Geographical Indications. The Geographical Indications Registry is located at Chennai.

The Registrar of Geographical Indication is divided into two parts. Part 'A' consists of particulars relating to registered Geographical indications and Part 'B' consists of particulars of the registered authorized users.

The registration process is similar to both for registration of geographical indication and an authorized user which is illustrated below:

